

MESSAGE FROM THE LOK SABHA**THE DOCK WORKERS (REGULATION OF
EMPLOYMENT) AMENDMENT BILL, 1970**

SECRETARY : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"I am directed to inform Rajya Sabha that the DOCK Workers (Regulation of Employment) Amendment Bill, 1967, which was passed by Rajya Sabha at its sitting held on the 5th December, 1967, has been passed by Lok Sabha at its sitting held on the 10th August, 1970, with the following amendments:—

E JACTINO FORMULA

1. Page, 1 line 1, for Eighteenth substitute 'Twenty-first'.

CLAUSE 1

2. Page 1, line 4, for '1967' substitute '1970'

2. I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 11 of the Rules of Procedure and Conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the said amendments be communicated to Lok Sabha."

Sir, I lay this Bill on the Table.

MR. DEPUTY CHAIRMAN : The House stands adjourned till 2 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at 2 of the clock, the VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) in the Chair.

**ANNOUNCEMENT RE ARREST OF
SHRI BHOLA PRASAD**

THE VICE-CHAIRMAN : I have to inform Members that I have received the following telegram dated the 11th August, 1970 from the Sub-Divisional Magistrate, Jamul (Mongh):—

Subject : Land-grab agitation by CPI (R) Shri Bhola Prasad M.P. has been

arrested under Section 151 Cr.P.C. and produced before court at 4.30 P.M. on 10-8-70 BQ Halsa Police District Monghyr. He violated the prohibitory orders under Section 144 Cr.P.C. and excited the mob to grab land at village Chhathair PS Halsa. Detailed report in this connection will follow."

**MOTION REGARDING THE
FOURTH FIVE YEAR PLAN,
1969—74 Conid.**

SHRI T. CHENGALVAROYAN (Tamil Nadu) : Mr. Vice-Chairman, Sir, I was on the penultimate part of my speech and I should like to refer to the very important provision and impact of the Fourth Five Year Plan on the prospects of public sector undertakings. The massive outlay of nearly 60 per cent of the total outlay of the Plan on the public sector investment augurs very well for generating sufficient economic momentum. If it is to sustain the rate of growth, may I, Sir, take this opportunity of most respectfully reminding not only the Government but ourselves, that the public undertakings must turn a new leaf in their career? It has to be recognised that no public sector undertaking in a socialist endeavour can ever to be successful and really purposeful if it does not have, what they call, the autonomy of the Government and flexibility of operation. I hope that those who are in charge of the affairs of this nation would take very serious note of this important expectation of the public undertakings. As it is, these public undertakings with their inefficiency, inadequate and pitiable performance make us feel that they are not so much public undertakings as they threaten to be public undertakers, and let not this Plan be an underwriter of such a calamity.

Mr. Vice-Chairman, Sir, my next reference will be to the very important provision for agricultural production and industrial output. I have no complaint with regard to the allocation for agricultural improvement, but one thing that strikes me as rather staggering is that this expectation of, what they call, the gestation period, and the effects of the very many minor and major irrigation schemes should not be extended for a period of 20 years but they must be staggered to a period of 10 years. As regards the industrial output and the expectation of the rate of growth, the average rate of growth that we have so far seen does

[Shri T. Chengalvaroyan]

not give us sufficient warranty and good faith that this rate could be obtained.

But one point that strikes me rather important is that this question of the industrial rate of progress which is envisaged is almost dovetailed with the rate of agricultural production. For a successful plan agriculture must be the base and industry must be the basis.

The next point that I wish to refer is the impact of the Plan on the prospect of employment. Already we are having a backlog of 11 million unemployed people and this Plan only provides for the absorption of 23 million employed people while the new entrants to this unfortunate field of unemployment will be of the order of 23 millions thereby still leaving 11 million behind. I do not know whether this Plan of sufficient stamina in order to absorb within that period this backlog and the residue of the unemployed.

One other point that strikes me very important in this connection is the regional imbalances which is taken note of by the Plan. But I fail to see in the Plan any purposeful reference to tackle this very important question of the regional imbalances. For one thing, there is no identification of the backward areas and backward regions. For another, there is no intensification of the development programmes. But on the whole, this Plan consists of certain very important attempts in very many purposeful directions. I am not an opponent to this Plan. But may I not be critical? I wonder whether this Plan is a vital instrument for the purpose of realising our social objectives, whether this Plan is so drawn up as to give a rate and a developing programme to meet the challenges of the time, whether this Plan is such a conscious and internally consistent, carefully thought out Plan: an efficient programme of exploitation of the resources, whether this Plan will give a new orientation of our socio-economic institutions, whether this Plan will give a rational distribution of the added wealth, whether this Plan has taken note of the noticeable change in the international climate of economic cooperation, whether this Plan is drawn up in such a way that we can find a framework of not only time, space and need but we can also be sure that it will bind the Centre and the regions in regard to the realisation of the

Plan purposes. But only one thing I will say and conclude. When this Plan begins to work, we will applaud it when it runs, we will console it when it fails and cheer it when it recovers. I will, as a devotee of the Plan, pray to God—if need be, I will go to Tirupathi—for the success of this Plan.

श्री शीलभद्र याजी (बिहार) : माननीय वाइस चेयरमैन महोदय, चौथी पंचवर्षीय योजना की रिपोर्ट और ग्राहम मिनिस्टर द्वारा जो योजना रखी गई है मैं उसका समर्थन करते हुए योजना के मूलांतिक कुछ अपनी राय देना वाजिब समझता हूँ। कल हमारे इस सदन के डिपुटी लीडर, स्वामनन्दन मिश्र जी ने बताया कि...

श्री सुन्दर सिंह बंधारी : डिपुटी लीडर ?

श्री शीलभद्र याजी : हाँ, बिरोधी लीडर हो गये, ठीक है, डिपुटी लीडर तो हमारे थे। अभी तक हम उनको डिपुटी समझते हैं। चूँकि वह प्लानिंग के भी मंत्री रह चुके, उनको उसका कुछ ज्ञान भी है, लेकिन मैं समझता हूँ उस ज्ञान को वह खो रहे हैं। क्योंकि शोहबत का बख्तर पड़ता है, वे समाजवाद की बात भी करते हैं और डाह्याभाई जी से हाथ भी मिलाते हैं, इस तरह से तो उनका समाजवाद उड़ गया। उनका कहना है कि प्लानिंग की जो योजना है, उससे देश की जनता की कोई भलाई नहीं हो रही है और इस तरह से प्लानिंग का कोई महत्व नहीं रह गया है। चूँकि वे अब प्लानिंग मिनिस्टर नहीं रहे तो उसका महत्व भी जाता रहा। लेकिन मैं उनसे कहना चाहता हूँ कि यदि उनकी समाजवाद में आस्था है, यदि वे उसमें विश्वास रखने वाले हैं, तो सब जानते हैं, हमारे राजनारायण जी भी जानते हैं कि जब तक योजना नहीं होगी, प्लानिंग नहीं होगा तब तक समाजवाद की स्थापना नहीं हो सकती है। मैं इस बात को आज ही नहीं कह रहा हूँ, बल्कि पहले से यहाँ पर और बाहर भी कहते आ रहा हूँ, जब से हम ब्रिटिशों के साथ आजादी की लड़ाई लड़ते आ रहे थे, तब से यह बात कह रहा हूँ। जिस समय 1928 में हरिपुरा में कांग्रेस का सेशन हुआ था उस समय नेता जी सुभाष चन्द्र बोस ने पंडित जवाहरलाल नेहरू की अध्यक्षता में प्लानिंग कमेटी बनाई थी। उसकी कितनी ही सब कमेटियाँ बनी थी। उस समय अध्यक्ष पद से भाषण

करते हुए नेता जी सुभाष चन्द्र बोस ने कहा कि जब हमारे हाथ में आजादी आ जायेगी तब हम इस देश में समाजवाद की स्थापना करेंगे। समाजवाद की स्थापना कैसे होती है, वह ज़मीन का बंटवारा करके नहीं होती है। उन्होंने कहा था कि हमें सब चीज़ का समाजीकरण करना होगा। खेती का, कल-कारखानों का और सब चीज़ का समाजीकरण करना होगा। ये चीज़ें खेती के बंटवारे से हल होने वाली नहीं। यदि सही मानों में समाजवाद चाहते हो तो एक इंच ज़मीन भी किसी के पास फालतू नहीं रहेगी, न किसी के पास कल-कारखाने रहेंगे; क्योंकि सारी की सारी ये चीज़ें समाज के पास चली जायेंगी।

लेकिन हमारे भारतवर्ष में हमारे नेताओं ने अभी यह तय किया है, ज़मीन की सीलिंग कर दी है। जिनके पास अभी 200, 100 एकड़ ज़मीन है, उन्हें केवल 25 एकड़ ज़मीन दी जायेगी। अभी तो प्राइवेट सेक्टर भी चल रहा है और इस तरह से देश में मिक्सड इकोनोमी चल रही है। इस तरह की चीज़ ज्यादा दिनों तक चलने वाले नहीं है। इसलिए हमारे प्लानिंग की जो रूप रेखा अभी तैयार होती है वह मिक्सड इकोनोमी की है और मिक्सड इकोनोमी में समाजवाद नहीं हो सकता है। इसलिए मैं अपनी सरकार से कहना चाहता हूँ कि हम प्लानिंग आज से नहीं कर रहे हैं, बल्कि जब से आजादी की लड़ाई चल रही थी तब से हम इस प्लानिंग की रूप रेखा तैयार कर रहे थे। उस समय हमने कहा था कि जब हमारा देश आजाद हो जायेगा तो हम अपने देश में समाजवाद की स्थापना करेंगे। लेकिन मैं यह कहना चाहता हूँ कि इस समय जो हमारी नीति है, जो मिक्सड इकोनोमी की नीति है, उससे काम चलने वाला नहीं है। इसलिए मेरा यह निवेदन है कि आगे के लिए जो हमारी योजना बने उसमें इस बात का खयाल रखना पड़ेगा।

हमारे जो स्वतन्त्र पार्टी के लोग हैं, जो जनराष्ट्र के लोग हैं, वे इस समय हंस रहे हैं। वे क्यों हंसते हैं? (Interruptions) वे इसलिए हंसते हैं कि वह इस प्लानिंग को एक मजाक समझते हैं। वे लोग पुराने दिमाग के हैं और दकियानुसी लोग हैं। वे इस बात को समझ नहीं रहे हैं कि हमारे देश ने अभी कितनी तरक्की कर ली है। हमें उन्हें इस बात के लिए समझाना पड़ेगा। यदि

देश में समाजवाद की स्थापना नहीं होती। देश में जो इस समय विषमता है, उसका खात्मा नहीं होता है तो देश उन्नति नहीं कर सकता है। तो देश के इन्टरैस्ट में जो हमारे बुजुर्ग नेता हैं, जिन्होंने आजादी की लड़ाई में भाग लिया था, उन्होंने उस समय प्लानिंग की योजना बनाई थी और कहा था कि जब हमारा देश आजाद हो जायेगा तब हम इस देश में समाजवाद की स्थापना करेंगे। लेकिन जिस गति से आज समाजवाद की स्थापना हो रही है, जिसे हम पार्लियामेंटरी मेचड कहते हैं, उससे इस देश में समाजवाद की स्थापना करने में देर लगेगी।

हमारे जो मित्र यह कहते हैं कि तीन योजना बन चुकी हैं लेकिन जनता को और देश को इससे कुछ फायदा नहीं हुआ है, वे गलत बात करते हैं। वे न मालूम हिन्दुस्तान में रहते हैं या किसी और देश में रहते हैं, जिससे उनको यहां की तरक्की दिखालाई नहीं देती है। आज हमारे देश में कितने ही कल-कारखाने लग गये हैं, बिजली पैदा हो गयी है, कितना अन्न पैदा हो गया है, क्या ये लोग इन चीज़ों को नहीं देख रहे हैं। इसके साथ ही साथ मैं यह भी कहना चाहता हूँ कि जहाँ हम इन क्षेत्रों में प्रगति कर रहे हैं वहाँ हमारी आबादी भी दुगुनी, तीगुनी और चौगुनी होती जा रही है। आज देश में आबादी बढ़ाने की रफ्तार तेज हो रही है। आज हमारे सामने यह भी एक मुसीबत है। जब देश का विभाजन हुआ था उस समय हमारी आबादी करीब 40 करोड़ की थी, जिसमें से 31 करोड़ तो इधर रह गये और और 9 करोड़ उधर चले गये। अब हमारे देश की इस समय आबादी करीब 54 करोड़ तक पहुँच गयी है। एक योजना में एक प्लानिंग में यानी पांच वर्षों में हमारी आबादी के करीब एक करोड़ या डेढ़ करोड़ लोगों को नौकरी दी जा सकती है। तो आप जो यह हमारे देश में बेरोजगारी की समस्या के बारे में कहते हो कि इसका समाधान होना चाहिये, तो जिस रफ्तार से हमारी आबादी बढ़ रही है, उससे यह समस्या और भी जटिल होती जा रही है। आज अमेरिका और रूस की जितनी आबादी है, उतनी हम इजाफा करते जा रहे हैं।

लोग कहते हैं कि अन्न की कमी है, इस चीज़ की कमी है। जितनी उन देशों की आबादी है उतनी हमने

[श्री भीलभद्र यात्री]

प्लानिंग पीरियड में खाने वालों की जमात इकट्ठी कर ली है। हमारे कतिपय सदस्यों ने कहा कि मैन पावर भी एक धन है। हम भी समझते हैं कि धन है और हमको नाज है उस पर और अगर चीन की बात आती है तो हमारी भी जनसंख्या है, लेकिन जनसंख्या का उपयोग कैसे हो रहा है? जनसंख्या का उपयोग हम ठीक ढंग से नहीं कर रहे हैं? आप लोग डेमोक्रेसी जिन्दाबाद-मुर्दाबाद के नारे लगाना शुरू कर दोगे, लेकिन जहाँ रेजीमेन्टेशन है, वहाँ कोई से काम होता है। यहाँ इतनी आजादी श्रीमती इन्दिरा गांधी और उनके पिता जी ने दे रखी थी और दे रखी है कि आज कितने ही लोग जो चाहते हैं, बोलते हैं। कहीं दुनिया में इतनी आजादी नहीं है। मंत्रीजी यह होता है कि उस मैन-पावर से हम कोई काम नहीं ले रहे हैं। अगर हम मूलक की बेहतरी चाहते हैं, सचमुच समाजवाद चाहते हैं तो यह जो 54 करोड़ की बड़ी भारी सेना हिन्दुस्तान में है, इस पर हम नाज करते हैं, इसको कैसे इस्तेमाल किया जाय, प्लान के लिए, योजना के लिए यह देखा जाय। प्लानिंग कौन चलाता है, आफिसर लोग जिन्हें समाजवाद की ए, बी, सी, डी का ज्ञान नहीं, उन्हीं पर हम आश्रित रहते हैं, लेनिन ने यह गलती नहीं की, लेनिन ने जब समाज का समाजीकरण किया तो उसका भार यूरोप के लोगों को नहीं दिया, उसने उन्हीं पूंजीपतियों को, जिनका कल-कारखाना लिया था, उन्हीं को बड़ी फीट सेलरी दी मनेजमेंट करने के लिए, क्योंकि उनको तजुर्बा था, अनुभव था। आई० सी० एस० लोग क्या जानते हैं, वे एडमिनिस्ट्रेशन कर सकते हैं, लेकिन यह बिजनेस का हाल वे क्या जानते। इसलिए आज पब्लिक में हम जो मुनाफा नहीं कर रहे हैं, उसमें मौलिक परिवर्तन करना पड़ेगा, जो अनुभवही है, जो तजुर्बेकार हैं, जिनको बिजनेस चलाने का, धामदानी करने का, प्रोडक्शन बढ़ाने का ज्ञान है उनको रखना चाहिये। हम राष्ट्रीयकरण करें और जो बहुत से हिन्दुस्तानी पूंजीपति लोग हैं, अनुभवही लोग हैं, उनको बड़ी-बड़ी तनक्काहें देकर उनसे काम लें तो वे भी खुश रहेंगे। अभी वे समझते हैं कि उनका सब कुछ चला जायेगा। वे भूखा मरेंगे। इसलिए जो राष्ट्रीयकरण की नीति है, उसको जल्दी से जल्दी तीव्र होना चाहिए। इसके अलावा जो आर्थिक नीति है उसमें भी मौलिक परिवर्तन की आवश्यकता

है। इस तरह के एमेंडमेंट आए हैं, जैसे हमारे सरदेसाई जी का। जो हमारी आर्थिक नीति चल रही है, जो मिक्साड इकानामी है, वह इतने दिन चलती रही क्या वह दूषित नहीं है? मैं समझता हूँ कि यह दूषित नीति है, इसको छोड़ने की आवश्यकता है। कांस्टीट्यूशन में एमेंडमेंट करके जो यह कम्पेनसेशन का कलाज है, इसको हटाना चाहिए। इंडीविजुअल गाय रखें, भैंस रखें, जमीन रखें, लेकिन फंडामेंटल राइट टू लूट दि पीपुल्स कल-कारखाने रख कर वह नहीं रहना चाहिये। उसमें अभी तक मौलिक परिवर्तन नहीं हुआ है समाजवादियों के रहने हुए। अभी भीका है, समाजवादी लोग ज्यादा हैं, राइट रिप्रेजेंटेशन उतना नहीं रहा है, लेकिन था रहा है। इसलिए जल्दी से जल्दी परिवर्तन करके सभी चीजों का समाजीकरण यदि हम करें और अनुभवही लोगों को, पूंजीपतियों को—उनसे कारखाने लेने के बाद—बड़ी-बड़ी सेलरी देकर रखें जिससे प्रोडक्शन बढ़े, जैसा कि लेनिन ने किया। श्रीमती इन्दिरा गांधी को उसका अनुकरण करना चाहिए। कई लोग कहते हैं कि हम मास्को से इन्सपिरेशन लेते हैं। दुनिया में जो भी अच्छा काम करे हमें उनसे इन्सपिरेशन लेनी चाहिये, यदि रणया अच्छा काम करे, किसी समस्या का समाधान करे तो हमें रणया का अनुकरण करना चाहिए। समाजवाद की एक प्रणाली है। और वैज्ञानिक समाजवाद के लिए यदि हम रणया से इन्सपिरेशन लेते हैं, तो हमें खुल कर कहना चाहिए कि हम लेते हैं, बुरी बात नहीं है, हम दकियानुसी नहीं रहना चाहते, पीछे नहीं रहना चाहते। इसलिए इस कांस्टीट्यूशन में मौलिक परिवर्तन करना आवश्यक है। जो कल-कारखाने चलते हैं, पब्लिक सेक्टर में उनका मनेजमेंट अनुभवही लोगों को दीजिए, बड़ी जो कल-कारखाने वाले पूंजीपति लोग हैं, जिनका छोना, उनको दीजिए, उनको वहाँ बैठाइये। और इतनी सेलरी दीजिए कि उसको मलाल न हो कि हमारी संपत्ति चली गयी। इसके लिए कभी-कभी राजे महाराजे हल्ला करते हैं और उसी तरह से पूंजीपति भी हल्ला करते हैं और इसलिए ही हमारी आर्थिक नीति में मौलिक परिवर्तन की आवश्यकता है और इस के लिए आवश्यक है कि सब लोगों की संपत्ति का मोह छोड़ना पड़ेगा और उसके साथ-साथ जो हमारी नीति है वह तीव्र होनी चाहिए और हमको यह कोशिश

करनी चाहिए कि जो पिछड़े हुए क्षेत्र हैं उनकी तरक्की हो। जैसे हिल एरियाज हैं, वहाँ आज पाकिस्तान और चीन के एजेंट हैं, जैसे नेफा है, असम है, मणिपुर है और त्रिपुरा है, गढ़वाल और हिमाचल के क्षेत्र हैं, उन के लिए प्लानिंग कमिशन को कोशिश करनी चाहिए कि वहाँ ज्यादा से ज्यादा और जल्दी से जल्दी विकास का काम हो। यह नहीं कहता कि देश के और दूसरे भागों में विकास का काम नहीं होना चाहिए, लेकिन जब हमको वहाँ जाने का मौका मिलता है तो हम देखते हैं कि बीस-बीस साल हो गये वहाँ एक भी इन्डस्ट्री नहीं लगी, एक भी कारखाना नहीं लगा। वहाँ के लोग ऐसा समझते हैं कि इस आजादी का हमको फायदा क्या। तो आज वहाँ होस्टाइल एलीमेंट्स हैं जो चीन से और पाकिस्तान से मिले हुए हैं और अपनी फौजें बना कर लोगों को, वहाँ की जनता को बरगलाते हैं। उन को दबाने के लिए हमारे प्राइम मिनिस्टर को ज्यादा ध्यान देना चाहिए। अभी तक वहाँ कोई इन्डस्ट्री नहीं लगी है, सिर्फ लोकहाफ की स्कीम बनी है। वहाँ के लिए तरह-तरह की स्कीमें आ रही हैं। वहाँ बांस हैं, मैंगो हैं और उसकी बिना पर वहाँ पेपर की इंडस्ट्री लग सकती है, वहाँ सीमेंट का कारखाना लग सकता है, लेकिन अभी तक वहाँ कुछ नहीं किया गया। तो इन शब्दों के साथ मैं सरकार से गुजारिश करूँगा कि हमारे समाजवाद की गति बहुत धीमी है। यह ठीक है कि पार्लियामेंटरी पद्धति में काम की गति धीमी होती है। लेकिन जनता ने जो आप पर विश्वास किया है बैंकों के राष्ट्रीयकरण के बाद, उसे ध्यान में रख कर अगर हम अपनी गति तीव्र नहीं करेंगे तो एवाम और जनता हमको माफ नहीं करेगी और सरकार को भी माफ नहीं करेगी। इसलिए हमारी गति और तीव्र होनी चाहिए। और क्या जनसंघ वाले बोलते हैं और क्या स्वतंत्र पार्टी वाले बोलते हैं और क्या कांग्रेस वाले बोलते हैं इसकी परवाह हमको नहीं करनी चाहिए। उनको अपने अपने एलान करने दीजिए लेकिन हमारे समाजवाद की गति तीव्र होनी चाहिए। ऐसा होने पर ही हम अपनी योजना को पूरा कर सकेंगे और इन चाओ-माओ को भी तबो दबा सकेंगे। हमारा उनसे एक ही झगड़ा है। हम पार्लियामेंटरी पद्धति से समाजवाद की स्थापना करना चाहते हैं और यह बात चाओ-माओ को पसंद नहीं। वह दुनिया भर में समाजवाद का डिक्टेटर

बनना चाहता है। (*Interruption*) वह अपने से भाग जायेगा। उसका हमसे झगड़ा यही है कि हम अपनी लेबोरेटरी में पार्लियामेंटरी पद्धति से सामाजवाद की स्थापना करना चाहते हैं और इसमें अगर हिन्दुस्तान कामयाब हो गया तो उसको लीडरी नहीं मिलेगी। झगड़ा सिर्फ इस बात का है। तो आप जैसे दक्खिनी लोगो से भी मैं कहता हूँ कि आप जनता को देखिए, आप एवाम को देखिए और अपनी पार्टी के जो उसूल हैं उनको बदलिए और सारे हिन्दुस्तानियों को और स्वतंत्र पार्टी को भी अपनी नीति बदलनी चाहिए जो घड़ियाली आंसू बहाते हैं। वे स्थिति को समझें और असली आंसू बहायें। हमारे मित्र जी ने कहा कि माइनारिटी की सरकार है। माइनारिटी क्या है। पार्लियामेंटरी पद्धति में बोट होता है। चर्चालिग चर्चालिस बार वोटिंग हुई, सारे प्रयत्न किये आपने लेकिन सरकार गिरी नहीं, फिर भी आप कहते हैं कि माइनारिटी की सरकार है। उधर बैठ गये तो माइनारिटी की सरकार कहने लगे। तो मैं कहना चाहता हूँ कि यह माइनारिटी की सरकार नहीं है। आज जो तरक्की पसंद लोग हैं, जो समाजवादी हैं उनको एक होना पड़ेगा और नहीं तो राइट रिप्रेजेंटेशन होगा और अगर वह हो गया तो तमाम समाजवाद हवा हो जायेगा। उसमें राजनारायण जी को भी जाना होगा और हम लोग भी उनके साथ चले जायेंगे, तो यह समाजवाद चलने वाला नहीं है। इसलिए राइट रिप्रेजेंटेशन के साथ गठबंधन मत कीजिए। कभी-कभी राजनारायण जी भी बहक जाते हैं। इसलिए देश के इंटरैस्ट में, योजना के इंटरैस्ट में और समाजवाद के इंटरैस्ट में तमाम तरक्की पसंद लोगों को इकट्ठा हो कर समाजवाद की गति को तीव्र करना चाहिए। इन शब्दों के साथ योजना की जो रिपोर्ट रखी गयी है तीथी पंचवर्षीय योजना की, उसका मैं समर्थन करता हूँ। जय हिन्द।

डा० भाई महावीर (दिल्ली) : उपसभाध्यक्ष, महोदय, चौथी योजना का अंतिम रूप हमारे सामने है। पता नहीं इस योजना के नियोजन के किन गुणों के बारे में अभी हमारे मित्र श्री शीलभद्र याजी कुछ व्याख्या कर रहे थे, किसी को दक्खिनीयों को कह दिया...

श्री शीलभद्र याजी : आपको कहा।

डा० भाई महावीर : ठीक है, आपके पान जो है वही दंगे। . . किसी को कुछ और कह दिया, लेकिन यह सब कहने के लिए उन्होंने इजाजत कहां से ली इसके बारे में उन्होंने बता दिया कि नेहरू जी ने हमें यह इजाजत दी थी कि हम सिर्फ बोलें ही नहीं बल्कि भी कर सकते हैं। मैं उनके शब्द दुहराता हूँ। मेरे शब्द होते तो किसी को आपत्ति हो सकती थी। लेकिन उन्होंने जो कुछ कहा उस पर मैं ज्यादा ध्यान देने की आवश्यकता नहीं समझता।

श्रीमन्, जो चौथी योजना हमारे सामने आई है उसके कुछ पहलुओं की ओर मैं सरकार का, प्रधान मंत्री महोदय, का ध्यान आकृष्ट करना चाहता हूँ। बहुत बार यह कहा जाता है कि झूठ तीन प्रकार का होता है, एक तो झूठ, एक सफेद झूठ और तीसरा नाख्य झूठ। a lie, a white lie and a statistical lie. यह तीसरे प्रकार के झूठ का अगर किसी को उदाहरण चाहिये था तो उसके लिए उसको ज्यादा दूर नहीं जाना पड़ेगा, हमारी इस योजना के जो आंकड़े हैं उनके अन्दर हमें इसके उदाहरण मिल जायेंगे। सबसे पहली चीज तो मैं यह कहना चाहता हूँ कि झूठ जिसको हम बोलचाल में कहते हैं, उस रूप में चाहे यहाँ न भी हो तो भी जब हम जो चीज कहते हैं उसे इस ढंग से कहते हैं कि जो बात सामने जानी चाहिये वह न जाय और जो बात जाय वह वास्तविकता से भ्रम हो तो मैं उसको झूठ की परिभाषा में शामिल करता हूँ। हमारी सरकार की जो प्लानिंग कमिशन की योजना हमारे सामने आई है, उसमें राष्ट्रीय आय के आंकड़ों की ओर मैं ध्यान आकषित करता हूँ। राष्ट्रीय आय के जो आंकड़े तीसरी योजना में दिये गये वे 1960-61 की कीमतों के थे।

श्रीमती बिद्यावती चतुर्वेदी (मध्य प्रदेश) : 1960-61 के, कुछ समझ में नहीं आया।

डा० भाई महावीर : 1960-61 की प्राइसज के। और मैं आदरणीय सदस्यों से और सदस्यों से निवेदन करना कि जो बात समझ में नहीं आयें उनको समझने की कोशिश करें।

श्री नेकीराम (हरियाणा) : यह समझ में नहीं आता कि आप कुछ बोल भी रहे हैं।

डा० भाई महावीर : आपको जो समझ में नहीं आये उसे सीखने की कोशिश कीजिए।

श्री नेकीराम : उपसभापति जी, दूसरों को और हर एक को यह सिखाते हैं . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Do not try to have a running commentary. I request you not to look at them.

श्री नेकीराम : यह दूसरों को, हर एक मेम्बर को कहते हैं और हमने यह छोटी सी चीज पूछी कि आप क्या बोल रहे हैं . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : You can reply when you speak.

डा० भाई महावीर : श्रीमन्, 1960-61 की कीमतों के आंकड़े तीसरी योजना में देने की आवश्यकता नहीं थी जब कि उन आंकड़ों के अनुसार जानकारी भी पूरी इकट्ठी नहीं की जा सकी थी। 1968-69 में, इस योजना में, चौथी योजना में जो राष्ट्रीय आय के आंकड़े दिये गये हैं, वह 1968-69 की कीमतों के दिये गये हैं, जहाँ कि कम्पेयरेबिल बनाने के लिये, तुलनीय बनाने के लिए यह नियम है कि हम कांस्टेंट प्राइसेज पर, स्थिर कीमतों पर जो राष्ट्रीय आय के आंकड़े हैं, श्री प्लांस या फोर प्लांस के बीच में जो बदल आता है उसको ध्यान में रखते हुए राष्ट्रीय आय के आंकड़े स्थिर कीमत पर हम देते, लेकिन उस समय की, उस वर्ष की कीमत में देने का अर्थ यह है कि उसको एक एक आंकड़ों से दूसरे के आंकड़ों के साथ बिल्कुल एक सीधी नजर के अन्दर तुलना करके न देखा जा सके और जो इस देश के अन्दर आम जनता है, जो इतनी बारीकियों से नहीं देख सकती कि कितनी कीमतें बढ़ गई इस वास्ते इन आंकड़ों में से कितनी कटौती करनी है यह हिसाब नहीं लगा सकती और जो कुछ माननीय सदस्य भी हैं जो कि इतनी तकलीफ भी गवारा नहीं कर सकते कि जो कहा जा रहा है, उसको धीरे से गुनं ऐसे सब लोगों के धोखा खाने की पर्याप्त गुंजाइश इसमें से पैदा हो जाती है। यही बात नहीं महोदय, हमारी . . .

श्री महावीर त्यागी (उत्तर प्रदेश) : मैं एक बात पूछना चाहूँगा कि आंकड़ों की तुलना करने के लिये

आंकड़ों का आधार एक ऐसा होना चाहिये या आधार बदलना चाहिये आत्की राय में, क्योंकि तुलना तभी होती है जब एक ही आधार हो। तब पता लगेगा कि कितना फर्क है।

डा० भाई महावीर : मैं यह कह रहा हूँ कि जिस वक्त नेशनल इनकम और नेशनल प्रोड की हम कल्पना करने हैं तो फॉरे प्लान में—

"If we want to verify what has been the national income growth over the Three Five Year Plans, and if we want to understand at once what the rate of growth is, the best guide is the figures which are given at constant prices, and not the figures which are given at current prices."

इन स्थिति में महोदय, केवल इतनी बात नहीं है। मैं बेरोजगारी के तवाल के ऊपर आता हूँ। तीसरी योजना तक हमारी योजनाओं में बेरोजगारी के आंकड़े दिये जाते रहे। तीसरी योजना में यह कहा गया कि इस योजना के शुरू होने के समय कितनी बेरोजगारी बली था रही थी, तीसरी योजना की समाप्ति होने पर कितनी बेरोजगारी की संख्या थी। जब चौथी योजना का पहला ड्राफ्ट आया, जो योजना कार्यान्वित नहीं की जा सकी, जिसका स्थान हो गया, उस चौथी योजना के अन्दर भी एक छ्ता जो चैप्टर था उसमें तीसरी योजना के अन्त में कितनी बेरोजगारी थी, चौथी योजना के अन्त में कितनी बेरोजगारी होगी, इसका हिसाब लगाकर, उसके बारे में आंकड़े दिये गये थे और उस समय महोदय, एक करोड़ के करीब बेरोजगारों की जो अमानत एक तरह की थी, जो जिम्मेदारी हमारे सामने थी, इस चौथी योजना के प्रारम्भिक प्रारम्भ के अन्दर बताया गया और कहा गया कि चौथी योजना के दौरान में 23 मिलियन यानी 2 करोड़ 30 लाख नये लोग पैदा होंगे जिनको काम चाहिये और उसके मुकाबले में केवल 1 करोड़ 85 या 90 लाख जोश होंगे जो की लोगों को दिये जा सकेंगे, जिसका अर्थ यह सीधा निकलता है कि लगभग साढ़े 4 या 5 मिलियन यानी चालीस या पचास लाख की नयी बेकारी हम इस योजना में बढ़ाने वाले थे। वह योजना 3 साल के लिए स्वयंसेवक हूँ। अगर इन तीन सालों के अन्दर सोचा जाये तो मैं समझता हूँ कुछ न कुछ आंकड़ों के अन्दर बढ़ती हो गई होगी और सब मिला कर आज की स्थिति में लगभग 19 या 20

मिलियन, 1 करोड़ 90 लाख या 2 करोड़ के करीब बेकार आज, हमारे इस योजना आयोग के आंकड़ों के अनुसार हमारे देश के अन्दर है। लेकिन इस चौथी योजना के अन्दर क्या क्या इसके बारे में किया गया है, महोदय, इस सवाल के बारे में आखिरी मूद की और आखिरी मुद्दे के बाद यह कहा गया, यह तर्क दिया गया है और वह तर्क भी ऐसा है जैसे किसी की लम्बजान, फिलान्फी सम्झानी हो बेकारी की। बेकारी का अर्थ क्या है? बेकार कौन होता है, हो सकता है, बेकार किसको कहा जाता है, इस देश के अन्दर अनेक प्रकार के नाम हैं, अनेक प्रकार के श्रेणें हैं, अनेक प्रकार की बेकारियां हैं और जब तक उस बेकारी के प्रकारों की बिलकुल नमूना न बना लें तब तक हम बेकारों की गिनती कैसे कर सकते हैं। इसमें प्रेयम्बली यह मांग की गई है कि हम बेकारी की बीमारी का इलाज करें। महोदय, जिस तरह की टेक्निकल भाषा में इसको बतलाया गया है, मैं नहीं जानता ऊपर से जो भिन्न और भवा रहे थे वह उसका क्या अर्थ लगायेंगे। जिस कमेटी को बेकारी के बारे में आंकड़ों की खोज करने को कहा गया उसने कहा:

"the character of our economy and consequently that of the labour force, employment and unemployment is too heterogeneous to justify aggregation into single-dimensional magnitudes."

यह किम तरह की भाषा में समाधान करा दिया गया। जब चौथी योजना के अन्दर बेकारी के कोई आंकड़े देने की आवश्यकता नहीं समझी गई तो बेकारी की कोई परिभाषा नहीं रह गई। मैं सरकार और सदन के सम्मानित सदस्यों की सेवा में निवेदन करना चाहता हूँ कि आप बेकारी की कोई भी परिभाषा करें, किसी भी प्रकार से करें। किसी भी दृष्टिकोण से करें। आज श्रेणों का चाहे जो दिखलाई देता हो, लेकिन इस देश के अन्दर एक इतनी भारी बेरोजगारी है कि जब तक हम उनका एक मुख्य लक्ष्य बना कर उनको दूर नहीं करेंगे, जब तक हम उसके पीछे नहीं लगेगे और योजना की इस धुरी के अन्दर आधारित नहीं करेंगे तब तक हम इस देश की समस्याओं को पार नहीं लगा सकेंगे। यहाँ उनको हल करने की बजाये एक अमानत तरीका अपनाया गया। उनके बारे में कुछ कर पाना वह संभव नहीं था योजना आयोग के

[डा० भाई महावीर]

लिये या हमारी सरकार के लिए, लेकिन हमारी सरकार को पता है, इन्स्टीट्यूट आफ मेनपावर रिसर्च के आंकड़ों के हिसाब से कि 75,000 इन्जीनियर, क्वालिफाइड इन्जीनियर, इस वक्त बेकार हैं और चौथी योजना के अन्त तक एक लाख बेकार इन्जीनियर इस देश के अन्दर होंगे। जिस देश के अन्दर पढ़े लिखे, क्वालिफाइड, प्रमाणित, इन्जीनियर एक लाख की तादाद में बेकार घूमते सड़कों पर, बजाये इसके कि वे देश के निर्माण में योगदान दे सकें, वे देश के अन्दर केवल एक नयी समस्या पैदा कर रहे हैं, इधर उधर आंदोलन छेड़ने या और तरह के विप्लव पैदा करने के लिए।

अभी हमारे गिव याजो साहिब कह रहे थे हम क्या करें, लोगों की तादाद बढ़ती जा रही है। यह तो ऐसा ही है जैसे कोई बाजार के अन्दर कपड़ा मिलाने जाता है और जब दर्जी से कपड़ा मिलकर आता है तो वह जब छोटा बनता है तो दर्जी कहता है, अब मैं क्या कहूं, तुम तो जितने थे वैसे ही कपड़ा सी दिया, अगर तुम बड़े होते जा रहे हो तो तुम्हारा दोष है, तुमको ऐसा नहीं होना चाहिए।

अब तुम बड़े होते जा रहे हो, यह तुम्हारा दोष है और तुम्हें बड़ा नहीं होना चाहिये। यह तो बड़े होने वाले का कसूर है। कपड़े सीने वाले का कसूर नहीं है, वह तो कपड़ा उसी के मुताबिक सी रहा है जितना पहिने वाले को चाहिये। कपड़ा, जूता जो भी हमारी चीजे हैं, यह प्लान है, यह देश के लिए, समाज के लिए है और इस सारी देश की जनता के लिए है। अगर हम उनकी आवश्यकताओं को पूरा नहीं कर पाते हैं तो इसलिए यह कह देना कि तुम बड़े क्यों हो रहे हो और चूंकि तुम बढ़ते ही चले जा रहे, हो इसलिए हमारी योजना क्या करे। हमारी योजना तो एक सिस्टम से चलेगी। डाक्टर कहता है कि मेरी दवा तो ठीक है लेकिन मरने वाला जो है वह गलत रोग से बीमार था और मैंने जो दवाई दी थी वह तो ठीक दी थी। इस तरह से रोगी अपना इलाज ठीक तरह से नहीं करा सकता है।

इसलिए मुझे कहना है कि सरकार, योजना आयोग बजाये इसके कि इस प्रश्न पर अपनी असफलता स्वीकार करे, अपनी योजना का स्वरूप बदलने की कोशिश करे, उसने अपनी योजना की

असफलताओं पर परदा डालने के लिए कोशिश की है। महोदय, इतना ही नहीं, एक बहुत बड़ा पहलु यह भी है जिसके बारे में यहां कई बार चर्चा हो चुकी है और वह है विदेशी सहायता के बारे में। विदेशी सहायता के बारे में हमारा क्या रवैया रहा और हम क्या कहते हैं। 1951 के अन्दर जब पहली योजना बनी थी, उस समय कहा गया था कि विदेशी सहायता की आवश्यकता है। अब भी कहा जाता है कि विदेशी सहायता की जरूरत है। जब हम लोग कहते हैं कि विदेशी सहायता समाप्त की जानी चाहिये तो सरकार की ओर से कहा जाता है कि दुनिया का कोई ऐसा देश नहीं है जिसने बगैर विदेशी सहायता के उन्नति की हो। हमको दुनिया का शास्त्र, इतिहास और अनुभव बतलाया जाता है। हमारी यह सरकार उस वक्त थी जब पंडित नेहरू थे, जो देश में नियोजन के जन्मदाता कहे जाते थे। उस समय पहली योजना के अन्दर यह कहा गया था कि 1965 तक हम विदेशी सहायता से पूर्णतया मुक्त हो जायेंगे और रिपेमेंट भी कर चुकेंगे तथा किसी तरह से भी विदेशी सहायता पर हमारी निर्भरता नहीं रहेगी। जब दूसरी योजना आई तो 1965 के बजाय वे कहने लगे कि 1965 में तो नहीं बल्कि 1970 तक हम जरूर विदेशी सहायता के बगैर अपना काम चलाने लायक हो जायेंगे। इधर जब तीसरी योजना आई तो फिर कहा जाने लगा कि 1970 में तो नहीं बल्कि 1975 तक हम इस लायक बन जायेंगे। इस तरह से 1970 की अवधि को 1975 तक बढ़ा दिया। अब जो चौथी योजना आई है उसको आगे बढ़ाने के संबंध में जो बात कही गई है महोदय, वह इतनी रोचक है कि मैं चाहूंगा कि आपकी अनुमति से उस चीज को पढ़ दूं। इसमें कहा गया है:

"The targets of income and investment are sought to be achieved without calling for any significant increase in foreign-debt beyond the Fifth Plan."

It must be noted it says without any significant increase beyond the Fifth Plan.

पांचवी योजना के बाद जो फारेन डेट होगा, उसके अन्दर ज्यादा वृद्धि नहीं करनी पड़ेगी। यहाँ तक कि जैसे जैसे योजना आगे बढ़ती है वैसे वैसे हमारी विदेशी सहायता से मुक्त होने का अर्थ डाइल्यूट होता जा रहा है, हमारा हीसला कमजोर पड़ता जा रहा है और हमको

लगने लगता है कि घरे, क्या हो जायेगा, अगर हमें योजना के लिए सहायता मिलनी बन्द हो जायेगी। यह तो एक तरह से डिमोरेलाइजेशन जिसको कहना चाहिए वह है, हतबल के लक्षण है। आज जनता को और देश को एक प्रकार से धोखा देने का प्रयास इसमें दिखाई देता है। हमारा यह कहना है कि ऐसी स्थिति में जब हमारा योजना प्रायोग और अपनी सरकार इस तरह से जनता को धोखा दे रही है, तो हमको जनता को बताना चाहिये कि यह सब झूठ है, गलत बात है और यह झूठ किसी और झूठ से भ्रष्ट नहीं है।

महोदय मेरे पास इसी सप्ताह एक प्रश्न के उत्तर में जो स्टेटमेंट दिया गया था फारेन ऐड के बारे में, वह मैं आपको बताना चाहता हूँ। प्रश्न में पूछा गया था कि एक्सटर्नल सहायता के बारे में हमारी जो निर्भरता है, वह कितनी कम हो रही है या बढ़ रही है। जो आंकड़े दिये गये हैं, मैं आपकी सेवा में निवेदन करूँगा कि वे आंकड़े ऐसे हैं, जो अस्य बात बताने के बजाए आपको छिपाने की कोशिश करते हैं।

उत्तर यह दिया गया :—

"This net external assistance programmed for the five-year period is Rs. 1,850 crores."

'नेट' क्यों कहा गया? इसलिए कहा गया ताकि जो हमको चुकाना है, उसको निकाल कर बाकी जो बचता है, उसको फारेन ऐड हम बना सकें। इसमें उनको एक्सप्लेन किया गया है :—

"Net means gross assistance of Rs. 4,130 crores, less Rs. 2,280 crores required for debt servicing. This works out at roughly 8 per cent, of the total investment of Rs. 22,630 crores during the Fourth Plan period, as compared to the actual external aid received in the past decade or so."

पहली योजना, दूसरी योजना, तीसरी योजना और तीनों वार्षिक योजनाओं के सम्बन्ध में हमने नेट ऐड ले ली है एक रेखा के तौर पर कुल इनवेस्टमेंट की। महोदय, हमें यह कहना है कि जो बात छिपाई गई है वह यह है कि दूसरी योजना में जो हमारी चुकाने की जिम्मेदारी थी वह 85 करोड़ रुपया वार्षिक थी, तीसरी योजना में वह 125 करोड़ रुपया वार्षिक थी और तीन वार्षिक योजनाओं में 100 करोड़ रुपया वार्षिक थी और आज

456 करोड़ रुपया वार्षिक चुकाना है। जो चुकाना है उसको एक तरफ रख दिया और यह कह दिया कि जो नेट फारेन ऐड ले रहे हैं वह कम होती जा रही है। यह सरकार इस देश की विदेशों की सहायता के ऊपर निर्भरता बढ़ाती जा रही है। चौथी योजना में जो विदेशी सहायता की रकम रखी गई है वह पहले से ज्यादा है, लेकिन रिपेमेंट को अलग कर दिया और कहा कि हमारा यह न प्रतिजन है। यह एक धोखा है। हम अपने मन तो तमल्लो दे लें। देश के अन्दर जो आत्म-निर्भरता की भावना पैदा होनी चाहिये, वह इससे नहीं होगी। मेरा निवेदन है कि आज अपने देश के अन्दर विदेशी सहायता से बच कर हम अपने आपको खड़ा कर सकें, इसके बारे में बहुत बड़ा सवाल है जिसकी सरकार उल्लास कर रही है। कितना बड़ा मुकाम हम विदेशी सहायता से उठा रहे हैं किसी ने इसका हिसाब नहीं लगाया। रिवल सोजल कास्ट आफ़ ऐड क्या है? ऐड की कास्ट यह नहीं होती कितना व्याज और कितनी किस्त चुकानी है। ऐड की सबसे बड़ी कास्ट यह है कि हम हर तरह से पर-निर्भर बन जाते हैं। जो काम खुद करना चाहिये, अपने हाथों से करना चाहिये, चाहे हाथों में छाले पड़ जायें, पैर छिन जाएं, ठोकर खाएं और खुद काम करके सीखें, किन्तु यह सरकार न सीखने के लिए तैयार और इसने बड़ कर न लोगों को सीखने देने के लिए तैयार है। मेरे पास उदाहरण है, एक व्यक्ति सरकार के पास योजना लेकर गया, वह छोटी कार बनाना चाहता था। छोटी कार के बारे में अब सरकार की नीति आई है, लेकिन इसके पहले वह छोटी कार की पूरी योजना सरकार के पास लेकर गया, सरकार की तरफ से उसे यह राय दी गई कि तुम रेनोल्ड के साथ कोलेबोरेशन करो, तब सरकार तुम्हारी योजना को स्वीकार कर सकती है। क्यों कोलेबोरेशन करो, क्यों यह कोलेबोरेशन करने के लिए कह दिया गया?

अपने देश के अन्दर अपनी टेक्नोलॉजी के बारे में प्रधान मंत्री ने कहा है कि हमें अपनी टेक्नोलॉजी इस्तेमाल करनी चाहिये। उन्होंने 'अवर ओन तो-हाउ' की बात कही, लेकिन अपने तो-हाउ की बात आती है तो वहां सरकार के पांव थरथराने लगते हैं, धक्काहट होने लगती है। क्या आज हम टैक्टर अपने देश में इंडीजीनस-हाउ से नहीं बना सकते। यह बात बहुत

[डा० भाई महावीर]

देर से चल रही है, लेकिन अपनी सरकार स्वयं पब्लिक सेक्टर के प्लान्ट्स को ट्रेक्टर बनाने की इजाजत देने के लिए तैयार नहीं हैं। हाँसला नहीं है या हिम्मत नहीं है, न जाने किसका दबाव हमारी सरकार पर पड़ता है। ट्रेक्टर बनाने के लिए कभी चेक कोलेबोरेशन की बात होती है, अब सुना जा रहा है कि हंगेरियन कोलेबोरेशन चाहिए। अपने देश के ग्रन्टर सेन्ट्रल मेकेनिकल इंजीनियरिंग इंस्टीट्यूट, दुर्गापुर ने ट्रायल के वास्ते ट्रेक्टर बनाने की योजना बनाई, मैं नहीं जानता उसका क्या हुआ, लेकिन मैं जो सरकार की नीति समझता हूँ वह यह है कि कोई भी काम हम अपने देश में करें तो कहीं गलत न हो जाये। कहीं धोखा न हो जाए। जो गलती करने से डरता है वह सीख नहीं सकता, जो धोखे से डरता है वह सीख नहीं सकता। अगर हम दूसरों के ज्ञान के भरने परमानेंट क्रेडिट लेकर अपने को खंगड़ा बना कर चलना चाहते हैं तो यह देश अपने पैरों पर खड़ा नहीं हो सकेगा। बोकारो के बारे में टेक्नीकल डिमांड का काम हम दस्तूर एंड कम्पनी को देने को तैयार नहीं हुए। क्या दस्तूर एंड कम्पनी अन्तर्राष्ट्रीय विशेषज्ञ कम्पनियों से अनुभव में कम है, क्या उनकी योग्यता कम है। हम कर सकते थे, लेकिन वह काम रजिस्ट्रार को दे दिया गया। बोकारो हमारी सरकार की अदूरदर्शिता और पर-निर्भरता तथा दूसरों के ऊपर मानसिक गुलामी की ऐसी मीनार बन कर खड़ा रहेगा, जिसके लिए मैं समझता हूँ, आने वाली हमारी पीढ़ियाँ हमारी सरकार को क्षमा नहीं करेगी।

लेकिन जो कुछ चल रहा है अपने देश के टेक्नीकल नो हाऊ के साथ, एक और तारीफ की जाय और दूसरी तरफ यह भी कहा जाय कि हम यह चाहते हैं, यह एक ऐसा बड़ा धोखा है, जिससे मैं यह समझता हूँ कि इस देश को बचना चाहिये। महोदय, यह एक बात है और केवल इतना ही नहीं, हमारी सरकार ने, हमारी प्रधान मंत्री महोदया ने इसके साथ ही जो प्रिफेस दिया, उसके अंदर यह कहा कि हम सोशल जस्टिस के लिए भी चल रहे हैं। इस योजना में यह सोशल जस्टिस क्या है? समाजवाद लाने के लिए जनसंघ वाले कुछ बोलते रहें, कोई कुछ बोलता रहे, लेकिन अपने समाजवाद को लेकर क्या आपने अध्ययन किया है कि कितना सामाजिक

न्याय चौथी योजना में आप हमको देने वाले हैं। इसके बारे में सबसे पहली चीज तो यह है, कि हम अपने पूरे साधनों का इस्तेमाल कितना कर पा रहे हैं, इस की हमको जानकारी होनी चाहिये। आज पूरा श्रम शक्ति का उपयोग नहीं हो रहा है। इसी लिए, साढ़े पांच प्रतिशत की वार्षिक वृद्धि का दर है। उसमें अगले 20 सालों के अन्दर क्या हम पूर्ण रोजगार की स्थिति नहीं प्राप्त कर सकते? लेकिन इसके बारे में क्या किसी ने कोई जांच की? क्या सरकार ने इसके बारे में सोचा? लेकिन शायद सोचने की जरूरत भी नहीं और सामाजिक न्याय की बात करते हैं। ग्रैंड प्रिन्सिपल के लिए हम बड़े तड़प रहे हैं। बार-बार घोषणा करते हैं कि जो दुखी हैं उनके लिए हम करेंगे, लेकिन उनके लिए जो रिपोर्ट आनी चाहिए वह नहीं आती। ऐसा सब कुछ करो जिसमें उनके लिए कुछ न हो। मैं चौथी योजना के 33वें पृष्ठ पर जो प्राइवेट कंजेशन एक्सपेंडीचर का प्रोशाम है उसमें जो शब्द लिखे हैं उनकी ओर आपका ध्यान दिलाना चाहता हूँ और उनको पढ़ रहा हूँ। कहा गया है कि समाज में जो निम्नतम वर्ग के लोग हैं, सबसे छोटे, सबसे निर्धन, सब से दलित, उन के उपयोग की स्थिति क्या होगी, तो एक पैटर्न टेबल बनाया गया है और इस टेबल में कहा गया है, उसके जब्द हैं:

"It suggests that in the rural areas the per capita consumption of the poorest decile of the population is roughly 35 per cent, of the average in rural areas and about 28 per cent, in the case of urban areas. This segment of the population consists mostly of destitutes, disabled persons, pensioners and others who are not fully in the stream of economic activity. Their income and living standards cannot be expected to rise with the growth of the economy in the absence of special assistance."

"The remaining 90 per cent of the population could be expected to benefit directly from the growth in production and employment."

बाकी की 90 प्रतिशत का क्या होगा ?

यह है जो उनकी सेवा में समर्पित कर दिया गया है। किसी विशेष सहायता के बिना यह सुधर नहीं सकते और यहां पर उनकी विशेष सहायता का प्रोशाम खत्म हो गया।

"If the pattern of inequality in consumption were the same as observed in 1967-68, the second poorest decile of the population . . ."

यानी नीचे से दूसरे तो दस प्रतिशत है जनसंख्या के

"... would have a per capita consumption level (valued at 1968-69 prices) of about Rs. 320 per annum or about Rs. 27 per month by the end of the period."

... 27 रुपये चौथी योजना के अन्त में वह लोग अपने उपभोग पर खर्च कर रहे होंगे जो कि नीचे से दूसरे दस प्रतिशत का वर्ग है और इसमें . . .

"This would be equivalent to the consumption level of Rs. 15 per month in terms of 1960-61 prices, which is appreciably below Rs. 20 per capita per month, which was deemed a minimum desirable consumption standard."

15 रुपये उन लोगों की आमदनी होगी जो कि हमारी जनसंख्या के सैकड़ दस परसेंट हैं नीचे की सीढ़ी से। अगर हम देखेंगे तो पायेंगे कि इतने के साथ ही हमारा सोशल जस्टिस खत्म हो गया। इससे ज्यादा उनको सोशल जस्टिस देने के लिए क्या किया गया। कल यहां चर्चा हुई भूमि के पुर्नवितरण की। भूमि के बारे में सरकार क्या कर रही है? कारोबार के बारे में सरकार क्या कर रही है? ता यह सारा जो कुछ हो रहा है इसको कहने के बाद हमारी प्रधान मंत्री महोदया कहेंगी कि हम सोशल जस्टिस के वास्ते डोमेस्टिक तो हाउ के आधार पर फिकास कर रहे हैं। यह एक ऐसा विचार है कि इसको जाध्यक्ति नहीं देखेगा या पहचानने की कोशिश नहीं करेगा वह तो भले ही मान ले या जो श्रद्धा के मारे कुछ सोचता ही नहीं या जो केवल अपनी कुर्सी बचाने की बात सोचता है वह तो नहीं बोलेगा, लेकिन जो वास्तविक तथ्यों को देखता है उसको ऐसा लगेगा कि न इस छोटे वर्ग के लिए हम सोशल जस्टिस दे पा रहे हैं और न देश के अंदर जो बेकार हैं उनको सोशल जस्टिस दे पा रहे हैं। महोदय, बेकारों की संख्या रिजर्व बैंक की स्टडी के अनुसार तीन करोड़ से ऊपर है। वह रिजर्व बैंक की स्टडी प्रकाशित नहीं हुई, लेकिन अखबारों के अन्दर जो उसकी जानकारी छपी है, उसके अनुसार 3.4 करोड़ इस समय देश में बेकार हैं, लेकिन इन बेकारों को हमारी सरकार ने एक तरह से राइट-आफ कर दिया है; क्योंकि बेकारी की परिभाषा अभी स्पष्ट नहीं हुई।

6-16 RS/70

आखीरी बात में, महोदय, कहना चाहता हूं कि हमारी इस योजना के अन्दर एक और चीज है, सरकार ने बार बार यह कहा कि कीमतें स्थिर रहेगी, प्राइस-लाइन को हम होल्ड करेंगे। अपीलें की गईं, लोगों को कहा कि प्राइस को टेबेलाइज करो, उद्योगपति, व्यापारी कीमतों को न बढ़ने दें, और उधर से भाषण दे करके आये और उधर से आकर के कीमतों को बढ़ाने के लिये सैक्शन दे दिया, चाहे वह ड्रग प्राइस हो, चाहे वह वनस्पति की प्राइस हो, चाहे वह साबुन की प्राइस हो। चाहे कोई स्टील की प्राइस हो। सरकार अगर कीमतों को रोक नहीं सकती, सरकार अगर कीमतों को रोकना चाहती नहीं तो जो कि मैटिरियल है जैसे कि स्टील है, वनस्पति है, उस चीजों से जो और चीजें बनती हैं, उनकी कीमतें बढ़ने से रुक जायेगी। कौन रोकेगा? कैसे रुकेगी! आपका भाषण सुन कर रुक जायगी? व्यवहार में आप उनकी कीमतों को बढ़ाने के कारण बनते हैं और लोगों से कहें कि तुम कीमतें न बढ़ने दो और कीमत बढ़ाने का हिसाब क्या है? ड्रग प्राइसेज के बारे में प्रश्न किये जायेंगे, अभी वक्तव्य आया है, कहा गया कि कुछ दवाओं की कीमतों को कम किया है, गरीब आदमी की दवा, लाइफ सेविंग ड्रग सस्ती होगी, लेकिन अगर चार दवाओं की कीमत कम की गई है तो उसके साथ-साथ पंद्रह दवाओं की कीमत बढ़ा दी गई है जो कि रोज रोज इस्तेमाल होती हैं। आज देश के अन्दर यह भावना है, मैं चाहता हूं कि इसको देखा जाय और इसकी कोई खोज हो और सरकार इसके बारे में स्पष्ट ब्यान दे कि यह करोड़ों रूपयों का लाभ जो है वह ड्रग मैन्युफैक्चरर्स को, औषधि निर्माताओं को मिला है और वह इसलिए मिला है कि उन्हें एक अच्छी रकम को रूलिंग पार्टी के चुनाव फंड के अन्दर दी है।

SHRI OM MEHTA (Jammu and Kashmir) : It is wrong, it is absolutely wrong.

डा० भाई महावीर : शान्त राह्ये। एक्सल्यूटिवी रॉंग नहीं है, आप चाहेंगे तो किससे कब समझौता हुआ . . .

THE LEADER OF THE HOUSE (SHRI K. K. SHAH) : I challenge you. Now, let us accept the challenge.

श्रीमती विद्यावती चतुर्वेदी : साबित कीजिए नहीं तो अपने शब्द वापस लीजिए।

श्री राजनारायण (उत्तर प्रदेश) : प्राइम मिनिस्टर को जवाब देना है वह बोल लेंगी। शाह साहब, आप क्यों आ गये? बिना वजह भक्ति दिखा कर . . .

श्री के० के० शाह : हमारे खिलाफ यह आरोप करते हैं। यह भक्ति का सबाल नहीं है।

श्री राजनारायण : प्राइम मिनिस्टर के एड-डि-काम न बनिये।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Will you kindly sit down?

श्री के० के० शाह : मेरा डिपार्टमेंट है।

श्री राजनारायण : आपका है? क्या आपका डिपार्टमेंट है? क्या प्रमाण है श्री के० के० शाह साहब के पान, बिड़ला साहब के लिये इन्वॉयरो कमीशन बैठने के बाद उनको लाइसेंस दिया गया। उनकी फैक्ट्री में एक्सटेंशन हुआ, क्या प्रमाण है उनसे नहीं लिया गया। अनावश्यक ढंग से बात कर रहे हैं। हल्ला मचा कर चाहेंगे कि अपने पापों पर पर्दा डाल दें। पापों पर पर्दा नहीं डाला जा सकता।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Will you kindly sit down, Mr. Rajnarain?

डा० भाई महावीर : महोदय, मैं कह रहा था . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Shall I request all Members? Once there is an allegation and a rebuttal, I think it should not be pursued by any Member after that.

SHRI M. M. DHARIA (Maharashtra) : Mr. Vice-Chairman, Sir . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Is it on a point of order?

SHRI M. M. DHARIA ! It is on a point of procedure at least. The hon. Member has made serious charges. Either he should come before the House with substantial evidence. Or, if he is at all an hon. Member, he should have the courage to withdraw that charge if he has no evidence. I can understand Dr. Bhai Mahavir. He should be given an opportunity tomorrow.

श्री मान सिंह वर्मा : (उत्तर प्रदेश) उन्होंने कहा है, ऐसा मुना जाना है।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Let him speak. After hearing him, I shall give my decision.

SHRI M. M. DHARIA : If necessary, Dr. Bhai Mahavir should be given an opportunity tomorrow because it is really a very serious matter. I shall be the first person to condemn my own party if it is true, as Dr. Bhai Mahavir has said.

That is not the point. He should come out with substantial evidence. He should not make a political speech. This should not be treated as a political platform. Rebuttal is not enough. Either Bhai Mahavir should be honest, enough to substantiate the allegation or he should withdraw it. Sir, I say that the charge levelled by Dr. Bhai Mahavir is absolutely political and dishonest. He has no evidence to prove it.

श्री मान सिंह वर्मा : : इसके बारे में किसी थर्ड पार्टी से फैसला कराने का मौका दीजिए।

श्री राजनारायण : श्रीमन्, पौइन्ट आफ आर्डर पर आपने मोहन धारिया को मौका दिया, मुझे भी दिया जाये। मैं आपसे एक व्यवस्था जानना चाहता हूँ कि यदि सचमुच मोहन धारिया का पौइन्ट आफ आर्डर है तो मेरा उनसे ज्यादा वैलिड पौइन्ट आफ आर्डर होगा। मैं कहना चाहता हूँ एक तथ्य है, जिसके बारे में हमारे मित्र मोहन धारिया को भी परेशानी है, श्री चन्द्रशेखर को भी परेशानी है, श्री कुलकर्णी साहब को भी परेशानी है, श्री कृष्णकान्त को भी परेशानी है, अनेक प्रकार से जिन्होंने अपने विचारों को यहाँ प्रकट किया है। मेरा एक पौइन्ट है कि मैं ज्यादा बहस में नहीं जाऊंगा वरना डा० जाकिर हुसैन को कोट करता। डा० जाकिर हुसैन के निधन के 5 दिन पहले मैं उनसे मिलने गया। पहला वाक्य उन्होंने कहा, आपने पढ़ा प्रधान मंत्री को। हमने कहा हम तो गेड पकूते रहते हैं किम विषय में क्या कैबिनेट में फैसला होता है, बिड़ला के विरुद्ध इन्वॉयरो कमीशन नहीं बढेगा जब अमेन्डमेंट आता है अपोजिशन का तो व्हिप हो जाता है उसका विरोध करो। पब्लिक में स्टेटमेंट आता है जन मानस क्षुब्ध है। डा० जाकिर हुसैन इस समय नहीं है, 5 दिन पहले (Interruption) आप मुनिये, मुनिये। मैं एक मिनट में खत्म कर रहा हूँ।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं आपको बतलाना चाहता हूँ खत्म करने के पहले कि जो इधर नहीं है . . . (Interruption)

श्री राजनारायण : यहाँ चापलूसी और गुलामी नहीं चलेगी। अगर सुनाऊंगा तो पूरा।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : श्री राजनारायण जी, मैं आपको बतलाना चाहता हूँ कि उसका सके साथ कोई रिलेवेन्स नहीं। केवल धारिया जी जो बोले हैं उसके बारे में आपका लक्ष्य है तो बोल सकते हैं। मैं चाहता हूँ बहुत कम लपटों में बोलें।

श्री राजनारायण : अब मैं यह जानना चाहता हूँ मोहन धारिया साहब से कि क्या कोई भी, कभी भी ऐसी स्थिति पैदा हो सकती है कि प्रधान मंत्री को या के० के० शाह को या उनकी पार्टी को कोई बड़ा से बड़ा कैंपिटैलिस्ट स्वयं हाथ में दे दे, तो क्या है अधिकार कि ले ले। मेरा सवाल है कि जब यह ऐलान है कि मोनोपॉली को नष्ट किया जा रहा है, एकाधिपत्य नहीं हो यह ऐलान है उसी समय इन्क्वायरी कमिशन बैठा है, तो उसी व्यक्ति को लाइसेंस दिये जायें, पुरानी फैक्टरी के एक्सपेंशन का पर्मिट दिया जायें, क्या इसके पीछे कोई आउटड होता कि नहीं। जिस बिड़ला के विरुद्ध इस सदन में करीब, टोटल जोड़ा जाये तो 5 या 6 दिन का समय लगा होगा, फिर उन्हीं को नये लाइसेंस और पुरानी फैक्टरी का एक्सपेंशन क्यों दिया। क्या इसका कारण है : दिस "व्हाई मस्ट बी एक्सप्लेन्ड"। उन्होंने 3 करोड़ रुपये का सौदा किया है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : क्या आप सुनेंगे मेरी बात ?

श्री के० के० शाह : मैं भी कह सकता हूँ कि आपको पैसा नहीं दिया, इसलिए आप खिलाफ बोलते हैं। वह भी कहा जा सकता है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं आपके सामने यह रखना चाहता हूँ कि वह पॉइन्ट आफ़ आर्डर नहीं है लेकिन अगर एक एलोगेशन हुआ, वह रेस्पूडिण्ट हो गया है तो उसके बारे में अब कोई परसू नहीं करना चाहिए। फिर भी अगर आप परसू करना चाहते हैं, तो उसके लिए आप जानते हैं कि कुछ क्लस और प्रोसीजर हैं। उसके मुताबिक आपका काम करना होगा।

श्रीमती विद्यावती चतुर्वेदी : श्रीमन्, फिर उसका क्या होगा ?

डा० भाई महावीर : मैं धारिया साहब का आभारी हूँ कि उन्होंने यह कहा कि या तो मुझमें यह साहस होना चाहिये कि मैं...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Why are you going again to that point? There are other methods to pursue these things.

3 P.M.

डा० भाई महावीर : वैसे महोदय, मैं आपकी जानकारी के लिए यह कहना चाहूंगा कि जो मैंने शब्द कहे थे उसमें कोई एलोगेशन नहीं है। मैंने यह कहा था कि जिस तरीके से ड्रम्स प्राइसेस के बारे में फैमला हुआ, उसमें सारे देश में यह एक अफवाह है, इस तरह से लोगों के मन में भाव आये हैं कि उनके फायदे के लिए यह किया गया है। (Interruptions) इसमें अब कोई सन्देह है नहीं रहा जैसा शाह साहब ने अभी घोषणा की। The cat is out of the bag after that.

श्री के० के० शाह : हम को तो नहीं मिला, आप को नहीं मिला इसलिए आप यह कह रहे हैं।

डा० भाई महावीर : तो महोदय, मैं कह रहा था कि आज सरकार जिस तरीके से चल रही है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं आपको रिमाइन्ड करा देना चाहता हूँ कि आपके केवल पांच मिनट रह गये हैं।

डा० भाई महावीर : I am finishing in three minutes. महोदय, मैं मूल्य नीति के बारे में कह रहा था कि सरकार ने अपनी योजना में मूल्य नीति अपनाई और प्राइसेस पालिसी के तौर पर कहा कि जब तक हम कीमतों को एक नियंत्रण के अन्दर नहीं रखेंगे, तब तक हमारे सारे कैलकुलेशन जो हैं वे उलझ जायेंगे, बिगड़ जायेंगे और योजना के किसी प्रोजेक्ट को ठीक तरह से पूरा नहीं कर पायेंगे। यह मानने के बाद जिस प्रकार सरकार स्वयं कीमतों को बढ़ाने के लिए मौका देती है, बढ़ाने का कारण बनती है, उसको देखते हुए आज इस चौथी योजना में इस सारे इरादे को मानो एक तरह से फातिया पड़ने के बाद प्राइस चैप्टर को इसके अन्दर समाप्त कर दिया गया है। आज कोई प्राइस पालिसी का चैप्टर इस चौथी योजना में नहीं है। क्या मैं इस इरादे को यह समझूँ कि सरकार ने, योजना आयोग ने यह समझ लिया है कि कीमतें ऐसी चीज

[डा० भाई महावीर]

हैं, जिसके ऊपर उमका कोई बज नहीं चलता है, या वह बज चलाना नहीं चाहती है। ऐसी स्थिति में मैं चाहता हूँ कि यह सरकार इस बार पाँच विषयों के सम्बन्ध में जिनके बारे में मैंने अभी बतलाया है, बाहे इसमें देरी हो गयी है और इसके संबंध में मैं बहुत धाया नहीं करता हूँ, क्या वह कोई साहसपूर्ण कदम उठायेगी। मैं सरकार से फिर आग्रह करूँगा कि जिन विषयों की तरफ मैंने ध्यान दिलाया है—बेकारी को दूर करने के संबंध में, इस योजना के संबंध में, आर्थिक विकास में देश की स्वावलम्बी बनाने की दृष्टि से, फारेन ऐंड के संबंध में, उसको कम करने के संबंध में और उसके साथ ही आग्रह देश के घनत्व को छोटा बने है, पिछड़ा वर्ग है, वास्तव में जिनको आज सामाजिक न्याय की आवश्यकता है, जो जीवन की आवश्यकताओं को पूरा करने के लिए कोई प्रयत्न नहीं कर पा रहा है, इन सब चीजों की ओर पर्याप्त ध्यान देने की आवश्यकता है। इन चीजों को पूरा करने के लिए हमें इस योजना के सारे स्वरूप को धामन परिवर्तन करना होगा और उसको एक सच्ची स्वदेशी योजना बनाने का प्रयत्न करना होगा। ऐसी सच्ची स्वदेशी योजना जो किसी विदेशी शक्ति की कृपा पर निर्भर न हो, किसी की मुस्कान के ऊपर निर्भर न हो, जो अपने देश को जयानी, हिम्मत और अपनी भूजाओं के बल पर खड़ी हो सके। अगर इस तरह की योजना हम बना सकेंगे तो हमारा विश्वास है कि हमारे देश की आर्थिक विकास की दर 10 प्रतिशत प्रतिवर्ष हो सकती है और ऐसा किये बिना हम पूर्ण रोजगार प्राप्त कर नहीं सकेंगे। अगर हमने इस तरह की योजना नहीं बनाई तो हम अपने देश की स्वावलम्बी नहीं बना सकेंगे और न ही देश के घनत्व जो स्वतन्त्रता खाई है उसका सच्चे मानों में कायम रख सकेंगे, न ही आर्थिक विकास में हम स्वावलम्बी हो सकेंगे, न ही स्वाभिमान से अपने देश का झंडा ऊंचा उठा सकेंगे और हम सबके सामने झुकते रहेंगे तथा सब के सामने सबने रहेगें। इस के इशारे पर हम कितना दबते हैं, यह भवकर इस बात के कहने का नहीं है क्योंकि ऐसे सबसर कितने ही आयेंगे और पहले भी आये थे।

महोदय, मेरा यह कहना है कि जब तक हम परमाणु शक्ति बनाने के संबंध में निर्णय नहीं करते हैं, उसको इस योजना में सम्बंध नहीं करने तब तक हम अपने देश

की स्वतन्त्रता की रक्षा नहीं कर सकेंगे और न ही इस योजना के जो लक्ष्य हैं, मिनिमम जस्टिस, मिनिमम स्टैण्डर्ड आफ लाइविंग, जो पिछड़े वर्ग वाले लोग हैं, उन वर्गों को ऊंचा उठाना, जो सबसे ऊंचे और छोटे हैं, उनके बीच की खाई को कम करना, इन सब बातों को पूरा करने के लिए जो योजना के प्रति हमारा दृष्टिकोण होना चाहिये था वह नहीं है। वही पुरानी शराब, एक नई बोलत के अन्दर जनता के सामने रख दी गई और उसका लेवल बदल दिया गया है, लेकिन जब तक उनके कंटेन्ट नहीं बदले जाते, तब तक देश की समस्याओं को हल करने में यह योजना समर्थ नहीं होगी।

इन शब्दों के साथ महोदय, मैं फिर सरकार से आग्रह करूँगा कि इस योजना को फिर से बदलकर, ढाल कर जो देश की आकांक्षाओं को पूरा कर सके और देश के अन्दर एक नई जक्ति और एक नई समृद्धि का आधार बना सके।

DR. (MRS.) MANGLADEVI TALWAR (Rajasthan) : Mr. Vice-Chairman, Sir, Dr. Bhai Mahavir has seen nothing but bad points in the Fourth Five Year Plan. It reminds me of a historical fact. Before we got independence, the British were not interested in giving independence to India. So they sent one American lady, called Miss Mayo, to go to India and report about the conditions here, whether Indians were fit to be free or not. Miss Mayo came to India, but she came with a biased mind. She only inspected the drains of India. She only saw the faults of the Indians. She only looked at the social customs and practices which unfortunately we have. And then she wrote out an infamous book, called Mother India, telling the British that Indians were unfit for free3om. Parliamentary democracy envisages an opposition, a constructive opposition, but the leader of the Jan Sangh here believes only in a destructive opposition; there is not a word of constructive opposition.

श्री निरंजन वर्मा (मध्य प्रदेश) : कोई नई बात कहिए।

(Interruptions)

उपसभाध्यक्ष (श्री बांक बिहारी दास) : आप क्यों इन्टरप्ट कर रहे हैं, कोई जरूरी है ?

Dr. (MRS.) MANGLADEVI TALWAR He has only commented upon the Fourth Five Year Plan as a whole. He has not pointed out even one good point in it. He has

not given any constructive suggestion and that is why I say that Dr. Bhai Mahavir has acted as an irresponsible opposition and not as a responsible opposition.

The object of the Plan is growth with social justice, . . .

(Interrupt! n by Dr. Bhai Mahavir)

Sir, I have heard him with attention and patience and I expect the honourable Member also to hear me with the same courtesy.

The object of the Plan is growth with social justice as stated by the Prime Minister. Essentially this means that the basic criterion for determining the lines of advance must not be private profit but social gain. The social objectives enshrined in our Constitution are the guidelines of our planning. It is the usual way of expression in this august House from the side of the opposition and also in general, that twenty-three years have passed and nothing constructive has been done, no benefit has been felt by the people. We have developed a habit of wholesale criticism and making allegations against personalities of the Government and of the ruling party. But actually we have achieved a great deal through successive Five Year Plans. In spite of two years of prolonged droughts, a significant increase in the national income has been brought about. During 1967-68 our national income increased by 9 per cent. The estimated national income in 1968-69 has been put at 1.8 per cent higher than that of the previous year. We have laid the foundation of technological advance and have succeeded to a great extent in modernising our agriculture. The increase in the agricultural production has brought us nearer to self-sufficiency in food and has reduced our dependence on other countries. The Fourth Five Year Plan is a carefully thought out document. It is not only my point of view, but the honourable Member, Shri Chengalvarayan, from the Opposition has also acknowledged that the Fourth Five Year Plan is undoubtedly a very honest, sincere and bold attempt at trying to found a new economic era for our country.

It aims at raising the standard of living of the people, giving benefit to the common man. It aims to increase production and to prevent at the same time concentration of wealth; and economic power in a few hands. The benefits of the economic development must accrue more and more to the relatively less privileged classes of the society.

I would like to express my views on unemployment. The problem of unemployment especially of the young people is very acute in our country. There is a colossal number of qualified engineers who are unemployed. Our population is increasing at the rate of 2.5 per cent per year. All those who were born after independence are of the age when they have to seek employment. The frustration caused by lack of prospect for future employment is taking the younger generation to unrest and violence. An effective remedy has to be found and found soon to divert their attention from indiscipline and violence. I would now read a few lines from a memorandum that I have received from the Secretary of the Akhil Bhartiya Chatra Evam Yuvak Parishad. I believe that this reveals an insight into the feelings and demands of our young people. This says :

“विगत कई वर्षों से न केवल भारत के, बल्कि विश्व के छात्र नवयुवक उद्दंडता, निरंकुशता, अनुशासनहीनता और विचटनकारी प्रवृत्ति के लिए बदनाम हो रहे हैं। वास्तव में विश्व का सम्पूर्ण नवयुवक समुदाय अथवा विद्यार्थी समाज भ्रष्ट नहीं हुआ है। सच तो यह है कि 50 प्रतिशत नवयुवक और छात्र भ्रष्ट हो चुके हैं। शेष 50 प्रतिशत अच्छाई में विश्वास रखते हैं, लेकिन अच्छाई, नृशासन, विनयत्व, सम्मान भावना तथा नैतिकता में विश्वास रखने वाले शेष विश्वास न रखने वाले 50 प्रतिशत संख्या वालों से दबते चले जा रहे हैं। नेताओं, मंत्रियों, समाज सुधारकों तथा शिक्षा शास्त्रियों का नैतिक कर्तव्य हो जाता है कि अच्छाई में विश्वास रखने वाले किन्तु बुराई की ओर बढ़ने के लिए मजबूर होने वाले नवयुवकों की मजबूरी और विवशता को समझें।

ऐसी स्थिति में हम अच्छाई में विश्वास रखने वाले छात्र और नवयुवक आपसे प्रार्थना करते हैं कि आप हमारे लिए स्वस्थ वातावरण, अनुकूल परिस्थिति और नैतिक परम्पराओं की व्यवस्था करें। यदि यह सब हमें शीघ्र न प्राप्त हो सका तो हमारा और साथ में देश का भविष्य भी अन्धकार में होगा।”

I think this needs no comment. It is self-explanatory. The youthful energies must find avenues in gainful and productive work. We have been discussing in this House increasing violence in our country. People in general are shaken. The root causes for this are the socio-economic conditions of our society.

[Dr. (Mrs.) Mangladevi Talwar]

Labour intensive schemes such as building of roads, soil conservation, rural electrification, cottage industries and small-scale industries related to agriculture should be implemented as soon as possible. Major, medium and minor irrigation schemes and flood control schemes are the long-term programmes in this direction.

A special scheme for promoting self-employment among the engineer-entrepreneurs by imparting suitable training and by encouraging commercial banks to advance loans to them has to be taken in hand with determination. The States and Union territories must take effective steps to give employment orientation to the programmes during the Fourth Five Year Plan.

Emphasis should be laid on promotion of medium and small-scale industries in rural and urban areas. Adequate supplies of raw materials should be ensured. The increasing tempo of agricultural development should be fully exploited to give opportunities for employment in the rural areas.

Sir, I am glad to note that an outlay of Rs. 100.00 crores is contemplated in the Plan to provide employment and relief in the 40 chronically drought-prone districts in the different States and Rajasthan is one of these areas that are affected by drought. This sum should be increased to cope with the dire conditions that exist in these places.

Then, Sir, comes Nutrition. I am glad to see the integrated approach to the nutritional problem envisaged in the Plan. Malnutrition and under-nutrition are widely prevalent in our country. Recent surveys indicate that nearly two-thirds of mothers in the poorer sections of our society suffer from serious malnutrition. Infant mortality continues to be high. The health of young children of pre-school and school-going age needs special care. Protein malnutrition is acute in some parts of our country and deficiency diseases have a high incidence. Specific programmes of nutrition must receive high priority. I welcome the hon. Prime Minister's great concern for the health of children.

I would like to quote a few lines from the Preface :

"A small but significant beginning is also being made with special programmes for children."

Mid-day feeding of school-going children supply of cheap milk to children and expectant mothers, arrangements for giving training in balanced diet to mothers and other women according to the family budget—these are some of the methods towards improvement in nutrition. Mobile vans giving demonstration in providing balanced diet should be popularised. Kitchen gardens should be encouraged.

I welcome the schemes outlined for nutrition programme in the Fourth Five Year Plan as indicated in Annexure I at pp. 242-243 and the physical targets of the Nutrition Scheme as given in Annexure II at p. 244 of the Plan document.

Sir, about rise in prices : The continuous rise in prices of commodities of common use is making the lot of the housewives very hard.

The rupee does not go very far now. During the week ended 23rd May, 1970, the general price index advanced by 0.3%. The general price index was 1.8% higher than what it was a month ago and 7.3% higher than it was in the corresponding week last year. The figures are self-explanatory.

Price stabilization is a complicated process depending on the high principles of economy of the country. Roughly, it can be said that it has a direct relationship with the money circulated and the availability of the quantum of consumable goods in the market. In other words, it depends greatly on the rate of production in the country. But, 'gheraos', frequent strikes and other labour troubles do not actually increase production. They decrease it. To help bring down prices, Sir, is the sacred duty of every citizen of our country. It is the National Plan, and its implementation does not depend only on the government. All political parties and the people of India have a duty to perform towards our motherland to help raise production and bring down prices. Thank you.

SHRI S. G. SARDESAI (Maharashtra) : Mr. Vice-Chairman, Sir, I feel there is an atmosphere of unreality about this entire discussion for the simple reason that it is rather a post festum affair. A plan is presumably discussed before it is launched. We are now discussing a plan which has already been put into operation about 18 months ago with the result that not much alteration, I am afraid, can be done at this stage.

That is why I do not propose to take the time of the House by going into the various targets of the Plan, the physical targets, the financial targets or even the question of proportionate distribution of the resources in the various sectors of our economy from the point of view of national development. I think the stage has passed and not much is going to be gained by that discussion now. All the same, Sir, I do propose to say something and express certain ideas and also put forward certain criticisms because of some reason. What is that reason? That reason is that it has been admitted by all of us that we are now passing through an extremely critical period, a period in which we have to face certain sharp turn, and twists, a period in which almost anything can happen to our economy at any moment and hence a period in which it is possible and even likely that some firm and drastic decisions may have to be taken and any failure to take such decisions might cause a grievous damage not only to our economy but to our political stability and consequently to our freedom. It is from that angle that I propose to make certain remarks which I hope may be found useful.

Now, Sir, while I go through this voluminous document of 500 pages, what is my reaction and what is my starting criticism? My reaction is that there is an alarming complacency running thorough this whole volume, nothing but complacency. The urgency and need of taking certain measures with extreme speed, these things are not at all reflected in the Plan document, in these 500 pages I might say that in the preface given to us by the Prime Minister there is a certain sense of urgency and a certain feeling that we are racing against time, and much more so in her recent speeches, that not only certain things need to be done in India but they are to be done in time; otherwise we may have to repent later on. But this is not at all reflected in the Plan, in the 500 pages of the document before us. This document was prepared about 18 months back or 2 years back; it took a lot of time to be prepared. Now what should have been the starting point? If at all we are serious about taking the country forward, what should have been the starting point or the first step? The starting point should have been a frank recognition of the fact that planning in India developed extremely serious cracks from the middle of the Third Plan, cracks which became so serious that the Plan collapsed altogether and hence for three years we just drifted and we had no Plan at all and no improvement in our economy. So when you prepared the Fourth Plan, you should

have pondered as to why the Third Plan failed or collapsed and why the country drifted for 3 years.

The second factor which should have been taken cognizance of while planning is this because after all planning and the general situation in the country is not in water-tight compartments. It is the gigantic mass discontent which developed in this country from 1966, particularly among the students, among the workers and among the peasants and which was the consequence of the collapse of the Third Plan. That is what started from 1966. Every year, every month, every day that is rising to higher levels. The third factor which is not normally included in a Plan document as such but which the planners have to take cognizance of is the effect of the collapse of our planning, its grave implications on political relations. This vast upsurge about which I am speaking, from 1966 led to the loss of monopoly power by the Ruling Congress in the 1967 elections. I may be asked, how does it come in the Plan. It does not but it is a grave symptom of the situation rooted in the changing economic conditions of the country which has got to be reckoned with if you are serious about planning. So my point is that at the beginning of the Fourth Plan, when the Planning Commission decided what to do in the coming years, it should have faced these stark reality and should face the conditions of life as they are. Begin from there. So the Plan has to be begun from where you were. The three main features were, the collapse of the Plan at the end of the Third Plan a drift for three years, the gigantic mass discontent in the country and the loss of political monopoly power by the Ruling Congress in 1967. The first question I would have asked is, why has this happened? What is the cause of this? There the complacency comes in. It is amazing how any economist cannot see this. The reply of the Planning Commission is, the Chinese attacked us in 1962, Pakistan attacked in 1965, and we had three years of no monsoon. That is not economics. That is what I call complacency. Of course these things happened. Do they explain all the crisis in the Indian economy? Do they explain the gigantic increase in deficit financing in the middle of the Third Plan, the tremendous increase in the bank credit, the terrifically rising spiral in the prices, the tremendous increase in the gap in our foreign trade, the tremendous deepening of the foreign exchange crisis, the tremendous increase in the food imports? All these symptoms were seen between 1963-64 and 1968-69. Is all this a passing phase? No. That is my point. The other factors

[Shri S.O. Sardesai]

f were there and I do not want anyone to feel that I ignore those factors and there is no question of ignoring them but my analysis is that all these troubles arose because of earlier policies. What is the main reason? The main reason is this. The first two Five Year Plans and I feel even the Third Plan to a considerable extent did develop agriculture in India. Our production increased. It did help certain new basic industries. Undoubtedly, we are more self-reliant in this respect. We are certainly more self-reliant but the key social objective which has been there from the very first Plan not only has not been realised but the very reverse process went on during the first three Plans. The key social objective was the abolition of disparities which would take you forward to some sort of a socialist orientation of the society. To a certain extent even in the preface it is mentioned that in the rural areas disparity has grown. It is not only in the rural areas but in the industrial areas also it has grown. Real wages have fallen, monopoly capital is there so that the root of the failure of the Third Plan lies precisely in this that while during the first two or three Plan periods we did build our economy up to a point, so far as social objectives were concerned, the entire machine worked in the reverse gear. The disparities grew and it was the growth in the disparities that brought us to such a sad plight at the end of the Five year Plans. Let us face this frankly and clearly and unless you do that you cannot make any approach to progress in planning.

That means to say that in our country capitalism has grown. Land monopoly has grown, a new type of monopoly. That is the main thing which you have to face if you want to go to the Fourth Plan at all. Then, if so, what? Time is short and I cannot speak at length, but one thing I would say that, that being so, all this tinkering and all these kinds of things which have been going on with the public sector are no good. Sometimes you speak of socialist economy, sometimes of a socialistic economy. Sometimes it is a socialistic pattern of economy. All kinds of things are said. Now we have this mixed economy; this is a hybrid which I do not know though hybrids are good so far as jowar and rice are concerned. But I think in economics hybrids are no good. You can either have a capitalist economy or have a socialist economy; there is no hybrid. Mixed economy is an economy which is dominated by the capitalists. It is perfectly clear, and that is why, despite certain ventures and certain progress made by the public sector, the

private sector is still benefiting and it has also been penetrating our public sector. If some of my friends on the right shout against the public sector, it is not because the big capitalists are not entering the public sector; it is because they have yet not got a hold over it, and they want that they should take it over. There was reference by my friend, Shri Yajee, that not bureaucrats but capitalists' experts should run the public sector. Well, if you want to appoint capitalist experts to run the public sector, better hand it over to them. Because the bureaucrats are bad, it does not at all mean that capitalist experts should run it. Precisely because the crisis is so deep, precisely because there is not much elbow-room to go on with some sort of manoeuvring here and there, there has been this sort of middle course, which we attempted to follow for 15, 16, 17 years. The time for drastic decisions has come, and if that is not done soon, it is going to become more serious in the next two or three years. The drastic land reform measures should begin to operate now immediately and completely. No question of circulars; they have got to be carried out right here and now. You do it immediately; otherwise, you cannot break land monopoly, and if you do not break it, all talk of planning is nothing but cheating ourselves or cheating others. Others do not get cheated; it is our own self-deception.

Similar is the case with foreign capital and foreign monopolies. Why can't we take them over? I am surprised at this inaction in this regard because many of the newly liberated countries have done it. Some of the Arab countries have done it, have nationalised oil and so many other things. And this is a powerful country. It was the first to get independence after the Second World War. Yet, I am surprised that we go on tinkering with these things here. So, taking over of foreign monopoly concerns, taking over of Indian monopoly concerns and breaking land monopolies, that is the quintessence of planning today. Without these actions, this Fourth Plan will meet perhaps a worse fate than the Third Plan, about which we know what happened. But here certain questions are asked and I am replying to them. I should think- they are clear, but still they are being asked. We are asked, particularly the people who hold views which I am criticising, "All right. Take over the foreign concerns. Take over the monopolies. But how do you increase the resources in the country?" The question which has been posed very often is like this. "We want more resources. If you take over the running concerns, how do

you get mon. resources?" I am surprised at this though very often this question is posed. Those who put this sort of question should themselves know the answer better, know how more resources could be had. Are resource something like the rabbits that are taken out of the hat? Neither a big capitalist can take resources out of his hat like a rabbit taken out of a hat. Nor could Lenin, "the question of new resources or more resources is always a question of the maximum utilisation of the productive capacity of our land, of our machinery, of our knowledge and of our other wealth and of whatever it is that gives you the maximum productivity out of your existing land resources, out of your existing mechanical resources, out of your existing technological resources. It is only the maximum utilisation of all these that gives you the resources and more resources. There is no other way to get resources except the breaking up of the Indian monopolies and the taking over of foreign capital and foreign undertakings. But the breaking up of the land monopoly is the key thing. It is precisely this measure which is going to develop the rate of Indian economy. When will you do this? Of course so much talk is there. It is there in the Plan. We hear in all the speeches of the leaders of the ruling party. I want to refer to certain phrases, because they have become quite common. It is said that the workers should have a sense of belonging so far as the factories are concerned. It is said that the working people should have a sense of participation. I very often hear these and I wonder at these words and phrases. You hand over those factories to them and they will get a sense of participation in them. But the factories are not going to be given to them. In that case no amount of sophistication will give them a sense of participation.

The sense of participation should be in reality. Either he runs the factory in which case he gets the sense of participation or he does not run the factory in which case nothing else will enable him to get that sense of participation.

SHRI MAHAVIR TYAGI : What about the Russian pattern ?

SHRI S. J. SARDESAI : This is the third or the fourth time in my speeches in the House that I am asked about the functioning of the Soviet system. My reply is that the Soviet Embassy is there. I represent the State of Maharashtra which you know is not in the Soviet Union. So you had better go to the Soviet Embassy. Why should you ask me about it, I just cannot understand. The moment I start

I am asked about the Soviet Union. Tomorrow would you ask me about Patagonia? Why don't you ask ? If you want to know something about the Soviet Union, the Soviet Embassy is there.

SHRI MAHAVIR TYAGI : You said they must have a . . .

SHRI S. G. SARDESAI : I am not here to reply about the Soviet Union. I am answerable to the constituency which elected me which is in this country, which is in

Maharashtra. Why don't you ask this question to Mr. Rajnarain or to yourself? If you put the Soviet Union on the agenda I will speak about it; at the moment the Soviet Union is not on the agenda. Our planning, our economy is on the agenda.

SHRI MAHAVIR TYAGI : I am sorry you seem, to have misunderstood me. I did not impute any motive. What I meant was that the labour relations in the Soviet Union were going on successfully and the labour there is satisfied and has this sense of participation. Can that system do well here? That is what I wanted to know.

SHRI S. G. SARDESAI : I am not talking of motives. Why don't you ask about Japan, about China, about England, about France? Why Soviet Union? There are so many countries in the world. Don't drag Soviet Union into everything. Put it on the agenda and we will discuss it fully but not now. Here let us think of India and what to do here.

So, the point which I was trying to make out was, they talk about increasing labour productivity; they talk about labour discipline and Durgapur, this, that and the other, and all sorts of things are being mentioned. My point is if you want to increase labour productivity, if you want to give them a sense of participation, if you want labour to be disciplined, you take over the units and hand them over to the labour. That alone will increase labour productivity, that alone will increase labour discipline, that alone will give them a sense of participation and that alone will give you new and faster resources needed for your planning. Otherwise you will have to go begging abroad for more and more loans which you will not be able to repay. I will give you an instance of something that happened about ten years back in my State which as you know as a big textile industry. A number of mills due to bad management, embezzlement, were losing concerns and practically going into bankruptcy. There was such a mill.

[Shri S. G. Sardesai]

Sholapur and the State Government wanted us to take it over. We accepted it and we said we will run it. We formed a Committee and we started running that mill. The mill which was being run on a loss, which was on the point of bankruptcy, was taken over and being run by us. First we accepted lower wages and after two or three years full wages were restored. After a year or so it started making profits. Then the State Government took it back from us and handed it over to the original owner. You wanted to increase productivity, and we did showed that the mill could be run on a profit. But what did you do? You took it back from us and handed it back to the capitalist and you start sermonising on productivity, discipline and so on. Let us face that fact.

Now I come to the last aspect on this, but still the most important aspect. You take from the very beginning, from the First Five Year Plan. If I am asked what is the Achilles Heel of Indian planning, which precisely is the weakest spot in Indian planning, I would put it like this; that is the social composition of the agency of execution. I will not elaborate on a point but in passing I may say this. There is a particular reference in the Prime Minister's Preface which says that in order to increase the participation of the common people in production social justice must be done. On the face of it it seems very simple, very clear, but I say it is putting the cart before the horse. It should be just the reverse. In order that social justice may be done their full participation has to be first ensured because without their participation full justice is not going to be done. That is the point I remember during the war when there was cloth shortage the then Government introduced a scheme for the control of cloth prices and for the distribution of cloth and since Bombay was the biggest textile producing centre, the then Government—it was the foreign Government—handed over the entire scheme for the control of cloth prices and for the distribution of cloth to the Bombay millowners.

What happened? The prices were not controlled and cloth was not distributed. The problem of control came up because the Bombay Millowners were dominating the industry. You prepare a scheme for the control of price and distribution and you hand it over to the very people against whom you have to fight. I was in U.P. just about that time. I was in Kanpur for some time and I do not remember who was the Governor then, either Hallett or Mudioor

whoever he was. They wanted to introduce rationing and procurement of foodgrains and one fine morning all the wholesalers in Hapur, Hathras and elsewhere were given authority to purchase wheat on behalf of the UP Government. Then, the small traders in Kanpur, etc. were asked to distribute it. What happened? No wheat arrived in Hapur. No wheat arrived in Hathras. And in Kanpur even the wheat that was there in the shops vanished. Why? You want to purchase wheat. You want to distribute it and you hand it over precisely to the agency which is hoarding and blackmarketing in food. How are they going to do it in practice? There is a simple proverb in my language at least which says: If you want to keep your money safe, you cannot hand over the key to the thief. If you hand over the key to the thief, how is your money going to be safe? If you hand over cloth control to the millowner and if you hand over food control to the wholesale traders in wheat, how do you effect cloth control and how do you effect food control? That is the point. I have two or three more points.

Nowadays you talk of land reforms. Talking about land reforms, land reforms are not going to take place in this country, no matter how many circulars the Prime Minister may issue. I do not question your sincerity. I do not question your honesty. I do not question your sense of urgency, but circulars do not solve problems. You must have in the rural areas elected committees representing the actual labourers and poor peasants. Could you do that? I cannot give you a cut and dried scheme now, but let us, let all the parties which believe in this sit together. We must have the active association of peasants committees in the land distribution. They must have statutory authorities for their association. Such committee should be formed. Let us sit together and find out how to do it, but if you are going to hand over the distribution of land, as it has been done, to the revenue officials, to the existing machinery under the existing social system, land will not be distributed. You want to know how much land can be distributed. If there is land above the ceiling who will distribute it? It is the poor peasant, the poor labourer in the rural area. He knows to whom the land belongs. Mind you, I am not saying that the administration should be abolished. This Government is going to have an administration. It should have an administration. I am not saying, abolish this administration, but such committees should be formed and poor peasants have to be associated with them, together with the existing [machinery]

so that distribution of land takes place effectively. About those who do not have the land, so many problems we have raised. Such committees consisting of small peasants will see to it that land is properly distributed.

With regard to workers' participation, I am surprised . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Please wind up.

SHRI S. G. SAKDESAI : I am finishing. I will not go into the details. I am convinced that the workers' active participation is a vital necessity if you want to improve your public sector. I have told that there are so many trade unions. All right. Have a ballot. The ballot will decide which trade union has the majority if workers and they will represent them.

But when they are in the management, they must have the same authority as any other manager sitting. The workers must have that authority. This is how we can advance. I could also have talked about another thing, but I do not go into it.

The last thing I would say is, since my time is up, all of us here, most of us at any rate are keen and my party is keen that in this country the transition from where we stand today to socialist life should be peaceful. Every effort has got to be made to see that it is peaceful. But if it is to be peaceful, these kinds of new mechanism we have got to evolve. But if we think that just by mimicking the British system of parliamentary democracy we can achieve it, it will not do it. It is these new kind of institutions, institutions based on the democratic will of the people that can bring it about. That is the only possibility for a peaceful transition in India. If we fail to create this agency, if we fail to relate the means to the ends—means and ends are inseparable—if the proper type of means are not created, we will not reach the ends, and I am afraid what India is heading towards is anarchy and disintegration. A revolution cannot come just on the basis of mass discontent. Revolution comes about only by a class consciousness with a powerful united leadership which unfortunately this country does not have. If at all we are serious, this is the way we can advance, this is the only way by which a peaceful transition can come. If not, I do not know who can save this country.

SHRI KRISHAN KANT (Haryana) : Mr. Vice-Chairman, I am glad to give hundred per cent support to the preface to the fourth Five Year Plan. It is a very welcome and good Preface. It reflects the hopes, aspirations and the desires of the people of India. But I wish it had gone to the Planning Commission much earlier as a guideline for drafting the Plan. If the Planning Commission had got the underlying idea of the Preface earlier, they might have given a new turn to the whole Plan.

DR. K. MATHEW KURIAN (Kerala) : Are you suggesting that the Plan and the Preface are at variance?

SHRI KRISHAN KANT : I will come to that later. How much one wishes again that the laudable objectives given in the Preface were there in the Plan itself. I think the Prime-Minister herself has summarised some of the things which need to be done in the Preface, because ultimately it is her Government that is going to give direction to the future pattern of planning.

The Plan has two contents; the outlay content, and the policy content. I do not want here to dwell on whether there should be an allotment of Rs. 1 crore or Rs. 10 crores this side or that side because ultimately it does not make much difference. The only point to be looked into is whether the objective of the Constitution has been translated and given reflection to in the Plan and has been properly incorporated in the drafting of the Plan.

Mr. Vice-Chairman, I would in my short speech deal with three points: one is land reforms; the second is industrial policy; the third is the policy for technology. First, I would like to deal with land reforms because Mr. Sardesai ended with that, and some of my friends that side were very critical of the way the agitations are going on in the country. But I would say that the history of the Congress shows that when Gandhiji came on the scene, the Champaran and later on the Bardoli episodes were the reflection of how the Congress was transforming the political life of the people of India.

SHRI MOHAN LAL GAUTAM (Uttar Pradesh) : The same type of Government exists today.

SHRI KRISHAN KANT : I wish you were here.

SHRI LOKANATH MISRA (Orissa) : He had been there too long and thereafter he came here.

SHRI KRISHAN KANT : Perhaps lie is not sure whether he is sitting there or here. Anyway the whole concept of the peasants' struggle is a struggle for land. When we discuss that problem, I am reminded of Pandit Nehru's autobiography in which he has written that the problem of Asia, the struggle in Asia is the struggle for land. When I was reading it today, I found Nehru had given one quotation from "The Man with the Hoe" and it shows the struggle of the ages. I give that quotation;

"Bowed by the weight of centuries he
leans

Upon his hoe and gazes on the ground,
The emptiness of ages on his face,

And on his back the burden of the
world.

Through this dread shape the suffering
ages look,

Time's tragedy is in that aching stoop,
Through this dread shape humanity bet-
rayed,

Plundered, profaned and
disinherited, Cries protest to the
powers that made

the world,

A protest that is also prophecy."

The prophecy that Markham had made and which Nehru quoted in his Autobiography—about the land problem—that prophecy is coming true now, that if the land reforms are not brought in, if the disparities in the rural life are not removed, these struggles are going to come more and more, and if democracy is to survive, the struggles will have to succeed. And I am sure that all the parties who have democratic faith will endorse this, because Nehru has said that "Bardoli became a sign and a symbol of hope and strength and victory to the Indian peasant". And I hope that the struggle that almost all the political parties are launching today will also become a sign and symbol of hope and strength and victory to the peasants. It is in that light that I look upon this struggle. I am sure—we know our Prime Minister since she was the President of the Congress—that if she were the Congress President she would have done it, she would have joined and led the agitation herself and the Congress would have gone on a satyagraha on this issue and seen that the struggle is carried on and the implementation of the land reforms is taken up.

SHRI MAHAVIR TYAGI : Let her resing and do that work.

SHRI KRISHNA KANT : Why don't you do it?

I am rather very happy for the last few days because the Cong(O)'s path has really shown and justified the split in the Congress, that shows how they represent the vested interests. Whether it is in the villages or cities, inside the party or outside, inside the House or outside, we are discussing the land struggle and saying that we should not wait. But the Cong. (O) has unanimously passed a resolution against the struggle saying that the land should not be given to the people. It shows how the Cong.(O) represents the vested interests of the landed aristocracy. You read Mr. Tyagi's speech. I know those vested interests whom you represent on those Benches; that justifies the split in the Congress, and the struggle between those in the Cong.(O) representing the vested interests and those here who fight for democracy. And the way you have interrupted me today, you have interfered with me today, that very much reflects it—

(Interruptions)

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : I am afraid you will have to close just after 15 minutes. Do not get diverted.

SHRI KRISHAN KANT : This land struggle is the real struggle for a structural change. The Plan document says that there are 2.3 million acres of land declared surplus in excess of the ceiling limits but no method has been given as to how the whole thing is going to be distributed among the landless people in the villages. That strategy has not come yet. Of course, the struggle is going on. The most important thing is, there is no committed cadres in the villages, as the Prime Minister also said while referring to the toning up of the administration in the villages because these officers represent the vested interests, they are the relics of the imperial age, and they are more allied with the landlords and the landed aristocracy. That is why that is not done. Unless the administration really implements the land reforms, it will not be possible to do it. The Planning Commission could have given out a suggestion that, whether it is acquisition or distribution or control or any other thing, everything will be decided by the village itself, by the village panchayat and that no case will be taken to the court, because when the villagers and the poor people decide they will decide in a correct manner. And the first thing required is a list of all those people or of all those extra lands or surplus lands which should

be published and which should be made available to every body and a Committee should be asked to give the surplus lands to those needy, as Vinoba Bhaveji has done in the Bhoodan Movement; it was done by calling a meeting of the villagers because they know who are the landless people, who are the most needy.

That way the land will go to the people. That is how it needs to be done at the present moment also.

My second point relates to the concentration of wealth and our industrial policy. The Prime Minister in the Preface to the Fourth Plan has said :-----

"Our Planning should result not only in an integrated process of increased production, but rational distribution of the added wealth. The over-riding inspiration must be a burning sense of social justice. While increased production is of the utmost importance, it is equally important to remove or reduce, and prevent the concentration of wealth and economic power."

On page 12 of the Van, the Planning Commission shows the dilemma of eradicating inequalities of income, wealth and production. It says:—

"The inability to mitigate in any significant measure the inequalities of income and wealth is a reflection of the dilemma which arises in the present phase of development."

Mr. Vice-Chairman, Mr. Yajee said that the time has come when we have to really define the concept of mixed economy. The consensus shows that it is not very clear. The Industrial Policy Resolution included the key and strategic sections in the State sector. But slowly it has been weakened and vitiated down. In the present licensing policy the limit of licensing has been increased to Rs. one crore. What is the impact of this? If you have more decentralized sector, it means you cannot give the desired direction to your economy. Secondly, the resources which go to the private sector would be lost to the national planned sector. This goes against the whole concept of planning.

Then, Mr. Vice-Chairman, though we have treated the Monopolies Commission to curb the growth of monopolies and concentration of wealth, there might be certain loopholes which could allow industrial growth in the private sector. The present licensing policy says that in the case of

Rs. 35 crores and above that sector will go to the bigger houses. What does it mean? It means monopolies will grow which means both political and economic implications. Does it not militate against the spirit of the Constitution and the Plan itself as given in the first Chapter? It also goes against the spirit of the Industrial Policy Resolution that was adopted by Parliament. So the time has come when we must clarify our ideas whether we want the monopoly to grow or not. If we do not want monopolies to grow then let us say; "Henceforth no more."

Sir, a new strategy of growth and social justice needs to be evolved; otherwise, I am afraid, this may lead to more and more confusion. So the time has come to look into this concept of mixed economy.

Mr. Vice-Chairman, another important sector to which we have to pay our attention is the sector of price, wages and profits. If the price rises by 6 per cent, per year, in five years it will rise by 30 per cent. It means the Plan will be reduced accordingly. The Plan which is now for Rs. 24,000 crores will be reduced by 15 per cent, and will come down to Rs. 20,400 crores. It means though the Plan has increased, it will come down ultimately because this increase does not mean anything. The Plan does not contain any policy on price, wages and profits. Therefore, unless deep thought is given to the issue, planning will come to nothing.

Mr. Vice-Chairman, though the Plan lays emphasis on agriculture and industry, it does not show a long-term policy for technology in this country on which the growth in these two sectors depends. The chapter on Scientific Research just says that this thing has been done, that thing will be done and something should be done. But there is no long-term plan for technology as China had its 12-year long-term Plan in 1956. Mr. Vice-Chairman, we cannot afford to go through all the stages of development as the advanced countries have done. If we do that we will slow down in our effort and will never be able to catch up. Technology alone can take us in that direction. Through technology alone the country can have a leap forward. Through technology the country which has been lagging behind by a century will come up to the modern standards of any country in the world. But our difficulty is that the present approach is development of products rather than technology.

[Shri Krishan. Kant]
4 p.m.

Recently a seminar was held by the CSIR on "The Technology 1'or the Seven-lies." What did they say? They said we should buy technology from abroad and -try to copy it in this country, rather than develop it here. What will be the result of such an approach? Take, for example, the car. We are manufacturing cars in this country. But again we are now going in for collaboration, for design, for development and other technology to the foreign countries. In 23 years, could we not have developed the technology for the manufacture of cars? Have we not the capability and the people who can do it? I think we can do it. So the basic question to day is that we have not yet decided upon the creation of new technology, upon a plan for technology. Mr. Vice-Chairman, in this country up till now we are spending 0.5 per cent of our national income or GNP on research and development. I think China spends one per cent and various developed countries spend about two per cent to three per cent on research and development. If we really want to develop technology in this country. We must be able to spend at least one per cent of our national income by the end of the Fourth Plan.

Mr. Vice-Chairman, we are not clear as to the type of technology we want to develop. I am glad that a Ten-year Plan on atomic energy and space has been brought out. But the Prime Minister in her speech has nowhere mentioned whether money for this plan given by Dr. Vikram Sarabhai and accepted by the Government, will be provided in this Plan or not. If not, why is the money not being provided? How then can the Plan be implemented? I think this Ten-Year Plan is one solid, good step in the right direction. But the Prime Minister's speech did not in any way show whether any money has been provided or not, and what the strategy is. Mr. Vice-Chairman, in order to have a leap-frog technology, it is very necessary to go the way Japan has gone. She did not take the whole technology from abroad, but only employed that part of technology which is mass-based as well as sophisticated. Electronics is such a technology. The radio people and other people can use electronics and give mass employment. And it has also sophisticated application. We should evolve a strategy by which we can have a leap-frog technology, without going through all the stages of technological development that the advanced countries have gone through. This is what China has decided to do, and that is why they trying to go ahead even with poverty and lower national income. Mr. Vice-

Chairman, we should have a plan for electronics, communications, computerisation, etc. I would suggest to the Government that they should evolve a policy on technology, select the technology that they want to concentrate upon, so that within a period of five to ten years we can advance and do research and development in the fields of atomic energy, space, oceanography, new materials like alloys, plastics, carbon fibre, boron filament and other things, and come to the level of the advanced countries in the shortest possible time. Mr. Vice-Chairman, in under-developed countries we have a certain advantage. We can take to the most modern technology and develop it here. The advanced countries do not have this advantage because they cannot dismantle their existing plants, they cannot upset their economy. But we can directly go to the most advanced form of technology directly. But we will have to decide what type of technology we want to develop at different levels. Unless all these are done, I am afraid it will not be possible to achieve the objective of social justice because it is only science and technology through which we can get production as well as social justice. With these words, I conclude.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : Mr. Rajnarain.

श्री राजनारायण : श्रीमन्, घरे, प्रधान मंत्री साहिबा चली गई ।

SHRI K. K. SHAH : I am here. I will take down her notes.

श्री राजनारायण : तो हमको कल बुलाइए ।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : कल डाइम नहीं होगा, कल के लिए नहीं होगा, आप शुरू कीजिए ।

श्री राजनारायण : यह भ्रष्टा नहीं है कि जो प्रधान मंत्री साहिबा ने प्लानिंग पर डिस्कशन शुरू किया और वह यहाँ न रहे, चली जाएं ।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : ठीक है. आप शुरू कीजिए ।

श्री राजनारायण : यह ठीक नहीं है । मैं आपसे निवेदन करूंगा कि प्रधान मंत्री जो प्लानिंग की हेड है, उनकी उपस्थिति यहाँ अनिवार्य होनी चाहिए और जब वह आएँ तो हमको बुलाएँ ।

DR. K. MATHEW KURIAN : Mr. Vice-chairman Sir, the Fourth Plan document submitted here for discussion is really a poison pill, a pill which cannot be swallowed. The sugar-coating has been given by the preface to the Fourth Plan and by the equivocal statements made by the so-called experts sitting in the Planning Commission, whose expertise now seems to be to write good queen's English. The platitudes that have been introduced in the Fourth Plan document point to the very serious problem of the tragedy of Indian planning and the hazy policies initiated from the very beginning of the First Plan. We find that the philosophy behind the planning process in India has been a philosophy which is supposed to keep clear of the two extremes, Marxian socialism on the one hand and capitalism on the other. Indian planning is supposed to be a mixed economy planning which is in fact, a mixed up planning. Like the mule, Indian planning has neither the pride of ancestry nor the hope of posterity. If we analyse this animal, the Fourth Five Year Plan, it is very clear that it is neither the ass nor the horse with its stamina. It is a hybrid, a mixed variety, a mule.

If we look into the actual events that have taken place during the last so many years, it is very clear that in the name of a socialistic pattern the type of economy that we have actually created is an outright capitalist feudal society, with increasing monopoly and concentration both in industry and agriculture. We are told that in the Fourth Plan period we are going to have a long period of growth with stability and a growth with social justice. But if we look into the estimates of the annual increase in national income during the several years of the past, it is very clear that sustained economic growth is impossible within the present socio-economic structure that the ruling Congress Party has created through their policies during the last two decades. According to the economic survey of the Government of India itself, the annual rate of growth of national income during the Third Plan period was only 2.5 per cent. The increase in the subsequent years of the Plan in 1964-65 was 0.8%, 1965-66 was 8.9% and 1966-67 was 1.8%. I am quoting these figures only to show that there have been years in the past where the growth rate in a particular year was substantially high, even very considerable, but over a period of time the average growth rate has been substantially lower than the anticipated growth rate. I suggest that this particular point needs serious consideration because the whole assumption of the Fourth Plan of a sustained growth rate of 5.5 per cent is unattainable on the

basis of the programmes now drafted in the Fourth Plan. Take for instance the new strategy in agriculture, a strategy which is based on supporting the landlords and the rich peasants. Was not a dilemma faced by the Planning Commission? In the Fourth Plan document, at page 12, they say;—

"The inability to mitigate in any significant measure the inequalities of income and wealth is a reflection of the dilemma which arises in the present phase of development."

The Planning Commission faces a dilemma in agriculture, [if high growth rate is required, it is necessary for them to support those sections and classes of the people who have high growth potential, and these are precisely the landlords and the rich persons in the rural areas who have been exploiting the peasants and the agricultural labourers for a long time. Again to quote:—

"More important, the concern for achieving the desired increase in production in the short run, often necessitates the concentration of effort in areas and on classes of people who already have the capability to respond to growth opportunities. This consideration shaped the strategy of intensive development of irrigated agriculture."

[MR. DEPUTY CHAIRMAN in the Chair]

We find that so long as this new agricultural strategy is pursued in agriculture, it is bound to create inequalities, instability, and social tensions, which will completely erode even the very objectives of high rate of growth production in agriculture.

If we take the industrial sphere, we find the same malady of Indian planning there, namely, a policy of supporting the big enterprise, the big business, particularly the big business with foreign collaboration. Page 14 of the Plan document again suggests that the Planning Commission faces a dilemma. It says—

"A dilemma has to be faced. The largest corporate groups are the most advantageously placed to seek and obtain foreign collaboration and to expand or to initiate a number of large and new activities. Therefore, acting through them may appear the easiest and quickest way of industrial development. In the process there is inevitably an increase in concentration of economic power."

Dr. K. Mathew Kurian]

So long as a capil'list and feudal system is maintained in this country, this country can never have growth with stability, and growth with social justice. If both stability and social justice are to be attained, the surest way is to create a new socio-economic structure based on egalitarian principles, public ownership of the means of production and the lessening of the existing inequalities both in industry and agriculture. But on the contrary we find that the policy of the ruling Congress is to support the big business.

We are told that the reports of the Industrial Licensing Policy Inquiry Committee are, by and large, accepted by the Government of India. But we now find that behind the reports of the various committees like the report of the Monopolies Inquiry Commission, the Government of India takes shelter under verbiage which really means nothing. The Birlas have been given permission to produce aluminium even after the adoption of the Industrial Policy Resolution which laid down that production of aluminium and similar other goods should be reserved for the public sector. After the noise of having a revised industrial licensing policy, we find that the Birlas have been allowed to expand considerably their Hindustan Aluminium Corporation. We are told that its capacity will be raised from 89,000 tonnes to 1.2 lakh tonnes per year. This expansion will give a total additional capacity of Rs. 40 crores out of which at least Rs. 20 crores are likely to be the foreign exchange component. Does this mean that the Government is preventing the big business from expanding? On the contrary, we find that the Birlas, the Mun-dhras, and others, are all given increasing facilities to expand under the veil of the Industrial Licensing Policy and Monopoly and Restrictive Trade Practices Act.

We are told that the Planning Commission has adopted pragmatism as their planning philosophy, a philosophy which is very true to their heart. But if pragmatism has any value, the present policies and the industrial and agricultural strategies based on the big man, the big industrialist and the big landlords, it should have produced results even in a short run. On the contrary, we find that in areas where production has increased, prices have crashed. The talk about glut and surplus agricultural production is limited only to a few of the rural rich. On the contrary, consumption levels are declining for various sections of the people of the lower strata.

Unemployment is rising. Prices of even essential goods are rising every year. One would wonder whether the Planning Commission will now consider, after twenty years of complete bankruptcy in the whole planning process, that instead of discussing the possibilities of employment creation, it is better for them to tell us about the negative experience as to how long they will take to reach a position where the whole country will become unemployed. One can ask a better question: How many Plans will they require for the whole country to be unemployed? At this rate of increasing unemployment, it is better if they tell us, through appropriate statistical projections at the end of which Plan the whole country will be unemployed. I think, about the ability of the Government to solve unemployment, the less said the better.

I would like to underline a very important point regarding the whole planning machinery. We have talked about planning machinery in the States for the last several years. In 1959 the Estimates Committee of Parliament suggested that every State Government should have a Planning Board in order to formulate, evaluate and implement the Plan schemes from time to time. The Prime Minister wrote to the various Chief Ministers about this and in the National Development Council meetings also this question came up several times. The first State Government which implemented this and constituted a State Planning Board was the United Front Government in Kerala under Shri E.M.S. Nam-boodiripad during 1967-69. The other State Governments have the so-called planning boards studded with officials and bureaucrats which meet once a while over a cup of tea. A Planning Board on the lines of the Planning Commission at the Centre with a permanent staff was set up only by the United Front Government under Shri Namboodiripad.

SHRI A. G. KULKARNI (Maharashtra): In Maharashtra also there is a planning committee....

DR. K. MATHEW KURIAN : I am aware of the so-called Planning Boards in many States. In every State there is a so-called planning board. But a Planning Board with permanent technical staff is the creation of the United Front Government in Kerala. We find that the same ruling Congress, which through their Governmental mouth-piece has been talking about State Planning Boards, have along with some parties in the mini-front including the CPI scuttled this in order to recreate the so-called Planning Board studded

with officials and bureaucrats. This shows the callousness on the part of the ruling Congress and the Central Government regarding the planning machinery.

Sir, in this connection, I find a very curious statement in the Fourth Plan document. Probably the sting is in the tail because this is contained in the last paragraph of the Fourth Plan document, on page 442, under the heading: "Training in Methods and Techniques of Economic Planning". It

"The object of this scheme is to provide a knowledge and skills of advanced techniques in the general area of economic planning and investment planning".

Sir, I have got a copy of the memorandum of agreement between the Government of India and the Ford Foundation which forms the basis of this particular paragraph, which outwardly appears to be very innocent. But here is a copy of the memorandum of agreement signed by the Government of India and the Ford Foundation for developing planning capabilities of the State Governments. This is one of the most insulting agreements that this Government has ever signed. This says that the State Government officials will be selected and sent to America for training in planning techniques, as if this country does not produce economists. Our universities have turned out competent economists and our economists today rank very high among the leading economists of the world. But the Planning Commission, in order to humiliate the State Government officials, are thinking of sending them to America with the help of the Ford Foundation. We do not know whether this has any connection with the C.I.A. In any case it is there and this whole agreement which is unknown to the public is a document which is intended to influence the State planning officials and to give them the type of planning philosophy which is near to the heart of the United States, the USAID and the Ford Foundation. Instead of building the planning machinery at the State level, instead of creating a new atmosphere for our own expertise to develop, the Government of India goes more and more into this abyss of increasing technical and foreign aid, particularly American foreign aid. All this talk of socialism is dishonest. Hon. Members belonging to the Syndicate Congress should envy the style of this Fourth Plan document which probably beats them hollow. But it is a completely hypocritical document which conceals the fact that this Government still pursues a policy which is intended deliberately to support and

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create big monopoly with the aid of foreign money and to increase our dependence on foreign aid resulting in concentration of wealth both in industry and agriculture and continuance of feudal and semi-feudal relations. This policy is very clear from this document in spite of the sugar-coating preface of the Fourth Five Year Plan.

DR. DEBIPRASAD CHATTOPADHYAYA (West Bengal) : Mr. Deputy Chairman, Sir, while I propose to support broadly the Draft Fourth Five Year I would draw the attention of the House to some of the speeches which, to me, appear to be not satisfactory.

The main problem seems to me to be the problem of unemployment. The figure of unemployment is the barometer of the health of the national economy and judged by that barometer, it seems the economic health of the nation is pretty bad.

Now, much is being talked about the educated unemployed, because the educated people inside the Parliament and outside are well organised and so they can ventilate their causes ances and do so very effectively and with telling effect.

(Interruptions)

SHRI A. P. CHATTERJEE (West Bengal) : What is the definition of high education?

Dr. DEBIPRASAD CHATTOPADHYAYA :

This is not the time to define high education and low education. I will explain it outside the House.

Now, the main problem, it seems to me, is the problem of the uneducated unemployed.....(Interruptions). Now, the educated people are taking much advantage of the problem of unemployment among the uneducated to their own advantage, to the advantage of their own education, profession and politics.

I find that this problem of unemployment among the uneducated has a relation with land reforms. These uneducated— they themselves remaining uneducated— are giving tax to the Government and it is by that tax that higher education, secondary and particularly, college education, is being supported and sustained. Sir, to me it seems that the whole educational system and the economy related thereto is immoral in the sense that we are being supported by those people who are uneducated and who are also unemployed.

[Dr. Debiprasad Chattopadhyaya] But, because of their lack of education and organisation, they cannot ventilate their cause so effectively in politics, in the House and outside the House.

Now, most of these people are dependent on land and the national economy depends mainly on the productive forces, potential productive forces, not yet released due to very bad implementation of the land laws.

The economy of India as a whole, as Gandhiji anticipated long ago—earlier than Mao, that is, in 1922—unless the agricultural economy of India is thoroughly looked into and overhauled, the economy of India as a whole cannot take off and cannot take its due place of pride in the society of other nations.

Sir, now you find that most of the problem of the Indian economy are directly or indirectly related to the lack of implementation of land laws. These productive forces in agricultural field, if they are not released or liberated through speedy and genuine implementation of the laws, I think, the other problems, the other economic ills, both of economy and the politics of the country, will not be solved and cannot be solved.

Much is being talked about land-grabbing and land ceiling. If we go into the figure of total land, cultivable land, available in the country, it is found to be somewhat like 37 crores of acres at present. The population is about 55 crores. So you find that the land available per head is less than half an acre. Now we must review this problem in the background of the population explosion. The population growth rate is somewhat like 2.5 and the area which is being gradually brought under cultivation is only about 1.3 per cent per annum. The population is growing at the rate of 2.5 but the supply of land which is bound to be inelastic is growing only at the rate of 1.3. So the number of people depending upon land is bound to grow by leaps and bounds but the supply of land being inelastic, there is bound to be some acute problem of land economy, even if we impose the ceiling now being advocated at different levels. So the problem is not of imposing a ceiling which has not actually been imposed. Even if it is imposed, the problem will not be solved because the number of people that will depend on land by 1980 will be of the order of 61 crores but the land that is likely to be under cultivation by that

time cannot go beyond some 41 crores of acres. So we should think of other means and since we speak of perspective planning, we should also think of the land policy in perspective. The imposition of ceiling is being advocated now by different socialist parties including the Marxists. So far as I know a little of Marxism, the imposition of ceiling is not the Marxist slogan; it is a pseudo-Marxist cliché now being uttered and politically exploited by some of the Marxists in the most un-Marxist fashion. If we impose the ceiling, they know what would happen. We know that they are more interested in the perspective of politics, of capturing power, than ameliorating the economic ills of the poorer sections of the people. So we should think of other means and it is high time that we do that. The problem is serious and some serious rethinking of our land policy is necessary. So it is not by imposing the ceiling on land that the problem will be solved; it will be a purely temporary solution. But a long-term solution demands other things, e.g. I will suggest that the land should be nationalised. Of course it may sound radical but it is absolutely necessary in the interest of the nation as a whole and poorer sections in particular. We know that the land laws are in a pretty bad shape. Even the land laws that have been enacted by the States after our independence round about the years 1950 to 1955 have not been implemented even now. Now let us go back to the years 1904 and 1905. Even the British imperialists were aware of the danger of the transfer of the landed property of the Scheduled Castes and Tribes and they made suitable legislation so that their lands are not illegally transferred and the illegally transferred lands are not grabbed by the educated people under the protection of the laws of limitation, because after you possess the land for a certain period de facto rights can be de jure rights. So that is what was done in the days of the Britishers. But our Government believing in a socialistic pattern of society did not see to it that the laws enacted by it were effectively implemented. Sir, the other day I was looking into the Report of the Commissioner for Scheduled Castes and Scheduled Tribes. That gentleman is known to be a Gandhian. I refer to Mr. N. K. Bose. If you take the trouble of going through the document, it is a revealing document. That Gandhian scholar and administrator has very poignantly pointed out that the tribal rural belt is an explosive area. If it is not attended to in the near future, the explosion will take place. That is really very important. I will draw your attention to the report

of the Study Team appointed by the Home Ministry, which says:

"The condition of agricultural labour has not changed materially. In some respects it has worsened in spite of land reforms".

I am not quoting from any source other than the Government's own. So viewed in this perspective, viewed in the context of the serious data, the Government should seriously rethink its land policy. Only by condemning land agitation or by euologising it we only dodge the problem and do not really face it. There are three possible attitudes that you may take to the land movement. One is an outright condemnation, the other is uncritical appreciation and the third is critical appreciation. I am for the last attitude. I understand why the Marxists are grabbing the land. I also understand why the SSP are after the land but what intrigues me more is not their political activity but the social fuel that is supporting the political movement. We must understand why the Marxists, the SSP, the PSP and the CPI run after the land. All of them do. Even my friend, Shri Sardesai, told a few minutes back that he does not believe that any bloody revolution is possible in India. So all these people are running after the land not because they believe that it will create a revolution but because they believe there is social fuel to sustain their political fire. That social motivation must be taken note of. In politics we may differ, in the Party we may quarrel but so far as the problem of the social or *in is concerned, before we take to prognosis and treatment, we must diagnose the disease. The disease is land problem and taking advantage of the disease, all the parties are running after the land-grab movement. So we must define the attitude of the Congress Party to land movement, whether we should condemn it outright, or whether we, in a superficial fashion, in the ^watantra fashion, say that it is a law and order problem. So long there was no problem and so there was no law and order problem but the problem was simmering under the surface of politics and once it bursts out, you say it is a law and order problem. You call the Police and the CRP to suppress it but that betrays your want of political sagacity or lack of understanding of these social problems. There is another attitude, the attitude of playing to the gallery or admiring the lawlessness because it is very popular and it is very attractive. I am not for admiration of these illegal activities, but I am more interested in the real problem, that is its

technical formulation. I am certainly opposed, I repeat, to outright condemnation of this land-occupation movement because the Congress, from its early history is wedded at least on paper to the cause of the rural masses. Now these rural masses have sent us and if we really are representatives of the rural masses—and it is a fact that the largest number of Members are returned from the rural parts, if we are really to justify our representation of the rural masses, there is nothing absolutely wrong nor inhibiting us from sponsoring the cause of the rural masses and not let this problem to be exploited from narrow, partisan and sectarian ends of the Marxists and the Socialists for temporary gains. So instead of admiring it or playing to the gallery or condemning it in a very reactionary fashion, we should appreciate it critically and find out the causes thereof; otherwise we cannot go to the root of the problem and solve it in the right way. So I think the solution to the problem may take time, but once we are persuaded to the real nature of the problem, we can try to find out the solution. I think it is absolutely necessary that land should be nationalised. You may take time. You may run behind time, but there will be coming a time, may be in the late seventies or in the early eighties, when legislation for nationalising land will have to be considered by this House or that House.

My second question. This again may sound a bit theoretical because it has been heard many times and it has been rejected outright many times. I am meaning whether 'land' should be brought in the Central List. I know the State Governments will oppose it. Now even our friends of the opposition will agree that, so far as land is concerned, the role of the Central Government is much more progressive, much more of understanding, than that betrayed by the State Governments. Now, if India is on an explosion as apprehended by Gandhivadi Nirmal Kumar Basu, and the Study Team of the Home Department, if India is going to face any real explosion, if the explosion is there, then the further cause of that explosion will be the non-implementation of the land laws by the State Governments responsible. And if there is any explosion, the miseffects or dangers of that explosion will affect India as a whole. Now, Sir, India as a whole must not pay the penalty for the non-implementation of the land laws by the State Governments. It is on this national ground, it is on this solid ground, it is on this central ground I think there is a strong plea for a rethinking on the subject rethinking for taking away the subject of

[Dr. Debiprasad Chattopadhyay]
land* from the State List and placing it in
the Central List, and it is an absolute
necessity.

SHRI A. P. CHATTERJEE : Question.

DR. DEBIPRASAD CHATTOPADHYAYA : Yes, Sir, you have every right to question, and when you speak, you question it twice or thrice as you like.

Another thing I like to say is this. Unless the people, the rural masses, are educated, unless the benefit of primary education is extended to the rural masses, democracy cannot be strengthened in India. There is social justice, unless there is economic justice dispensed to the poorer sections of the people, democracy cannot well in India. We always say that educated public opinion is the basis of democracy. But what have we done to spread education to the rural masses? It is with their money paid in the shape of taxes and so on we support the structure of higher education, the tall buildings in the campus of Jadavpur University or Calcutta University or Banaras University. But the poor people who pay the taxes, they themselves are uneducated. And if there be no educated public opinion, there will be a strong basis for democracy. So I think the education policy that has pursued up till now by our Government has been a wrong policy because the emphasis has been laid on wrong places, because we have placed the emphasis and spent the money on college education and other higher education, neglecting thereby primary education. Now it is not a mere question of education. It is a question of national importance because, if democracy is to survive, it must base itself on educated public opinion. By 'educated opinion' I mean here the educated public opinion of the nation as a whole, of the largest number, particularly the weaker sections of the people who have been deprived of the benefits of education, systematically, over the years. But it is the taxes, it is their money which has supported higher education. And there is this paradox. Those people reading in the colleges and in other higher institutions of learning are being supported by the poorer sections of the people. Thus they are being educated. Again there is this paradox. The system is so rotten that more than half of the people getting such higher education get plucked at the end three years or five years, as the case may be. So what is the next result? The poor people keep themselves uneducated and yet I to the Government, and the

Government is spending it on them without thinking of the national interests. Even in the matter of higher education, which they get at the cost of the poorer sections of the people, at the end of the three or five-year course of higher education, 50% of them get plucked. It is a total national wastage. The 50%, who get through, become educated unemployed first. Then, when they become employed, they organise themselves well and they think of themselves first, think of stalling a movement for dearness allowance and think of starting other movements for their other demands, and they do not think of the rural masses.

SHRI A. P. CHATTERJEE : You professors also.

DR. DEBIPRASAD CHATTOPADHYAYA : I say the same thing; I am also a beneficiary of that bad system.

SHRI A. P. CHATTERJEE : Drawing a fat salary fleecing the poor people. And not taking classes also but giving lectures here.

DR. DEBIPRASAD CHATTOPADHYAYA : Whenever there is recession I go there and take classes. It is not like remaining Member of Parliament and practising three-fourths of the time in the High Court in Calcutta.

SHRI A. P. CHATTERJEE : Sir, action should be taken against absentee professors also just as in the case of absentee landlords.

DR. DEBIPRASAD CHATTOPADHYAYA : Sir, he is taking away my time.

SHRI KALYAN ROY (West Bengal) : He gets the fattest briefs, you know.

DR. DEBIPRASAD CHATTOPADHYAYA : Yes, I know.

SHRI A. G. KULKARNI : That is why he is in the CPM party; otherwise he would have been here,

DR. DEBIPRASAD CHATTOPADHYAYA : So in the field of education, higher education is supported by the poor people. With the taxes that the poor people pay these people are getting educated and getting plucked resulting in waste of national money. The others who get through when their claim for jobs is not met start launching agitations and some of them become Naxalites. So I say the problem of education has to be tagged to

the problem of national needs. Our system of education, I am sorry to say, has very little to do with the national needs or social objectives. These two things must be related, and related integrally otherwise I think this sort of imitations and what we call Naxalite movement will go on.

Sir, for lack of time I am not going to touch upon other things but I must say land and the people depending upon land constitute the crux of the problem facing the planners of the country. So my last appeal to the Government is that they should have perspective thinking about this problem and they should think of: (1) nationalisation of land and (2) bringing land under the Central List.

Thank you.

SHRI M. IT. MOHTA (Rajasthan) : Sir, may I submit that the Fourth Plan that has been presented is an exercise in futility? Unfortunately even after a period of three years during which we have had no plan except annual plans, even after three plan periods the Government has not learnt much from its mistakes. Planning has been done rather casually particularly as far as the resources side is concerned. If we study the record of the Government during the Third Plan period, and during the three year period during which there were only annual plans, we find that in the Third Plan whereas balances from current revenues were estimated at Rs. 550 crores the actual balance turned out to be minus Rs. 419 crores. During the three years of annual plans also the balances were estimated at Rs. 866 crores but in actual fact they turned out to be only Rs. 303 crores. The result was during the Third Plan period additional taxation had to be resorted to to the extent of Rs. 2892 crores instead of Rs. 1710 crores. The position is quite clear. The Government has failed dismally in husbanding the scarce resources at its command. The resources that were raised by levying more and more taxes on the common man were frittered away on non-Plan, non-developmental items. The result is here for everyone to see; it is a runaway inflation.

Sir, it is known to every student of economics that if expenditure is of the nature of non-productive expenditure and the resources to meet that expenditure come out of the fiscal printing press the only result that we can hope to achieve is inflation and that is exactly what the Government has achieved.

Unfortunately, even after the bitter lesson of the Third Plan and the three-year plan holiday period the Fourth Plan resources position has not been carefully gone into. Of course, the planners have put down the balances from current revenue during the Fourth Plan period at only Rs. 1673 crores in the revised Plan document as against Rs. 2455 crores in the Draft Plan, which means that it has come down from 17.1 per cent of the total Plan to 10.5 per cent. The lesson that the Government ought to have drawn, the inference which we cannot escape is that the need of the hour is better husbanding of resources, better utilisation of the resources and a better return on the investment or outlay, whatever you choose to call it, if we are to escape from inflation on the one side and provide the much-needed employment and relief to the common man on the other side. The Plan document gives a very sage advice that the return on the capital of public sector undertakings should be 15 per cent, but unfortunately it is nothing except wishful thinking, the record of the public sector undertakings is so dismal and it has been discussed in the House on so many previous occasions that it is not necessary for me to go into great details. Nevertheless, the fact remains that the public sector undertakings, instead of giving a return to the public exchequer, actually yields a loss of Rs. 35 crores every year. The advice of the Planning Commission that the return should be 15 per cent on the capital employed is very nice on paper, very good to hear, but how exactly is the Government going to achieve it? The real crux of the problem is how this return is going to be achieved. Is it going to be achieved by better efficiency in the public sector plants, by a better utilisation of the resources that have already been invested on these undertakings, or is it going to be achieved by the simple expedient of increasing the prices? In most of the cases the public sector undertakings are monopoly concerns. They are today in a position to command the market and if simply by burdening the common man further resources are to be raised, through the public sector undertakings, it would not be in the national interest. It will not at all be in the national interest.

A lot has been said in the House by the Government spokesmen as well as others on the evils of monopoly and restrictive trade practices. It has not been realised adequately that concentration of power, whether political or economic, is today entirely in the hands of the Government. It is not in the hands of trade or industry even to a small extent. With

[Shri M. K. Mohta]

such centralisation or concentration of power in the hands of the State, we face a very difficult and very alarming situation. As regards the scheme of the Plan outlay itself, it is very surprising that the planners think that an expenditure of as much as Rs. 15,902 crores can be undertaken by the public sector during the five-year period. Out of this five-year period two years have already elapsed and we find that in the first year, namely, 1969-70, the outlay was Rs. 1,904 crores; in the second year it was Rs. 2,122 crores, which make a total of Rs. 4,026 crores for the two-year period, which means that during the remaining three years of the Plan period an outlay of as much as Rs. 11,876 crores must be achieved, and this works out to an annual average of Rs. 3,959 crores, every year, which is nearly double the present level. I do not understand, Sir, how the Government hopes to achieve an outlay which will be nearly double the figure of last year, whether the Government has the requisite machinery, whether the Government has the requisite arrangements or the kind of paraphernalia required to achieve this huge outlay. What I fear is that it would be physically impossible really to achieve this kind of Plan expenditure during the remaining three years of the Plan period.

One very glaring omission from the Plan document is regarding the employment situation in the country. The planners have not even made an attempt to assess this problem which is facing the country today, assess the extent of the problem and also assess the effect of the Plan expenditure on the employment situation in the country. Although no such assessment has been made in the Plan document, it is well known to the students of economics that unemployment has grown to 15 million to 17 million at the end of the Third Plan and presently it might be to the extent of 18 million to 19 million. If we have to add another 15 million of new entrants in the labour market during the Fourth Plan period, it would mean a staggering total of something like 32 million or 34 million people who must be provided with jobs. The point I am trying to make is it should have been the planners' endeavour to emphasize on schemes which would be quick-yielding and which would be employment-oriented, instead of going in for schemes which are only prestigious. If more emphasis had been given to schemes which are employment-oriented, much of the social unrest that we are seeing today in the country could have been avoided.

In this connection I cannot but mention the role of housing as a means of providing employment on the one hand and providing relief to the poorest classes of society on the other. Schemes for slum clearance, for instance, would serve a laudable social purpose and at the same time provide the highest amount of employment for every unit of investment made in these schemes. The Plan document takes into account a capital/output ratio of 2½ : 1. In a country which is chronically short of capital if we must have a capital/output ratio of 2½ : 1, we cannot hope to achieve the kind of progress that is absolutely essential to give the barest minimum relief to our people. And therefore the Plan makes a cardinal mistake in going in for such capital intensive plan of development. A much lower ratio and emphasis on quicker-yielding projects would have served our requirements much better.

Sir, for want of time, I am unable to go into the other aspects of the Plan. But I will only take up one aspect, namely, that the Government is already working against the Plan frame, as it were. On the question of import substitution, it was given out by the Government spokesmen that investment on cotton cultivation for instance would yield the greatest amount of return per unit of capital invested because as much as one hundred crores worth of imports could be saved even if 10 per cent of this amount were to be invested in cotton development every year in the country. Unfortunately, the Government is unable to undertake such schemes mainly because the Plan has not provided for these whereas at the same time we find an anomalous position that the Government wants to go ahead with such non-essential schemes as the small car project which was not included in the Plan document, which was not approved by the planners, which is not essential from the common man's point of view. Sir, if more vigorous steps are taken for import substitution like substituting imports of cotton by development of man-made fibres in the country itself, by substituting imports of machinery by developing more machine-building industries in the country, itself, we will be able to cross the hurdle of foreign exchange which has been a great stumbling block to our development.

Thank you.

SHRI G. A. APPAN (Tamil Nadu) : Mr. Deputy Chairman, Sir, I have the honour to support that the Fourth Five Year Plan presented to the House for discussion is very, very balanced. It is a

bold attempt a id an honest attempt. It has presented to the House and the country what we were, what we are and what we hope to be by the end of the Fourth Five Year Plan. In the meanwhile let me not mislead the country by saying that all is well. The Government in these few years have done ver much. But there is yet a long way to o. When we got independence, we were such a- poor country. We were devoid of all expertise and technical advancement. When we see the technical advancement th it we have reached in these 23 years, we s'ould be only proud of it. But we cannc; be conceited. We have always to aspit; for higher things in life. But we shoul I not be contented. We will have to or jy strive Hard honestly and honourably.

Mr. Deputy Chairman, many of us say that this is a socialist country, that everybody should l ave an equal distribution. Everybody say; so. Now there is a great clamour and pi jstige in some sectors about their policy of and grab. Today it is land grab. Tomorrow it may be house grab. And afterward!, they will even say, jewel grab, then foc grab, then dress grab, then chappal grab, then everything else.

5 P.M.

Mr. Deputy Chairman, what is capital? How is capital built with the individuals? Capital is the interest that one gets for the sacrifice die makes and the comforts and conveniences one forgoes. Most of the people spend what they earn. But there are cert in people who save something and it is the saving like drops which makes a migh y ocean. But if we go on spending all ti at we earn we cannot build any capital. There are people who get only Rs. 100 per month, still they save i something. On the other hand, there are people who earn Rs. 2,000 per month, and yet with the ex xption of a few, they borrow at 12 per cent interest per month. I have seen this in the official circle. I have seen it in the teach irs' circle, among the villages and among agriculturists.

Mr. Deput' Chairman, I have to give to the House and the Government the following observations. Suppose my party is in power at the Centre, I mean the D.M.K. whic'i is ruling over a part of the country; the> will give to their Ministers only Rs. 500 per month as they have been getting in my State according to the dictates of the late vlahatma Gandhi whom we all adore, wleras the Ministers here are getting Rs. 3,000 to Rs. 4,000. Their staff also get Rs. 3,000 to Rs. 4,000 per month. The' are not even satisfied with

Rs. 35,000 that their Managing Directors in certain concerns get. Mr. Deputy Chairman, I would request the Government to take notes of what I am saying for the benefit of the hon'ble Prime Minister.

There are 78 public sector undertakings with a capital provision of Rs. 9,999.4 crores. And I think out of the 78 public sector undertakings, most of them are running at a loss. Some are, of course, making good profits. I would exhort the Government not to be brow-beaten by these losses. They should appoint a small Committee of people to manage the affairs of these undertakings, to look into the account of productivity every month, every quarter. Sir, every public sector undertaking is not a prestige issue or a political issue, but it should be viewed in the larger perspective of the common man's good.

Sir, people can boast that they are giving employment to some people. But by this can we encourage and develop the motherland? Everywhere we cannot increase the productivity to the extent of 30 per cent or 20 per cent as the people in the Durgapur plant do. Sir, managing directors who are more in number than required and who should not make the industrial undertakings profitable should not be allowed to remain there. Let there be efficient people. Here I should like to mention the analogy of the Khadi and Village Industries Board where I was once an officer. What did we do there? We used to have an evaluation of every month's production before the 5th of the subsequent month, then the quarterly and half-yearly evaluation also. If there was some lagging behind in a department, the officer in charge would be reprimanded. Therefore, we have to see that we increase the production and increase the efficiency of the unit. If the Khadi and Village Industries Board could do that, if the bigger undertakings under private management could do that, there is no reason why the Go; eminent should not be able to do that. Should they remain sleeping partners and passive spectators to the squandering away of the poor man's money to please some officials who grow at the poor man's cost?

Mr. Deputy Chairman, there is the Hindustan Photo Films which is being built at a huge cost and they are not able to make sufficient progress even according to the production schedule. I had the privilege to see a photo films factory in Coimbatore under the able management of Mr. G. D. Naidu, the greatest industrialist

[Shri G. A. Appan]

and great scientist of whom the whole country should be proud, but whose technical talents we have ignored to utilise. He is able to produce these photo films at a cheaper rate. But for six or seven months they could not get their quota and their capacity is lying idle. I think the Photon Films factory at Gotacamund should go and learn at the feet of Mr. G. D. Naidu the technical talent. Take the small car project. I have been hearing about it for nearly 10 years. You see the small car that Mr. G. D. Naidu has produced. Our President rode on that small car which is in his factory. Mr. Sri Prakasa rode on that car. I have got photographs here. If any press people want it, I am prepared to give it. Why not we go to Mr. G. D. Naidu and get his advice? I request the hon. Prime Minister to take a holiday to go to his house and see how we can utilise his talent for the benefit of the country. If only we can utilise the talents of G. D. Naidu, we can get hundreds of crores every year, by way of production, taxes and things like that. It is a pity that some of these tax officials, small officials, who could not be greased to their satisfaction, have been playing havoc to the detriment of the common man. The poor man is discontended, he is dismayed, he is against the Government of India. If only our Ministers can go and learn about the difficulties of the industrial magnates and business people who are being oppressed by the tax officials, we will be able to earn much and the country will be able to benefit much.

Mr. Deputy Chairman, there are certain canons and principles of taxation: it should be easy of payment, easy of collection and it should not be over and above the taxable capacity. We spend so much on the import of cotton. Great work is being done by the khadi and village industries people. Even in 1928 we had been getting only khadi with a width of 18 inches. Now we have khadi even up to 54 inches. We produce the finest of khadi. I have been able to produce the finest khadi, the finest ever produced in the country. But the provision that has been made for the development of khadi is very very small. Though the proposal was to supply 33 lakh ambar charkhas to the villagers, the scheme could provide them only 13 lakhs. And so many ambar charkhas, worth crores and crores, are lying idle. I will request the hon. Prime Minister to make an investigation into the amount of money that has been wasted on the ambar charkha programme.

The man who created this ambar charkha is Ekambaranathan. But some people in the north are trying to exploit his intelligence and get the name to themselves. This ambar charkha was manufactured by Ekambaranathan in the Tamil Nadu Sarvodaya Sangh. But there are some vested interested who, with the help of some persons, have gone into the textile companies. I do not like to mention the names of those persons.

MR. DEPUTY CHAIRMAN : Only two minutes more for you.

SHRI G. A. APPAN : I am eligible for seventeen minutes and I have taken only ten minutes so far.

MR. DEPUTY CHAIRMAN : No, no. You have taken fourteen minutes already.

SHRI G. A. APPAN : Anyway, I am going to finish within two or three minutes.

Sir, I am one of the greatest and humblest ! supporters of the Nehru family ever since I came to know that family. I know Pandit Jawaharlal Nehru, the light of our nation. I have been trying to follow his ideals, the great ideals that he set for our country. He made great sacrifices for this country. I am really happy that he has left his daughter behind to serve the nation. We should all be proud of that worthy daughter. I am expressing my happiness not simply because she is present here now. I want to tell the nation that there can be no better person than her to occupy that position. I want to tell the nation that there can be no better person than Mr. V.V. Giri to occupy the Rashtrapati Bhavan. There can be no better person than the present Prime Minister to occupy that office.

SHRI A. P. CHATTERJEE : How is it relevant to the present discussion?

SHRI G. A. APPAN : It is relevant because she has produced this Fourth Five Year Plan. Many of our opposition friends with their glossy spectacles are not able to see the good and nice things of this Plan. They only want to see the bad things of it. I say, let us take the best in everything and let us discard the bad things. We are all Members of Parliament. We have to carry on the administration of the country like the two bullocks of a cart, the Government and the Parliament. You should not criticise the Government on everything simply because you are in the Opposition.

Then, Sir, I would very humbly request the Prime Minister to follow the example set by the Tamil Nadu Government, the DMK Government, in regard to the expenditure on the Ministers. She should restrict her Cabinet or the Council of Ministers to 5 per cent. In Tamil Nadu we have batch twelve Ministers and we get, I mean, our Ministers, get only Rs. 500/- p.m. (Intirription). Sir, I will confine myself on y to the Plan document. Many Members of Parliament want to increase their c.vn salaries and allowances and some of tis i ven propose that we should sit throughout the year so that they can grab more D.A. We have to be the protectors of the ntion. We are the servants of the nation and we cannot be greedy in respect of our allowances when we speak, about i acialism, when we speak about tand-gral i movement and all that.

Now one wi Id to the labour leaders in the Opposition. Our country is suffering so much on a count of their unqualified, ill-advised, leadership. I request them to tell their people to increase the productivity; let them ask or any amount of bonus, any amount i f clearness allowance; let them ask for a y amount of anything, but commensurate *ith the productivity, commensurate with the profitability. I request them not to t 11 their people, "Please do .not work; pie; se try to grab some more thing." Let u take a lesson from Japan. In Japan last year they increased their productivity b) 25 per cent while we are only aiming at 7.5 per cent. I would request the Prim! Minister to put up a still more ambitiou Plan, for at least 25 per cent increase very year. Let us all cooperate with h r and strengthen her hands, strengthen the hands of the Government. Let us strengi ten the hands of the Government not only at the Centre but in the States al o. Unless all the States improve, unless all the States flourish, the Centre cannot Sourish. We cannot always find fault with her and demand from her, "Give us more noney, give us more money".

Now, Mr. N.r. Deputy Chairman, if we should be self sufficient...

SHRI A. P. CHATTERJEE : His Party has taken Rs. 20 crores from the Central Government. That is why he is praising the Central G wernment.

MR. DEPUTY CHAIRMAN : You please concluc : now.

SHRI G. A. APPAN : Yes, Sir. About the Education Department, I have been telling my hoi I. friend...

MR. DEPUTY CHAIRMAN : You should conclude now.

SHRI G. A. APPAN : I am prepared to save crores of rupees for the country through the Education Department. I have been telling the Education Minister and I had written to Pandit Jawaharlal Nehru also that the Government should allow all the people to appear for their degree and post-graduate examinations as external candidates. Otherwise, we will be encouraging them to do acts of indiscipline. By following a sagacious policy and by proper educational planning, I think the country could cut its educational expenditure up to 50 per cent of what it is today...

MR. DEPUTY CHAIRMAN : Your time is over. Please sit down.

SHRI G. A. APPAN : Thank you.

श्री सवाई सिंह सिसोदिया (मध्य प्रदेश) :
उपभ्रष्टापति महोदय, पिछली तीन पंचवर्षीय योजनाओं के कड़वे-मीठे अनुभव, आज्ञा, निराशा, लाभ, हानि, सफलता और असफलता तथा उपलब्धियों के आधार पर उसका गहन अध्ययन करने के पश्चात् जो चौथी पंचवर्षीय योजना इस सदन में विचाराधीन प्रस्तुत की गयी है, उसका मैं हृदय से समर्थन करता हूँ। हृदय से इसलिए समर्थन करता हूँ कि आज की परिस्थिति में जो हमारी आर्थिक स्थिति है, जो हमारे साधन हैं, जो जन सहयोग है, जो हमारे लक्ष्य और उपलब्धियाँ हैं, उनमें इस के अतिरिक्त कोई दूसरी अच्छी पंचवर्षीय योजना तैयार नहीं हो सकती थी। जब पंचवर्षीय योजनाओं के बारे में विरोध प्रकट किया जाता है, अध्यक्ष महोदय, तो मैं यह निवेदन करना चाहता हूँ कि यह एक बहुत बड़ा महत्वपूर्ण दस्तावेज है। इसकी आलोचना, समालोचना होनी चाहिए, इसकी कमियाँ और खामियों का प्रदर्शन होना चाहिए, लेकिन सबसे महत्वपूर्ण तथ्य हमेशा यह याद रखना जरूरी है कि हम पंचवर्षीय योजनाओं की सफलताओं, इसकी आवश्यकता को महसूस करते हैं और नकारात्मक और केवल आलोचना करने का दृष्टिकोण, निराशा का वातावरण पैदा करने का दृष्टिकोण यदि हम बनाते जायेंगे तो हमारी इन पंचवर्षीय योजनाओं की सफलता की जो आकांक्षा हमारे मन में है वह कैसे सफल हो सकती है। इस पंचवर्षीय योजना में जो बहुत से महत्वपूर्ण संकल्प, जो आर्थिक दृष्टि से हमारे देश की आगे

[श्री सवाई सिंह सिसोदिया]

ले जाने वाले हैं, जो उज्जवल भविष्य की ओर संकेत करने वाले हैं, उनकी ओर मैं आपका ध्यान आकर्षित करना चाहता हूँ।

सबसे पहला संकल्प पी० एन० 480 के अन्तर्गत जो आज तक अनाज मंगवाने की ओर विदेशों पर आधारित रहने की ओर हमारी समस्या थी उसका निराकरण 1971 तक हो जाने वाला है। यह चमत्कारिक निर्णय है, इसलिए हम इसकी प्रशंसा करते हैं। हम अपनी इस परिस्थिति का मित्रावलोकन नहीं करते, इस महत्वपूर्ण तथ्य की ओर भी निगाह नहीं डालना चाहते हैं कि 1971 के बाद जो हम को कृषि के आधार पर अनाज मंगाना पड़ता था, उसकी भविष्य में आवश्यकता नहीं रहेगी। आज की दुनिया में ऐसा कोई देश नहीं है, चाहे वह विकसित या अ विकसित देश हो, जो अपनी या अपने देश की उन्नति के लिए, योजनाओं की सफलता के लिए दूसरे मुल्कों की सहायता न लेता हो। हमारे देश में भी तृतीय पंचवर्षीय योजना के अन्त तक 25 फीसदी सहायता विदेशों से प्राप्त होती थी, लेकिन अभी हमने संकल्प लिया है, निश्चय किया है कि इस चौथी पंचवर्षीय योजना के अन्त में हमारी जो विदेशी सहायता है वह केवल 8 फीसदी रह जाने वाली है। यह एक सराहनीय निश्चय है और इस की तारीफ की जानी चाहिए।

मैं यह निवेदन करना चाहता हूँ कि निर्यात में वृद्धि का भी हमने संकल्प लिया है। 7 फीसदी तक की निर्यात में वृद्धि आर्थिक दृष्टि से आर्थिक स्वावलंबन की ओर ले जाने वाला एक बहुत बड़ा कदम और निश्चय है।

हिन्दुस्तान इस समय जनसंख्या वृद्धि की भीषण विपत्ति का सामना कर रहा है। जनसंख्या की वृद्धि 2.5 प्रतिशत प्रति वर्ष के हिसाब से हो रही है। इस भीषण विस्फोट का सामना करने के लिये राष्ट्रीय आय में वृद्धि होना नितान्त आवश्यक है। चौथी पंचवर्षीय योजना के अन्त तक राष्ट्रीय आय में 3 प्रतिशत की वृद्धि हो सकेगी। यद्यपि ये आंकड़े उत्साहवर्द्धक नहीं हैं, किन्तु वर्तमान कठिन परिस्थितियों में इससे कुछ अधिक होना सम्भव नहीं है।

श्रीमन्, संवैधानिक उत्तरदायित्व को निभाने के लिये हमें शिक्षा की ओर ध्यान देना आवश्यक है। संविधान लागू हो जाने के इतने वर्षों के बाद भी हम उसे पूरा नहीं कर पाये हैं। हमारा एक कांस्टीट्यूशनल कमिटिमेंट है शिक्षा के बारे में, 6 वर्ष से 14 वर्ष के बच्चों की शिक्षा के बारे में, लेकिन इस चौथी पंचवर्षीय योजना के अन्त तक हम 85 फीसदी इस प्रकार के बच्चों की निःशुल्क, अनिवार्य शिक्षा का प्रबन्ध कर सकेगे। यह भी एक महत्वपूर्ण कामयाबी है।

मैं निवेदन करना चाहता हूँ, अध्यक्ष महोदय, कि आर्थिक स्थिति के लिहाज से कृषि हमारे देश का एक प्रमुख व्यवसाय है और जो हमारे देश की आय है उसमें 51 फीसदी हिस्सा कृषि की आय से प्राप्त होता है। इसी आधार पर मैं यह निवेदन करना चाहता हूँ कि कृषि से जो आय में, ग्रामदनी में हमारे देश की सम्पत्ति में वृद्धि होती है उसी अनुपात से पंचवर्षीय योजना में कृषि के लिए प्रावधान रखा जाना चाहिये। बहुत से जो साधन-सम्पन्न किसान हैं, उन्होंने शासन की योजनाओं का लाभ उठाया है, लेकिन मैं आपका ध्यान छोटे किसानों की ओर दिलाना चाहता हूँ और इस सम्बन्ध में यह निवेदन करना चाहता हूँ कि छोटे किसानों की तरक्की के लिये बहुत कम किया गया है। मेरा थोड़ा अनुभव है देहात के किसानों को और खेती को देखने का और उसके आधार पर मैं कहना चाहता हूँ कि हमारी इस पंचवर्षीय योजना में यह निश्चित होना चाहिये कि प्रत्येक किसान, प्रत्येक छोटे किसान के पास अपना खुद का कुर्वा सिंचाई के लिये होना चाहिये। हमारे देश में जो सिंचाई का रकबा है वह 22 प्रतिशत है और हमारे मध्य प्रदेश के पूरे प्रान्त में केवल 8 प्रतिशत सिंचाई का क्षेत्र है। तो जो छोटे लोग हैं, जो छोटे किसान हैं, उनकी आर्थिक स्थिति में यदि सुधार लाना है तो यह जरूरी है कि सिंचाई के छोटे-छोटे साधन हम उनको उपलब्ध करावें। बड़ी-बड़ी नदी-खाटी योजनाएँ बनीं हैं, लेकिन उनमें काफी समय लगता है और काफी पैसा भी लगता है और उनका परिणाम भी किसानों को उपलब्ध होने में बहुत समय लगता है। इसलिये मैं निवेदन करना चाहता हूँ और इस पर जोर देना चाहता हूँ कि हमारे सामने और राष्ट्र के सामने यह संकल्प होना चाहिये कि हम तमाम ज्वलंत समस्याओं को आर्थिक व्यवस्था

पर आधारित मान कर समाधान करें। देश को आर्थिक दृष्टि से स्वावलम्बी बनाना चाहते हैं और इसके लिये जरूरी है कि साधनहीन लोगों को छोटे-छोटे साधन, सुविधायें मुहैया करें। वह लोग केवल सहायता के रूप में ही यह प्राप्त नहीं करना चाहते हैं वह ऋण के रूप में भी इसको प्राप्त करना चाहते हैं। हमारी सुयोग्य प्रधान मंत्री महोदय ने बहुत ही महत्वपूर्ण कदम उठाया है बैंकों के राष्ट्रीयकरण का और यह एक रास्ता खोला है छोटे लोगों को साधन इकट्ठा करने के लिये। लेकिन आज जो व्यवस्था है, उसमें वह छोटे किसान इस सुविधा से वंचित हैं जो नियम हैं, ऋण देने के सम्बन्ध में जो तरीका अपनाया जाता है, जो मापदंड अपनाया जाता है उसकी वजह से वह वंचित रहते हैं। इसलिये इस सम्बन्ध में अतिशीघ्र व्यवस्था का सुधार होना परम आवश्यक है।

उपसभापति महोदय, बहुत चर्चा हुई है यहां भूमि-सुधार की, भूमि विकास की, भूमि के बंटवारे की और लैंड सीलिंग की। यह एक विवादास्पद विषय है, आज की ज्वलन्त समस्या है और मैं चाहूंगा कि इस विषय में मैं अपने विचार भी सदन के सम्मुख रखूं। अध्यक्ष महोदय, जहां तक भूमि-सुधार के कार्य का सम्बन्ध है यह प्रान्तीय शासन का काम है और भूमि-सुधार के सम्बन्ध में, भूमि-विकास के बारे में, भूमि के बंटवारे के बारे में और लैंड सीलिंग के बारे में करीब-करीब बहुत से प्रान्तों ने कानून बनाये हैं। कानून बन चुके हैं। यह बात सही है कि उन कानूनों का ठीक अमल नहीं हुआ है और इस वजह से जो भूमि-हीन लोग हैं, उनमें निराशा होना स्वाभाविक है। लेकिन मैं यह निवेदन करना चाहता हूं कि डेमोक्रेटिक, पार्लियामेंटरी डेमोक्रेसी और संसदीय प्रजातंत्र की व्यवस्था इस देश में शासन की है और इसमें यह नहीं हो सकता कि हल चाफ ला को तोड़ कर कानून हम अपने हाथ में लें। मैं यह निवेदन करना चाहता हूं कि आज आप जो भूमि हथियाने के लिये जाते हैं आप कौन हैं, इस बात का निर्णय करने वाले कि जिस व्यक्ति के पास आज जो भूमि है वह भूमि सरप्लस है। इसका निर्णय करने वाले आप कौन हैं? अदालतों के द्वारा जो निश्चय हुआ है, हमारे वर्तमान कानूनों के द्वारा जो निर्णय हो चुका है, उसके अनुसार उतनी भूमि उस व्यक्ति के पास है, जितना कानून के अनुसार हो सकती है

उतनी है। तो कानून को तोड़ कर खुद आप निर्णय करते हैं और कोर्ट के निर्णय के बाद उस भूमि को हथियाने जाते हैं तो फिर इसका अन्त कहां होगा। जो भूमि हथियाई जाती है उसको कोई दूसरा आदमी भी हथियायेगा। फिर आपके मकान को हथियाने की बात होगी। कौन उसको रोक सकता है। हर चीज को हथियाने की बात होगी। अगर आपने यह सिलसिला जारी रखा तो फिर कोई पेटी में कपड़ा रख कर लिये जा रहा है तो एक आदमी जिसके पास कपड़ा नहीं है वह आपकी पेटी को हथिया कर के कपड़ा छीनने की कोशिश करेगा।

यह एक ऐसा सिलसिला शुरू किया गया है कि हम प्रजातंत्र की जितनी मान्यताएं हैं उनको खत्म करना चाहते हैं। और मैं एक बात यह निवेदन करना चाहता हूं उपाध्यक्ष महोदय, कि 1967 के आम चुनावों के बाद हमारे मूलक में बहुत सी जगह संयुक्त विधायक दल बने, उनकी हकूमतें बनीं, जिसमें एस० एस० पी० और सी० पी० आई० प्रमुख पार्टनर्स थे। किसने उन्हें रोका था भूमि का सही वितरण करने के लिये, लैंडलेस का प्राबल्य साल्व करने के लिये कानून बनाने से। उन्होंने शासन में बैठ कर इस प्रकार के निर्णय नहीं लिये, कोई विशेष इंतजाम नहीं किया, कानून में कोई भिन्न व्यवस्थाएं नहीं की वही पुराने कानून आज बने हुए हैं। आज विरोधी दलों की क्या अधिकार है कि जो यह कहते हैं कानून चलत है, अमल ठीक नहीं हुआ। आपने क्यों प्रबन्ध नहीं किया? आज आपका यह केवल एक राजनैतिक स्टंट है। मैं निवेदन करना चाहता हूं कि जो यह कहते हैं कि हमने निरन्तर 1948 से लेकर आज तक इस प्रकार की भूमि के कानून होने का प्रचार किया है, उनको जनता ने स्वीकार नहीं किया है। आम चुनावों में इन चीजों को, घोषणाओं को लेकर वह जनता के सामने गये हैं। जनता ने उनको बहुमत नहीं दिया है। जनता ने उनको अस्वीकार किया है। पार्लियामेन्टरी डेमोक्रेसी का यह तरीका है कि यदि एक व्यवस्था का, नियम का, विधान का, समर्थन नहीं कर सकते हैं, उससे असन्तुष्ट हैं, नाराज हैं, तो उसका उपाय संवैधानिक हो सकता है। अपना बहुमत बना कर मर्जी मुताबिक कानून बना कर ही वर्तमान व्यवस्था में परिवर्तन हो सकता है। यदि कानून को अपने हाथ में लेने का आपको अधिकार दिया गया तो आप देश

[श्री नवाई सिंह मिसौनिया]

में शराजकता की स्थिति का निर्माण करेंगे। मैं इसी संदर्भ में आपसे निवेदन करना चाहूंगा कि हमारे मध्य प्रदेश में जो अभी यह आंदोलन शुरू किया है, उसमें हमारे मध्य प्रदेश कांग्रेस के उपाध्यक्ष श्री बाबू लाल निवारी पर आक्रमण करके, हमला करके उनका का मर तोड़ दिया, उनका काफी चोटें आईं। आप वर्ग संघर्ष का आवाहन करना चाहते हैं, और ऐसी फिजा निर्माण करना चाहते हैं जिसकी वजह से हमारे प्रजातंत्र को खतरा पहुंचेगा। तो मैं निवेदन करना चाहता हूँ यह एक गम्भीर विषय है और आप सोचें। भूमि का बंटवारा करके आप क्या प्राप्त करना चाहते हैं। हमारी कितनी भूमि है, कितने बड़े किसान हैं। इन सब तथ्यों पर विचार करना होगा। अगर भूमिहीन लोगों को हमने भूमि दे भी दी एक एकड़ या दो एकड़ उससे क्या होने वाला है? भूमि के साथ उनकी साधन देने होंगे। हम खेती की दृष्टि से एक अस्थिरता का वातावरण देश में निर्माण करना चाहते हैं जो दूर दृष्टि से हमारे प्रजातंत्र के लिये, हमारे देश की खुशहाली के लिये और शरीरों की भलाई के लिये खतरा पैदा करने वाला है। जितने भी लोग गये हैं आंदोलन करने के लिये ये राजनैतिक लोग हैं, जो यहां दिल्ली में बैठ कर बातें करते हैं। कितने सोंग शरीक हुए हैं गांवों के किसान और भूमिहीन लोग। वह जानते हैं कि उनका वहां की व्यवस्था के अनुसार शांति में जिंदा रहना है, लोगों के साथ हिल मिल कर रहना है। इस तरह की व्यवस्था उनके मन में दुःख पैदा करती है। आप एक ऐसी परिस्थिति पैदा करने हैं, जिससे किसानों में असंतोष पैदा होगा, उनके ऊपर मुसीबतें आयेंगी और आप लोग अखबार में अपने नाम छपवा कर, गद्दी बन कर वापस आ जायेंगे। इन बार किसान आंदोलन—जमीन हथियाने—की जो चर्चा हुई है उसके बारे में गम्भीरता से पूरे हाउस को विचार करना चाहिये। यह जरूरी है कि हम पंचवर्षीय योजनाओं के माध्यम से अपने देश का निर्माण करें, अपनी समस्याओं का समाधान करें। हमारे लिये यह नितांत आवश्यक है कि हमारे देश में, हमारे प्रांतों में जो लॉ एण्ड ऑर्डर की व्यवस्था है वह ठीक तौर पर होनी चाहिये। कानून तोड़ने वालों का राज्य स्थापित नहीं होने देना है।

मैं इस सम्बन्ध में मध्य प्रदेश की ओर आपका ध्यान आकर्षित करना चाहता हूँ कि मध्य प्रदेश में, भिड़ और मुरैना और दूसरे बहुत से ऐसे इलाके हैं, जहाँ डाकुओं का बड़ा आतंक है, दिन दहाड़े तीस-तीस, चालीस-चालीस बच्चों को भगा कर किडनी करके ले जाते हैं। बिस्व प्रदेश का भी बहुत सा इलाका है जहाँ ऐसा ही हो रहा है। साधारण लोगों को, विद्या-थियों को, महिलाओं को और बड़े आदमियों को उठा कर ले जाते हैं और उनका वापस करने के एवज में काफी बड़ी रकम मांगी जाती है। यह जरूरी है कि हमारे प्रजातंत्र में उन शक्तियों को जो इस प्रकार का दिन दहाड़े सचन काम करते हैं, दंडित किया जाना चाहिये और इसके लिये मध्य प्रदेश शासन की जो यह मांग है कि आधुनिक सुविधाओं और शस्त्रों से पुलिस को सुनियोजित करना चाहिये। उसमें केन्द्रीय शासन पूरी सहायता करे। यह महत्वपूर्ण विषय है और उस प्रकार की घटनाएं प्रजातंत्र के ऊपर एक कलक है। इस देश के मित्तल भाग में जिसमें उत्तर प्रदेश, राजस्थान, मध्य प्रदेश इत्यादि इलाके प्रभावित हैं, वहां अगर ऐसी व्यवस्था होगी तो लोगों में प्रजातंत्र के प्रति अविश्वास पैदा होगा। इस प्रकार की हरकतों का मुकाबला करने के लिये केन्द्र की मदद करनी चाहिये।

अन्त में मेरा निवेदन है कि पंचवर्षीय योजनाओं में, बहुत से पञ्चिक सेक्टरों में जो बड़े-बड़े काम होने हैं, वह बड़े-बड़े निष्पक्ष होने हैं वह बड़े शहरों, बस्वर्दी, कलकत्ता, दिल्ली तक सीमित होने हैं। आप सोच रहे हैं समुद्र के पानी को कैसे पीने लायक बनाया जाये, यह बहुत अच्छी बात है। हमारे देश के बहुत से ऐसे गांव हैं, जहाँ पीने का पानी उपलब्ध नहीं है और वहां हमारी इस योजना में यह भी व्यवस्था है कि अगर पानी पीने के लिए कोई व्यवस्था करनी हो तो उसके लिए केन्द्रीय सरकार 50 प्रतिशत सहायता देगी और बाकी खुद गांव वालों को करनी होगी। मैं यह निवेदन करना चाहता हूँ कि आप करोड़ों रुपया योजना के अन्दर बड़े-बड़े शहरों के लिये खर्च कर रहे हैं, उन को पानी, बिजली आदि अन्य सुविधाएं देने के लिए खर्च कर रहे हैं, उनके ऐंशो आराम के लिये खर्च कर रहे हैं, लेकिन हमारे देश में जितने गांव हैं, आज वहां पर लोगों के लिए पीने के लिए पानी की व्यवस्था

नक नहीं है और इन महान समस्या की ओर सरकार को ध्यान देना चाहिये, गम्भीरता से सोचना चाहिए। इस पंचवर्षीय योजना के अन्त तक सब गांवों में पीने के पानी का समुचित इन्तजाम हो जाना चाहिए। जो भूखे आपने बोलने के लिए मौका दिया है, उसके लिए मैं आपका आभारी हूँ।

श्री राजनारायण : श्रीमन्, यह जो चौथी पंचवर्षीय योजना का अन्तिम स्वरूप आया है, वास्तव में यदि उसका गहन और सूक्ष्म अध्ययन किया जाय तो उसके निम्नांकित नतीजे होंगे, बेकारी बढ़ेगी, घाटे की व्यवस्था चलेगी, विदेशों पर निर्भरता बढ़ेगी, आर्थिक असमानता में वृद्धि होगी और एकाधिपत्य कायम हो कर थोड़े से मुट्ठी भर लोगों के हाथों में धन का जमाव होगा क्षेत्रीय तथा वर्ग असमानता की रचना बढ़ेगी और निरक्षरता बढ़ेगी। इस चौथी पंचवर्षीय योजना के अन्तिम रूप के ये 6 फल अनिवार्य हैं।

अब श्रीमन्, क्या क्यों हो गया, मैं थोड़े-थोड़े में संकेत कर दूंगा। वह देखा जाय। मैं इसीलिए चाहता था कि प्रधान मंत्री साहिब हमारे भाषण के समय रहें तो मैं कुछ बातें कह सकूँ। यह योजना है क्या? उस योजना को पत्नी अप्रैल, 1966 में आना चाहिये था। 1966, 1967 में यह योजना नहीं आई और 1968 में योजना नहीं आई। 1969 में प्रारूप आया जो 24,398 करोड़ का था और 18 मई, 1970 को अन्तिम रूप आया। योजना कार्यान्वित हो रही है पहली अप्रैल, 1969 से और योजना का अन्तिम रूप 18 मई, 1970 को आया यानी 1 साल 1 महीने और 18 दिन के बाद। योजना कार्यान्वित हो गई तब योजना का अन्तिम रूप आया, तो यह योजना है या कुयोजना। मैं प्रधान मंत्री साहिब से इसके बारे में स्पष्टीकरण चाहूंगा कि योजना पांच वर्षों के लिए चली पहली अप्रैल, 1969 से और उसका अन्तिम रूप आया 18 मई, 1970 को यानी एक वर्ष, एक महीने और 18 दिन बाद। इस का मतलब यह हुआ कि अन्तिम योजना का रूप मुकम्मल होकर आया मन् 1970 का आधा बीतने के बाद, तो इससे बढ़ कर बुद्धिहीनता की योजना क्या हो सकती है, यह बात मैं जानना चाहता हूँ।

श्रीमन्, इस योजना में जो फाड़ है उसको मैं देखना चाहता हूँ। हो सकता है कि सरकार की ओर से यह तर्क आये कि एक वर्ष, एक महीने और 18 दिन के बाद जो अन्तिम रूप आया वह 484 करोड़ ज्यादा था और जो प्रारूप आया वह 24,398 करोड़ का है। अन्तिम रूप जो आया है वह 24,882 करोड़ रुपये का है, इसका मतलब यह हुआ कि 484 करोड़ रुपया ज्यादा अन्तिम रूप में होगा। सरकार कह सकती है कि हम थोड़ी देर में आये तो दुस्त आये, मगर यह बात भी सत्य नहीं है; क्योंकि प्रारूप जब बना, तो जहाँ तक मैं अनुमान कर सकता हूँ वह पहली जनवरी, 1969 की कीमतों के आधार पर बना और अन्तिम रूप जो बना वह पहली जनवरी, 1970 की कीमतों के आधार पर बना। इस तरह से साल भर का फर्क हो गया। मैं प्रधान मंत्री साहिब से कहना चाहता हूँ कि साल भर के अन्दर जो कीमतों में फर्क हुआ है उसका अन्तर वे निकालें, तो अन्तिम योजना 24066 करोड़ रुपये की रह जायेगी। यही कारण है कि योजना का आकार फूला कर बनवाया जा रहा है। ताकि विदेशों से ज्यादा सहायता ले और अपने देश की जनता पर ज्यादा कर भार बढ़ा सकें। ये दो ही कारण हो सकते हैं। इसके अतिरिक्त कोई तीसरा कारण नहीं हो सकता। प्राइम मिनिस्टर के जो इकानामिक एक्सपर्ट हैं, वे इसका जवाब दें। प्रारूप आया 24,398 करोड़ रुपये का किम कीमत की बुनियाद पर? और अन्तिम रूप आया 24,882 करोड़ रुपये का, किम कीमत की बुनियाद पर? अगर साल भर की कीमत के अन्तर का हिसाब लगाया जाय, तो 24,882 करोड़ 24,066 करोड़ रह जाता है। जो प्रारूप था सारे देश में उस प्रारूप की छज्जी हमने उड़ाई; क्योंकि तृतीय पंचवर्षीय योजना में मार्बर्जनिक क्षेत्र 60 और निजी क्षेत्र 40 हो गया, जबकि प्रारूप में मार्बर्जनिक क्षेत्र 55 और निजी क्षेत्र 45 हो गया, 5 प्रतिशत निजी क्षेत्र बढ़ गया। चूँकि सारे देश में इसकी छज्जियाँ उड़ी और सरकार ने अपने मन में सोचा कि हम तो अपने को कहते हैं समाजवादी, मार्बर्जनिक क्षेत्र बढ़ाने वाले हैं ऐसा कहते हैं, लेकिन प्रारूप में मार्बर्जनिक क्षेत्र घट गया तो अन्तिम रूप में मार्बर्जनिक क्षेत्र को तृतीय पंचवर्षीय योजना के नजदीक तक पहुँचाने की साजिश है। अगर इस योजना के पैट

[श्री राजनारायण]

को फाड़ कर देखा जाय तो उसमें कोई सही तथ्य या अंकड़े नहीं है, उसकी यह फुलाहट है, यह कहां से होगा। अनावश्यक ढंग पर ये सब जोड़े हो रही हैं।

श्रीमन्, मैं एक तथ्य आपके सामने और रखना चाहता हूँ कि यह जो बहुचर्चित पंचवर्षीय योजना का आधार है इसमें देशी, विदेशी ऋण उगाहने और जनता पर नया कर लगाने की जो सरकार की साजिश है, वह ठीक-ठीक झलकती है। वास्तव में यदि हम देखें तो जो तृतीय पंचवर्षीय योजना बनी थी वह 1960-61 की कीमत के आधार पर बनी थी। 1960-61 की कीमत के आधार पर अगर हम चतुर्थ पंचवर्षीय योजना को अंकें तो चतुर्थ पंचवर्षीय योजना का प्रारूप या 24,398 करोड़, वह घट कर हो जाता है 14,680 करोड़। तीसरी पंचवर्षीय योजना बनी 1960-61 की कीमत की बुनियाद पर। चतुर्थ पंचवर्षीय योजना को तृतीय पंचवर्षीय योजना के समय की कीमत के आधार पर देखें तो मान्य होगा कि उसको जो दुगुना के करीब फुला दिया गया है वह केवल फुलाया गया है और वस्तुस्थिति में वह योजना उतनी बड़ी नहीं है। तो 1960-61 की कीमत की बुनियाद पर अगर 24,398 करोड़ रुपये की पंचवर्षीय योजना को—जो अब 24,882 करोड़ रुपये की हो गई है—आंका जाय तो वह केवल 14,680 करोड़ रुपये आता है, जबकि तृतीय पंचवर्षीय योजना का कुल सरकारी तथा निजी क्षेत्र का व्यय 12,677 करोड़ था। तो यह केवल 2 हजार करोड़ के करीब बड़ी वास्तव में जबकि सरकार चतुर्थ पंचवर्षीय योजना को तृतीय पंचवर्षीय योजना से दूना दिखा रही है, 12 हजार करोड़ बढ़ गया जो वस्तुस्थिति नहीं है। वस्तुस्थिति के सम्बन्ध में यह सरकार इस देश की जनता को भूलभुलैया में ले जा रही है। मैं चाहता हूँ कि इसकी सफाई होनी चाहिए।

इसमें राष्ट्रीय सुरक्षा का प्रश्न भी आता है। राष्ट्रीय सुरक्षा का प्रश्न इस प्रकार से आता है कि 1963-64 में सुरक्षा पर कुल खर्च था 816.12 करोड़ और 1969-70 में हो गया है 1,110 करोड़। यदि 1969-70 के 1,110 की कीमत 1963-64 के आधार पर लगाई जाय तो वह 723 करोड़ ही आएगी। 1963-64 में रखा गया था 816 करोड़ और 1969-70 में जो 1,110

रखा गया था वह 1963-64 की कीमत के आधार पर 723 करोड़ होता है। तो सुरक्षा में भी आप समझिए करीब 100 करोड़ रुपये की कमी हो गई, मगर दिखाया गया है 1,110 करोड़। यह वास्तविक नहीं है। अगर हम रियल्टी में जाएं तो आज हमारी सुरक्षा की स्थिति पहले से दयनीय होती जा रही है। क्योंकि कीमतों के आधार पर सभी योजनाओं का मूल्यांकन होगा। तो प्रधान मंत्री साहिब अपने जो अर्थ शास्त्री हैं उनसे इसका जवाब दिलायें कि 1963-64 के आधार पर जब 816.12 करोड़ रुपये था तो 1969-70 में जो 1,110 करोड़ रखा गया, तो इतना ही क्यों रखा गया, क्योंकि 1963-64 की कीमतों के आधार पर अगर हम लगाते हैं तो वह केवल 723 करोड़ ही आता है। तो इस प्रकार से हमारा सुरक्षा का मामला भी खटाई में है।

पहले एलान था कि 1964 से 1969 तक की एक सुरक्षा योजना बनेगी पांच वर्ष की। बाद में यह एलान बदल गया। वह सुरक्षा योजना नहीं बनी। अब 1966 से 1971 तक के लिए पंचवर्षीय योजना सुरक्षा बनेगी यह ऐलान किया गया। श्रीमन्, अब 1969-70 की सुरक्षा योजना आ गयी और 1969-70 की सुरक्षा योजना का जो टोटा है उसको मैंने आपके द्वारा सरकार के पास प्रस्तुत कर दिया। मैं यह कहना चाहता हूँ कि इस योजना के बारे में देश की जनता को कितना अंधकार में रखा गया है; क्योंकि 1965 में एक योजना का प्रविज्ञान आया। 1965 में क्यों, इसलिए कि 1967 में चुनाव आने वाले थे। 1965 में योजना समाप्त हो रही थी। तो सरकार ने योजना का एक प्रारूप रखा, मगर अप्रैल में योजना नहीं चल पाई; क्योंकि प्रथम प्रारूप अगस्त में आया। कांग्रेस को राज्यों की अपेक्षाकृत केन्द्र में, पार्लियामेंट में कुछ अधिक सीटें मिल गयीं और ग्राम चुनाव के बाद उन की सरकार बन गयी और फिर यह सरकार योजना पर पालथी मार कर बैठ गयी। जब यह सरकार बन गयी तो योजना का प्रविधान भी समाप्त कर दिया गया। तब यह कहा गया कि कोई योजना है ही नहीं। अब फिर से योजना बनेगी और वह योजना 1969 से लेकर 1974 तक चलेगी और इस के बाद भी 1969 में योजना का अन्तिम रूप नहीं आया, वह आया 1970 में। तो इस योजना के साथ जो फाड़ हो रहा

है जो धोखा हो रहा है, उसके ऊपर भी हम लोग दृष्टि डालें।

अब इस योजना के सम्बन्ध में इतना कह चुकने के बाद मैं चाहता हूँ कि हमारा देश कहाँ है, इस और भी हमारे मित्रगण कुछ ध्यान दें, क्योंकि केवल हवा में उड़ने से काम नहीं चलेगा। आज विश्व के जितने मुल्क हैं मैं उनको चार वर्गों में बांटता हूँ। एक वर्ग धनी है, दूसरा मध्यम वर्ग का है, तीसरा अविकसित है और चौथा गरीब है। तो भारतवर्ष किस श्रेणी में आयेगा इसको देखा जाय। 100 डालर से ज्यादा मुद्रा प्रचलन जिस मुल्क का हो उसको धनी माना गया है, प्रति व्यक्ति के हिसाब से। 50 डालर से लेकर 99 डालर तक फी व्यक्ति मुद्रा प्रचलन जिस मुल्क का हो उसको माना गया है मध्यम वर्गीय, यानी मिडिल क्लास का। अंडर डवलप्ड, अविकसित मुल्क जिसका मुद्रा प्रचलन 20 से 50 डालर के बीच में हो और गरीब मुल्क जिसका मुद्रा प्रचलन 20 डालर से नीचे हो। तो इस प्रकार चार प्रकार का वर्गीकरण हमने विश्व के मुल्कों का किया है। तो हमारा देश न धनी में है, न मध्यम में है और न अविकसित में है, हमारा देश है गरीब की श्रेणी में और गरीब की श्रेणी में भी वह कहाँ है, एक दस बाईंर पर। भारत में प्रति व्यक्ति मुद्रा प्रचलन 6.28 डालर है। सीलोन में 7.83 डालर है। पाकिस्तान में 8.6 डालर है और यूगान्डा में भी 6.61 डालर है। यानी हम पाकिस्तान से भी पीछे हैं, हम सीलोन से भी पीछे हैं और हम यूगान्डा से भी पीछे हैं। आज जो करेंसी सर्वेक्षण पर कैपिटल भारतवर्ष में है वह दुनिया में सबसे कम है यानी भारत वर्ष आज दुनिया के सबसे गरीब मुल्कों में आता है। फिर भी यहाँ ज्यादाती क्या है। भारतवर्ष के प्रधान मंत्री पर आज दुनिया में जितने जनतंत्र हैं उन सबसे ज्यादा खर्च होता है। जिस मुल्क में सब से ज्यादा गरीबी हो उसी मुल्क के प्रधान मंत्री पर दुनिया के प्रत्येक जनतंत्रीय मुल्क से ज्यादा खर्च होता है। केवल उनका सक्वेटेरियेट देख लिया जाय। आज प्रधान मंत्री का सक्वेटेरियेट आयद केवल अमरीका के प्रेसीडेंट के सक्वेटेरियेट को छोड़ कर और जितने प्रधान मंत्रियों के सक्वेटेरियेट हैं उन सबसे बड़ा है। इसकी शायद हमारे मित्रों को जानकारी नहीं होगी। इसलिये जो मुल्क जितना ही गरीब हो उस मुल्क के

प्रधान मंत्री की जिन्दगी उतनी ही सबसे ज्यादा बेजकीमती हो वह भी हमारी दरिद्रता का एक स्रोतक है। हमारे हिसाब से—इसमें मुसालता नहीं होना चाहिये—प्रधान मंत्री पर सम्पूर्ण दैनिक खर्चा आ रहा है 30 हजार रुपये और एक कैबिनेट मंत्री पर सम्पूर्ण दैनिक खर्चा आ रहा है 2 हजार रुपये। . . .

सरदार रघुबीर सिंह पंजहजारी (पंजाब) :
आपके यहाँ रहने का खर्च कितना आता है।

श्री राजनारायण : . . . जबकि यहाँ के 35 करोड़ आदमियों की आमदनी प्रति दिन प्रति आदमी तीन आने, चार आने है। जरा देखा जाय कि जो हमारे मुल्क की योजना, बनेगी, वह मुल्क की योजना यही होगी, जिस योजना के बारे में हम मिश्र जी के आने से पहले ही कुछ निवेदन कर दिया था, उसको दुहराऊंगा नहीं।

अब मैं आना चाहता हूँ विदेशी सहायता पर। जो यह योजना है वह कार्यान्वित होगी नहीं और अगर कार्यान्वित होगी तो जो छः नतीज हमने बताये थे वह नतीजे सामने आयेंगे। क्यों नहीं कार्यान्वित होगी ? हमारा तर्क क्या है ? 1966-67 में विदेशी सहायता कुल 860 करोड़ की थी, 1967-68 में वह 861 करोड़ की थी और 1968-69 में विदेशी सहायता केवल 521 करोड़ की हो गई, यानी 1967-68 के मुकाबिले में 1968-69 में 340 करोड़ रुपये की कम सहायता मिली। कौन विदेशी हमको सहायता देगा ? चतुर्थ पंचवर्षीय योजना में भी पच्चीस सौ करोड़ रुपये के विदेशी कर्ज की आश्रितता है। मैं दावे के साथ कहना चाहता हूँ कि पच्चीस सौ करोड़ रुपये की विदेशी सहायता नहीं मिलेगी। देखिये 1969 में क्या हुआ ? अप्रैल से सितम्बर तक कुल 280 करोड़ मिला है और 1968-69 में अगर हम खाद्य पदार्थों को निकाल दें तो नेट एड जो है वह 521 करोड़ से गिर कर 335 करोड़ रहती है और 1969-70 का हिसाब लगायें तो अप्रैल से सितम्बर तक खाद्य पदार्थों को निकाल कर कुल 184 करोड़ की विदेशी सहायता हाथ जोड़ने, पैर पकड़ने, नाक रगड़ने के बाद मिल पाई। यह भी मैं कहना चाहता हूँ . . .

श्रीमती विद्यावती चतुर्वेदी : आप भी नाक रगड़ेंगे ।

श्री राजनारायण : यह ऐसी भद्र लेडी अभद्रता का व्यवहार करती है ।

तो अब मैं कहना चाहता हूँ कि यह जो योजना है यह पीपुल्स योजना नहीं है । इनको जन-योजना नहीं कहा जाना चाहिये । हम हैं समर्थक पीपुल्स योजना के । जन-योजना के समर्थक हैं । यह योजना नौकरणाही की योजना है । कुछ नौकरणाहूँ बैठते हैं और बैठ कर के ऊपर से योजना लाद देते हैं । मैं पूछना चाहता हूँ कि जैसे हमारे मित्र लोकनाथ मिश्र हैं यह किसी गांव से आते हैं, इस-इस गांव में किस-किस बात की ज़रूरत है यह ज्यादा समझते हैं या कोई ए. बी. सी. डी. पड़ा बड़ा एकानामिस्ट हो वह जान सकता है । इस गांव में नलकूप की ज़रूरत है, इस गांव में ट्रैक्टर की ज़रूरत है या किस गांव में नहर की ज़रूरत है या किस गांव में धानी का तेल हो सकता है, किस गांव में क्या हो सकता है, इसकी जानती है गांव की जनता, इसको भारत सरकार के मंत्रीगण नहीं जानते जोकि हवाई जहाज में उड़ते हैं । वह क्या नाम है, हां, भिवंडी, भिवंडी में दंगा हुआ, भिवंडी का दंगा हुआ और प्रधान मंत्री माहिवा ने जा कर ऊपर से देखा, वह दूरबीन से हवाई जहाज से दर्शन कर रही है, वह फोटो हमको दिखाई गई । वह नहीं चलेगा ।

मैं कहना चाहता हूँ, जो हमारा मूल प्रश्न है, प्रधान मंत्री माहिवा जरा इस तथ्य को पकड़ें कि क्या पंचायत राज पर उनका विश्वास है, क्या जनतंत्र पर उनका विश्वास है । जो लोग हमारे यहाँ हमारे मित्र डी० एम० के० के हैं, ये डी० एम० के० के मित्र हमारे हरिजनों की बड़ी दुहाई देते रहते हैं । लेकिन हरिजनों की दुहाई केवल यहाँ पर देने से कोई फायदा नहीं । एक हरिजन मंत्री परिषद् में आ जाये या एक की जगह दो आ जाये, या 4 हरिजन पार्लियामेंट में आ जाएं, क्या इससे हरिजनों का उद्धार होगा ? उनको ज़मीन दो, छोटे-छोटे कल कारखाने दो, सरकारी मेवाघाँ में आने दो, उनको जीवन निर्वाह के साधन दो, तब उनका निर्वाह होगा । इस तरह से निर्वाह नहीं होगा कि उन लोगों को मंत्री परिषद् में लाकर हरिजनों का ठेकेदार

बना दो और जगह-जगह घुमाओ । समझ में नहीं आता, किस भस्तिष्क का श्रोतक है : "बाबू जी, बाबू जी"—हमारे मंत्री फखरुद्दीन अली अहमद कहने लगे "बाबू जी" । मैं कहूँगा ये बाबू जी कहाँ से आ गए । तब श्री एम० एन० मिश्र, नेता विरोधी दल ने कहा क्या बाबू जी जगजीवनराम को कह रहे हैं । तो मंत्री जी ने कहा हम उनको बाबू जी ही कहते हैं । एक आश्चर्य है, चापलूसी, फ्लैटरी की सीमा के बाहर है ।

(Interruption)

श्रीमती विद्यावती चतुर्वेदी : यह भारत की संस्कृति में है कि बाबू, चाचा, दादा, नाना भी कहते हैं ।

श्री राजनारायण : जनतंत्र में सत्ता का विकेन्द्रीकरण हो । क्या इस जनतंत्र में है सत्ता का विकेन्द्रीकरण ? मेरा कहना है कि जनतंत्र में यदि हमारे मित्रगण आस्था रखते हैं, तो जनतंत्र में सत्ता का विकेन्द्रीकरण है, जनतंत्र में सत्ता का केन्द्रीकरण नहीं है । आज वर्तमान मंत्री परिषद् जो केन्द्र का है, मैं पूछना चाहता हूँ क्या कोई भी जनतंत्री है । इतनी सत्ता के केन्द्रीकरण को क्या कोई जनतंत्रीय कहेगा । प्रधान मंत्री माहिवा है तो एटामिक एनर्जी की मालिक है, इलेक्ट्रो-निक्स की मालिक है, प्लान की मालिक है, घर, विदेश, सुरक्षा, बिजली की मालिक है, रेवेन्यू एण्ड इन्टेलेजेंस उनके हाथ में है, लाइसेन्सिंग उनके हाथ में है, इन्स्ट्रुमेंटल एण्ड नाइन्टिफिक रिमचे उनके हाथ में है । देश के जनतंत्र में..... (Interruptions)

घर श्रीमन्, आप रोकियेगा नहीं तो हम बैठ जायेंगे और हम प्रधान मंत्री को भी बोलने नहीं देंगे । हम आपको बचन देते हैं कि कल प्रधान को यहाँ बोलना असम्भव होगा चाहे सदन से हमको उठाया जाये या मार्जल निकाल दे । संसदीय बदतमीजी हम नहीं होने देंगे ।

श्री उपसभापति : आपने 23 मिनट ले लिये हैं । 3 मिनट ज्यादा समय आप ले चुके हैं ।

श्रीमती विद्यावती चतुर्वेदी : श्रीमन्, माननीय सदस्य को भी संसदीय परम्पराओं का ख्याल रखना चाहिये । हम लोग तो हमेशा रखते हैं । माननीय उपसभापति महोदय, आपने देखा होगा कभी भी हमने

किसी तरह से संसदीय परम्पराओं का उल्लंघन नहीं किया है। जब भी हुआ है, माननीय सदस्य की तरफ से हुआ है।

(Interruptions)

श्री राजनारायण : अगर आप पेशेंट हिपरिंग दें तो हम बोलें या यह फैसला कर लें कल कोई न बोले। बारबैरिज्म नस्ट बी मेट विद बारबैरिज्म। यह हमको यहां कह जा रहा है। बर्बरता का जवाब बर्बरता से बिना बिबे काम नहीं चलेगा।

श्री उपसभापति : आपकी पार्टी का टाइम 20 मिनट है और आपने 24 मिनट ले लिये।

श्री राजनारायण : हमको नहीं मालूम क्या समय है। हम अपने समय से बैठ जायेंगे, हम अपने समय के मास्टर हैं। अगर आप बीच में टोकेंगे नहीं...

श्री उपसभापति : 6 बजे दूसरा विषय चलने वाला है।

श्री राजनारायण : तो हम कल बोलेंगे। सवाल यह है मीठा-मीठा रूप, कड़वा-कड़वा थू। चापलूसी करने वाले बीस-बीस मिनट ले गये। मैं पूछना चाहता हूं दुनिया के जनतंत्र में क्या कोई प्रधान मंत्री है, जिसके पास इतनी सत्ता है। आज मंत्रि-परिषद् की आवश्यकता क्या है? केवल एक सत्ताहंकार के रूप में मंत्रि-परिषद् बनाई जाये, क्योंकि सारी ठेकेदार प्रधान मंत्री बनी हुई हैं। इससे सारा आधिपत्य और अधिकार प्रधान मंत्री के हाथ में आ गया। और फिर भी कहेंगे जनतंत्र। तो मैं एक निवेदन करना चाहता हूं कि कोई भी व्यक्ति क्या जनतंत्र शब्द कह कर जनतंत्रीय होगा। जनतंत्र केवल शब्द नहीं है, यह तो जीवन की सर्वांगीण विकास-युक्त जीवनप्रणाली है। तो कल हमने थोड़े में कहा था और आज आपरे से कहना चाहता हूं। अभी हमारे मध्य प्रदेश के रहीश वैन्ड गैव के बारे में हल्ला मचा कर चले गये। मैं उनसे पूछना चाहता हूं कि उन्हें गांधी जी के नाम लेने का क्या अधिकार है और उनके नाम लेने की क्या जरूरत है। हम तो खुश हैं कि हमारे बुजुर्ग श्री त्यागी जी जो अभी तक हमारे भाषण को सुनने के लिये बैठे थे लेकिन अब उन्होंने देखा कि हम नहीं बोल रहे हैं ताबे साढ़े चार बजे उठ कर चले गये। मैं पूछना चाहता हूं और गांधी जी का कोटेशन

पढ़ना चाहता हूं कि गांधी जी के नाम लेने का हक इन लोगों को कैसे है। इनकी जीभ कट कर गिर क्यों नहीं जाती है, जो गांधी जी का नाम लेते हैं। जो इस तरह से गांधी जी का नाम लेते हैं, वे गांधी जी के सिद्धान्तों को हत्या करते हैं।

श्रीमन्, मैं गांधी जी का कोटेशन आपके सामने पढ़ देना चाहता हूं, जो इस प्रकार से है :

"Working for economic equality means abolishing the eternal conflict between capital and labour. It means the levelling down of the few rich in whose hands is concentrated bulk of the nation's wealth on the one hand, and a levelling up of the semi-starved, naked millions on the other. A non-violent system of Government is clearly an impossibility so long as the wide gulf between the rich and the hungry millions persists. The contrast between the palaces of New Delhi and the miserable hovels of the poor labouring class nearby cannot last one day in a free India in which the poor will enjoy the same power as the riches in the land. A violent and bloody revolution is a certainty one day, unless there is a voluntary abdication of riches and the power that riches give and sharing them for common good."

अगर गांधी जी का यह वाक्य किसी के हृदय को प्रभावित करता है तो मैं उनसे पूछना चाहता हूं कि आज जो हम जमीन का वितरण भूमिहीनों में करते हैं और इस आन्दोलन को चला रहे हैं, क्या उसके लिये हमको दोषी बनाया जायेगा। गांधी जी ने देश को चेतावनी दी थी। गांधी जी की हत्या 30 जनवरी, 1948 को हुई थी और उसके पूर्व 1946 का यह आर्टिकल है। 1946 में गांधी जी ने कहा था कि दिल्ली जो नई दिल्ली बन रही है, दिल्ली में जहां एक तरफ विशाल गगन-चुम्बी अट्टालिकाएं हैं, वहां दूसरी तरफ देहातों में लोगों के रहने के लिए झोपड़ियां तक नहीं हैं। इतना बड़ा अन्तर दिल्ली और देहातों में है। यह बात स्वतंत्र भारत में कैसे एक दिन भी रह सकती है। गांधी जी चेतावनी देते हैं कि ब्लडी रिवोल्यूशन खूनी क्रान्ति हो कर रहेगी। यह धनिक जो लोग हैं उनका धन छीन कर गरीबों में बांटा जाना चाहिये। जिन लोगों के, जिन मुट्ठी भर लोगों के पास धन मुहब्बा हो गया है उनके हाथ से धन लो और नंगे तथा भूखे लोगों की

[श्री राजनारायण]

स्थिति को ऊंचा उठाओ और जो धनवान हैं उनको नीचे गिराओ। यह गांधी जी ने कहा था। यदि हम शोषित और पीड़ित मानव को ऊंचा उठाने के लिए आन्दोलन करते हैं तो ये चपरगट्ट लोग हम से कहते हैं कि हम बुरा काम कर रहे हैं। यह कैसे हो सकता है। यह असम्भव है, नामुमकिन है।

श्री उपसभापति : अब आप खत्म कीजिये।

श्री राजनारायण : मैं चार पांच मिनट में खत्म कर दूंगा और आप घबराइये नहीं। अगर आप घबरायेंगे तो हमारा मामला बिगड़ जायेगा।

श्रीमन्, यह बम्बई का रिजोल्यूशन है। यह कांग्रेस का बम्बई का प्रस्ताव है। मैं इसको पढ़ देना चाहता हूँ। इसके 15 कालम में क्या है

"Text of Resolution on Economic Policy, political, social and sugar industry in U. P."

"The task before us therefore is to remove the sense of insecurity in the minds of Indian Muslims and to generate in them and other minorities a sense of involvement in the political and administrative framework of India."

आज कांग्रेस बम्बई के प्रस्ताव में कहती है कि मुसलमानों के अन्दर हमें जैनेरेट करना है। जैनेरेट का हिन्दी क्या होगा यानी उनमें हमको अंकुर उगाना है। उनमें सैन्य आफ इन्वाल्वमेंट पैदा करना है कि वे भी भारत-वर्ष में पोलिटिकल और प्रशासनिक फ्रेमवर्क में शरीक हों यानी कांग्रेस (इ) नहीं मानती है कि भारत का मुसलमान इस देश के पोलिटिकल और एडमिनिस्ट्रेटिव फ्रेमवर्क में शिरकत करता है। यह उस कांग्रेस (इ) का प्रस्ताव है जो इंडियनाइजेशन शब्द पर बहुत हाहल्ला मचाती है। आगे देखिये—

"... The Congress has also to work and conduct its affairs in a way so as to create a sense of belonging and participation among the weaker section of the community by paying urgent attention to the social, economic and cultural needs of Harijans, the backward classes, the tribal people, Muslims and other religious minorities."

दो शब्द हैं 'सैन्य आफ बिलांगिंग' और 'सैन्य आफ पार्टिसिपेशन' यानी कि भारत का मुसलमान, भारत

का हरिजन, भारतवर्ष का पिछड़ा वर्ग, भारतवर्ष के आदिवासी व अन्य अल्पसंख्यक, जो कि कुल जनसंख्या का 90 फीसदी हो गए, उनमें सैन्य आफ बिलांगिंग पैदा करना है और सैन्य आफ पार्टिसिपेशन पैदा करना है यानी यह देश हमको बिलांग नहीं करता, हम इस देश को बिलांग नहीं करते, इस देश के प्रति बिलांगिंग की, अर्पणत्व की भावना हमें पैदा करनी है। मैं कहना चाहता हूँ कि जिस पार्टी का यह प्रस्ताव है उससे गन्दी पार्टी इस देश में कोई नहीं है। यह पार्टी जो मुसलमानों के लिए कहती है, हरिजनों के लिए कहती है, पिछड़ों के लिए कहती है कि उनके अन्दर देश के प्रति बिलांगिंग की भावना नहीं है, अर्पणत्व की भावना नहीं, देश के प्रति उनके अन्दर शिरकत की भावना नहीं है उस पार्टी से गलत पार्टी क्या होगी। यह पार्टी कहती है कि हम देश को बचाएंगे। जब केवल 10 फीसदी के अन्दर सैन्य आफ बिलांगिंग फार दि कन्टी है तो इस देश को कोई बचा ही नहीं सकता। जिस पार्टी का यह पोलिटिकल माइन्ड है वह पार्टी इस देश को कहां ले जायगी? रसातल में ले जायेगी। इसलिये मैं कहना चाहता हूँ कि प्लान को ठीक ढंग से देखा जाय।

श्रीमन्, मैं आपसे निवेदन करना चाहता हूँ कि हमारे देश में ऐसी प्लानिंग हो जिसमें उस 20 करोड़ एकड़ जमीन को तुड़वाने की व्यवस्था हो जो इस समय परती है, बंजर है, पानी से ढकी हुई, तराई-भाबर का इलाका है और 5 करोड़ एकड़ जमीन हमारी वह है जो सीलिंग के ऊपर बचेगी। एक हल-बैल से जितनी जमीन जुते उसकी तिगुनी से ज्यादा जमीन किसी के पास न रहे। इस 20 करोड़ एकड़ जमीन के लिए एक योजना बनाइए, अन्न सेना बना कर उस जमीन को तुड़वाइए, 5 वर्ष के नाम से ज्यादा लगाव हो तो 5 वर्ष लगा दीजिए, मगर देश की इंच-इंच खेती योग्य जमीन जोती जाय, अन्न पैदा करने लगे। क्या उस योजना की गन्ध भी इसमें है? आज 25 करोड़ एकड़ जमीन अमिचित है। 33 करोड़ एकड़ जमीन में से 25 करोड़ एकड़ जमीन की सिचाई की व्यवस्था क्या है, केवल 7-8 करोड़ एकड़ जमीन में सिचाई की व्यवस्था है। क्या इस योजना में इसकी कहीं गन्ध है? 35 करोड़ से ज्यादा लोग निरक्षर हैं, यह पंचवर्षीय योजना बीतते उनकी संख्या 40 करोड़ हो जायगी। 40 करोड़ जनता को साक्षर करने की कोई योजना है? कहीं नहीं है,

उसकी गन्ध भी नहीं है। इस योजना को हम योजना कहें या इसको राष्ट्रीय कुयोजना कहें, जनद्रोही 'कुयोजना' कहें ? इससे बढ़ कर जनतंत्र में कोई जनद्रोही योजना नहीं हो सकती। जो सरकार अपने बच्चों को शिक्षित नहीं करती, जो अपने खेतों को पानी देने की व्यवस्था नहीं करती, हर आदमी को काम देने की व्यवस्था नहीं करती उससे घटिया सरकार कोई हो सकती है ? जब हम कहते हैं कि हर आदमी को काम दो, बेकारी का भत्ता दो तो हमको कहा जाता है कि हम अनैथानिक हैं। हम संविधान की तह में हैं, हमने संविधान की आत्मा को पकड़ा है। संविधान की भाषा को देख कर अर्थ का अर्थ करने के आदी हम नहीं हैं। इसलिये मैं कहना चाहता हूँ कि माननीय प्रधान मंत्री साहिब केवल शब्दों पर न जायें, शब्दों पर न खेलें, 20 साल तक बहुत खेल हो चुका है, अब कितने दिन तक हम लोग खेल खेलते रहेंगे। इसलिए हम बुनियाद को पकड़ें, तथ्य को पकड़ें। हमको सफाई के साथ कहना चाहिए कि अन्न सेना बनेगी, मिर्चाई सेना बनेगी, शिक्षा-प्रसारण सेना बनेगी। जो मूल तत्व है हर आदमी को भोजन, हर आदमी को कपड़ा, हर आदमी को मकान, हर आदमी को तालीम, हर आदमी को दवा, हर आदमी को औजार, उसकी व्यवस्था हमें करनी चाहिए। अब हमारे पास औजार नहीं हैं और हम पूँजीपतियों के औजारों पर अपनी श्रम शक्ति को लगाते हैं। मैं चाहता हूँ कि हमारे पास औजार हों। हम अपनी श्रम शक्ति अपनी दौलत पैदा करने के साधनों में लगायें। समाजवाद के मापने क्या ? समाजवाद का अर्थ न समझने वाले लोग समाजवाद-समाजवाद कहते रहते हैं। मैं चाहता हूँ कि कुछ प्लानिंग ऐसी बने जिस में मंत्रियों की ट्रेनिंग हो और प्रधान मंत्री के लिए कुछ विशेष योग्यता रखी जाय अपने मूलक में, कम से कम 10 या 15 साल के लिए और संसद् सदस्यों के लिए तो अजीब हालत है। कम से कम चुनाव के लिए अगर कोई योग्यता नहीं है तो जब सदस्य बन कर आ जायें तो कोई योग्यता तो होनी चाहिए ही, उनको पोलिटिकल माइंड की ट्रेनिंग दी जानी चाहिए। तमाम लेक्चर देने रहते हैं नेशनलाइजेशन आफ लैण्ड पर। व्हाट डू यू मीन वॉई नेशनलाइजेशन आफ लैण्ड ? आप जमीन के राष्ट्रीयकरण का अर्थ क्या समझते हो ? कोई तुक है, कोई भाष्य है। लेनिन की भी हिम्मत नहीं

पड़ी। लैंड टु दि टिलर, खेत खेत जोतने वाले का होगा। अगर नेशनलाइजेशन का अर्थ लैंड टु दि टिलर है, खेत खेत जोतने वाले का है तो उसे मैं मान सकता हूँ, लेकिन अगर नेशनलाइजेशन का अर्थ कलेक्टवाइजेशन है, सरकार के हाथ में सारी ताकत हो, तो मैं उससे घृणा करता हूँ, मैं उसकी निन्दा करता हूँ और उस के साथ कभी चल नहीं सकता। श्रीमन्, मैं उसका भाष्य कर देना चाहता हूँ। गांधी जी ने एक बार नहीं अनेक बार कहा है कि राज्य शक्ति आर्गनाइज्ड बायलेंस का सोस है, अगर सरकार के हाथ में ही सारी दौलत पैदा करने के साधन दे दिये जायें, सारा धन दे दिया जाय और यह सरकार निरंकुश हाथी हो जाय तो उस समय क्या होगा ? एक दम चौपट हो जायगा ? जनतंत्र, जब तक दौलत का बटवारा नहीं होगा, धन धरती का बटवारा नहीं होगा उस समय तक हमारा जनतंत्र कराह रहा है, रो रहा है। इसलिए मैं चाहता हूँ कि एक जनतंत्रीय होने के नाते धन और धरती का बटवारा कराइये। जिनके पास आवश्यकता से अधिक है उनका छीनो। हमारे एक सवाल का जबाब प्रधान मंत्री साहिब दे दें। मैं एक ही मिनट में खत्म कर दूंगा। रोज रोज उड़ीसा हमारी जो नन्दिनी जनपथी जो जाती है वह क्यों ? 9-10 को हमारा उड़ीसा का प्रोग्राम था। हम ने उसको टाल दिया। आपने हरेकृष्ण मेहताब का नाम गुना होगा। उनको आप जानते हैं। वह मुख्य मंत्री रह चुके हैं उड़ीसा के। एक कोई म्युनिसिपल कमिशन बैठा था। उसने लिखा है कि हरेकृष्ण मेहताब पर ग्राइमा फेरी केस है। उसके लिए इन्क्वायरी कमिशन बैठाया जाय। प्रधान मंत्री ने उसे बैठाया क्या ? क्या प्रधान मंत्री वहाँ के मुख्य मंत्री को कहने जा रही हैं कि वहाँ के मुख्य मंत्री फौरन, तत्काल हरेकृष्ण मेहताब पर जांच कमिशन बैठायें ? यानी जब वह हट जाय तब तो वह गन्दे और जब उन के साथ आ जाय तो अच्छे।

एक और अन्तिम सवाल हमारा है। मैं अदब के साथ मदन के सम्मानित सदस्यों से विनती करूंगा और कहना चाहूंगा कि आज हमारे देश में सब जगह चर्चा है . . .

सरदार रघुबीर सिंह पंजहजारी : राजनारायण जी, वह तो उड़ीसा गवर्नमेंट ने करना है, उसके लिए यहाँ क्या कहते हो ?

श्री राजनारायण : आज हमारे यहां सब जगह चर्चा है कि यह सरकार सारे उद्योग धंधों पर एकाधिपत्य करना चाहती है। लेकिन क्या प्रधान मंत्री साहिबा इस बात की सफाई देंगी कि क्या वे उद्योग धंधों में एकाधिपत्य को बढ़ावा देना चाहती हैं? अगर नहीं तो फिर सदन में इतनी चर्चा के बाद फिर बिरला को नये लाइसेंस क्यों दिये गये, फिर उनको जिन फैक्टरी का एक्मटेंशन रोका गया था, अलूमिनियम फैक्टरी पिपरी, मिर्जापुर को अपना उत्पादन बढ़ाने की इजाजत कैसे मिली, टाटा को नयी फैक्टरी कैसे मिली और जयपुरिया को नया कारखाना गाजियाबाद और रायबरेली में खोलने की इजाजत कैसे मिली? यह प्रश्न उठ रहे हैं। कोई जवाब दे। और जब इन प्रश्नों का जवाब मांगा जाता है तो कुछ चाटुकार लोग हल्ला मचाते हैं, जैसे उनको ही अपने प्रधान मंत्री से बड़ा प्रेम है और हम को नहीं है। मैं बता दूँ कि मैं पाप से घृणा करता हूँ, पापी से नहीं। प्रधान मंत्री से हम को घृणा नहीं है, उनके पापों से हमको घृणा है। इसलिए मैं चाहता हूँ कि वह सुधरें। मैं चाहता हूँ कि वह सत्पथगामिनी हों और जो वह गलत मार्ग का अवलम्बन कर रही हैं उस को वह छोड़ दें। वह इस प्रश्न का जवाब दें कि क्या कारण है कि जब इस सदन में यह माना गया कि मोनोपॉली को रोका जाय और बड़े-बड़े हाउसेज पर और उन से सम्बन्धित मंत्रियों पर जांच आयोग बैठाया जाय तो बावजूद सदन की इच्छा के फिर ऐसा बुरा काम क्यों हुआ?

MR. DEPUTY CHAIRMAN : That is enough. We shall now go to the next item.

CLARIFICATIONS IN RELATION TO STATEMENT RE PRICES OF DRUGS LAID ON THE TABLE OF THE RAJYA SABHA ON AUGUST II, 1970

श्री सुन्दर सिंह भंडारी (राजस्थान) : उपसभापति महोदय, दवाओं के बढ़ते हुए दामों के सम्बन्ध में मंत्री जी ने अपने वक्तव्य में इस बात को स्वीकार किया है कि कन्वेंशनल एंटी टी० बी० ड्रग्स, विटैमिन प्रिपेरेशन्स, पेन रिलीविंग ड्रग्स और कामनली यूज्ड हाउसहोल्ड रेमेडीज जो हैं इनमें प्राइस की वृद्धि हुई है। मैं समझता हूँ कि यह इस बात का कंफ़ेज्शन है कि

तमाम मर्जों में से 90 प्रतिशत मर्जों में जिन दवाओं की आवश्यकता होती है उन पर कीमत की बढ़ोत्तरी का परिणाम हुआ! अब यह कीमत की बढ़ोत्तरी का यह परिणाम क्यों हुआ है इसको भी उन्होंने अपने वक्तव्य में दिया कि पिछली 31 जुलाई को दवा बनाने वाले लोगों ने अपनी प्राइस लिस्ट सरकार को स्कुटिनी के लिये दी और आज 10 दिन या 12 दिन इस चीज को हो गये और सरकार अभी तक उसकी जांच कर रही है, उस स्कुटिनी के आधार पर फैसला नहीं कर पाई कि जो दवाओं के दाम निश्चित किये जा रहे हैं वह वाजिब हैं या गैरवाजिब हैं। इसी का फायदा ले कर ये सब दवाओं के दाम बढ़े हैं।

तो मैं सरकार से कंटेगोरिकली पूछना चाहता हूँ कि यह स्कुटिनी और कितना समय लेगी? क्या इस स्कुटिनी के समय का लम्बापन इंगलिये है कि ड्रग मैनुफैक्चरर्स के साथ कोई साजिश हुई है और उसके अनुसार यह लम्बा होना चला जायेगा? अगर यह है तो फिर इसके सम्बन्ध में मुझे इस मंत्रालय पर आरोप और आक्षेप लगाना पड़ेगा। मैं यह इंगलिये कह रहा हूँ क्योंकि जो स्माल प्रोड्यूसर्स हैं, स्माल सेक्टर हैं, उनकी भी इसी प्रकार की लिस्ट 31 अगस्त तक आयेगी। आपका जो स्टडी ग्रुप है वह अभी तक स्टडी कर रहा है, उसकी रिपोर्ट नहीं आई। फिर से आप उसके स्कुटिनी में और ज्यादा समय लगायेंगे तो जो मत्स्यानाश बचा है वह 31 अगस्त के बाद उस स्टडी ग्रुप की रिपोर्ट आने तक सर्वेसत्यानाश हो जायेगा और कोई दवा ऐसी नहीं बचेगी जिसकी कीमत 100 परसेंट या उससे ज्यादा नहीं बढ़ेगी।

श्री राजनारायण : इतनी अभी भी बढ़ गई।

श्री सुन्दर सिंह भंडारी : एक तीसरी बात आप यह कहने है कि आपको अधिकार है, सरकार को अधिकार है—

"Government have the power under the Control Order to take corrective action."

मैं यह पूछना चाहता हूँ कि आपका स्टडी ग्रुप जांच करता रहे, आपकी स्कुटिनी चलती रहे लेकिन आपने एक प्राविजन किया है कि अपनी फैक्ट्री मूल्य से डेढ़-गुना तक वह कीमत बढ़ा सकता है या वह अपने मुनाफे